

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**
Original Application No. 333 OF 2024

IN THE MATTER OF:

Gaurav Kumar Bansal

...Applicant(s)

Versus

Union of India & Ors.

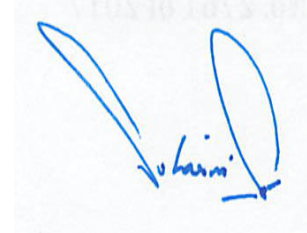
...Respondent(s)

N.D.O.H. – 06.01.2025

INDEX

S.No.	Particulars	Page No.
1.	Reply Affidavit on behalf of the Union of India (Respondent No. 1) and National Tiger Conservation Authority (Respondent No. 2)	1-6
2.	Annexure – 1: A copy of O.M. dated 23.03.2021	7-10
3.	Annexure – 2: A copy of Order dated 19.09.2023	11-68
4.	Annexure – 3: A copy of Order dated 22.02.2024	69-73
5.	Annexure – 4: A copy of letter dated 14.03.2024	74

THROUGH



SUHASINI SEN
(COUNSEL FOR MOEF&CC/UNION OF INDIA)
R289B, LGF, GREATER KAILASH I NEW DELHI- 110048
TEL: +91-96500 96066, +91-9953049776,
suhasini@rschambers.net, office@rschambers.net

New Delhi
Date: 04.10.2024

IN THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH AT NEW DELHI

IN

ORIGINAL APPLICATION NO. 333 OF 2024

In the Matter of:

Gaurav Kumar Bansal

..Applicant

Versus

Union of India & Others

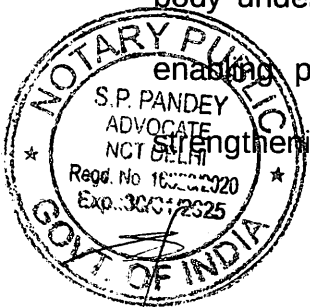
..Respondents

**REPLY AFFIDAVIT ON BEHALF OF THE UNION OF INDIA (RESPONDENT NO.1) AND
NATIONAL TIGER CONSERVATION AUTHORITY (RESPONDENT NO. 2)**

I, **Hemant Singh S/o Santosh Singh**, aged about **36** Years, at present posted as **Assistant Inspector General of Forests (AIGF), National Tiger Conservation Authority (NTCA)**, CGO Complex, New Delhi-110003, do hereby solemnly affirm and state as under:

1. It is submitted that, I am working as **AIGF** in National Tiger Conservation Authority, and I am filing the present counter affidavit on behalf of Union of India (Ministry of Environment Forest and Climate Change) in the aforesaid petition and I am aware of the facts and circumstances of the case based on available records and therefore, competent to affirm this affidavit.

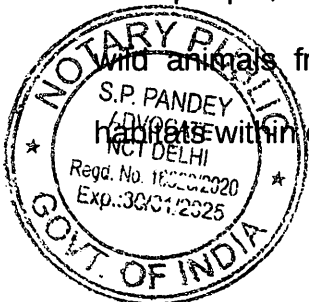
2. It is submitted that the National Tiger Conservation Authority (NTCA) is a statutory body under the Ministry of Environment, Forest and Climate Change, constituted under enabling provisions of the Wildlife (Protection) Act, 1972, as amended in 2006, for strengthening tiger conservation, as per power and functions assigned to it under the said



Act. It has been successful in fulfilling its mandate within the ambit of the Wildlife (Protection) Act, 1972 for strengthening tiger conservation in the country by retaining an oversight through advisories/normative guidelines, bases on appraisal of tiger status, ongoing conservation initiatives and recommendations of especially constituted committees. (As such, the National Tiger Conservation Authority has an overarching role in the matter of tiger conservation).

3. It is submitted that the State Government is mandated with the day-to-day administration of field formations within the State as per the Wildlife (Protection) Act, 1972. The National Tiger Conservation Authority assists the tiger range States by hand holding and providing necessary funding support, for protection,strengthening of anti-poaching activities including special strategy for monsoon patrolling, for deployment of anti-poaching squads involving ex-army personnel and more home guards, apart from work force comprising of local people, in addition to strengthening of communication and wireless facilities on a site-specific basis. Guidance to tiger range States is provided through the NTCA (Normative Standards for Tourism activities and Project Tiger) Guidelines, 2012 under Section 38 O (1) (c) of the Wildlife (protection) Act, 1972.

4. It is submitted that under section 38V(3)(b) of the Wild Life (Protection) Act, 1972, the State Government shall prepare a Tiger Conservation Plan including staff development and deployment plan for the proper management of each area referred to in sub-section (1), so as to ensure ecologically compatible land use in the tiger reserves and areas linking one protected area or tiger reserve with another for addressing the livelihood concerns of local people, so as to provide dispersal habitats and corridor for spill over population of wild animals from the designated core areas of tiger reserves or from tiger breeding habitats within other protected areas.

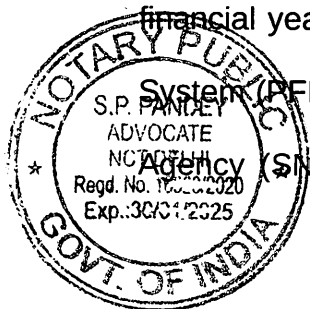


5. It is submitted that The "Project Tiger" was launched in April, 1973 with the objective "to ensure maintenance of a viable population of Tigers in India for scientific, economic, aesthetic, cultural and ecological values, and to preserve for all times, areas of biological importance as a national heritage for the benefit, education and enjoyment of the people". In order to achieve its objective, every financial year the NTCA provides funding support to tiger reserves through Centrally Sponsored Scheme of Project Tiger now known as Project Tiger & Elephant which submit their funding requirements through Annual Plan Operation (APO) proposals.

6. It is submitted that the Centrally Sponsored Scheme of Project Tiger & Elephant previously known as "Project Tiger" (Till 2022-23) is a continuing scheme, The aims and objectives of the Project Tiger component of the scheme include stabilization of populations of critically endangered, flagship and other species in their habitats, expansion of tiger reserves covered under the scheme, strengthening and consolidation of tiger habitat management, securing critical wildlife habitats like corridors and critically endangered habitats like mangroves, voluntary relocation of families for creating inviolate space for wild animals, reduction in man-animal conflict, healthier ecosystem and repository as source of gene pool, enhancement of capacity of forest and other department officials and replication of good management practices.

7. It is submitted that earlier the funds were released on the basis of Annual Plan of Operations submitted by the State in two installment i.e. 80% as first installment and on submission of Utilization Certificate next 20% installment used to be released. From the

financial year 2021-22 the Central Government has introduced Public Fund Management System (PFMS) based system. In this new system the State has to notified a Single Nodal Agency (SNA) for implementing the Centrally Sponsored Scheme. The SNA has to be



mapped in the scheme hierarchy at State level in PFMS. The SNA has to open a Single Nodal Accounts for the Scheme at the State level in a scheduled commercial bank authorized to conduct the Government business by the State Government. Further this Single Nodal Account has to be mapped in PFMS against the Scheme.

8. It is submitted that as per O. M. dated 23.03.2021 issued by the Ministry of Finance In the beginning of a financial year, with respect to funds to the State Government, states that 25% of the total amount earmarked for a State for a CSS for the financial year can be released as one installment. Additional central share (not more than 25% at a time) will be released upon transfer of the stipulated State share to the Single Nodal Account and utilization of at least 75% of the funds released earlier (both Central and State share) and compliance of the conditions of previous sanction. A copy of O. M. dated 23.03.2021 is annexed herewith as **Annexure – 1 [page 7-10]**.

9. It is submitted that vide Order dated 19.09.2023 this Answering Respondent sanctioned a sum of R s . 3996.45900 Lakhs and issued 25% amount as first installment of APO under Centrally Sponsored Scheme of Project Tiger & Elephant for the financial year 2023-2024 as per details given in the table at Annexure, to State Government of Uttar Pradesh (UP), in accordance with O. M. dated 23.03.2021 . A copy of order dated 19.09.2023 is annexed herewith as **Annexure –2 [page11-68]**.

10. It is submitted that on the basis of utilization certificate of the first installment submitted by the State Government of Uttar Pradesh, this Answering Respondent vide order dated 22.02.2024 issued sanction order of second installment of APO for the financial year 2023-2024 a sum of Rs. 518.70985 Lakhs to State Government of Uttar



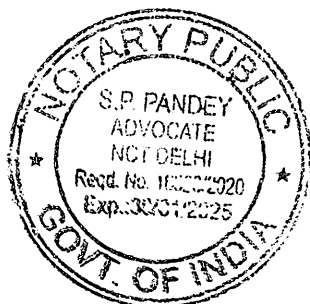
Pradesh, in accordance with O. M. dated 23.03.2021. A copy of order dated 22.02.2024 is annexed herewith as **Annexure – 3 [page 69-73]**.

11. It is pertinent to mention that the amount of the second installment sanction couldn't be released to State Government due to non -compliance of guidelines issued by the Ministry of Finance vide O. M. dated 23.03.2021 evident from the letter dated 14.03.2024 submitted by the State Government of Uttar Pradesh. A copy of letter dated 14.03.2024 is annexed herewith **Annexure – 4 [page 74]**.

12. Further, It is submitted that this Answering Respondent has shown due diligence in disbursement of funds as per extant rules and guidelines, but due non - compliance of rules and guidelines issued by the ministry of finance the disbursement of funds got hampered.

13. It is submitted that this answering respondent is committed for the conservation and protection of biodiversity of the country and apart from funding support provides technical / scientific support for the conservation of the tigers across the country through the guidelines/SOP/ Advisories/technical reports time to time or as when and where required.

13. In view of the above submission, it is most respect fully submitted that the present additional affidavit may kindly be taken on record and into consideration and this Hon'ble Court may kindly be pleased to pass appropriate Order(s), direction(s), as deemed fit and proper under the facts and circumstances of the present case.



14. That other/ancillary issues raised in the petition under reply do not pertain to the answering respondent. The answering Respondent seeks leave to make additional submissions, if required, during the course of the proceedings.


DEPONENT

VERIFICATION

हेमन्त सिंह/HEMANT SINGH

सहायक वन महानिरीक्षक

Assistant Inspector General of Forests

राष्ट्रीय व्याघ्र संरक्षण प्राधिकरण

National Tiger Conservation Authority

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय

Ministry of Environment, Forests and Climate Change
भारत सरकार, नई दिल्ली/Govt. of India, New Delhi

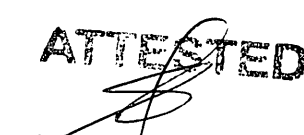
I, HEMANT SINGH the above named deponent, do hereby verify that the contents of the

above affidavit are true and correct to my knowledge derived from the records of the case and believed to be true. No part of it is false and nothing material has been concealed therefrom. Verified at New Delhi on this the ²³..... day of September, 2024.

24 SEP 2024



ATTESTED


NOTARY PUBLIC
DELHI (INDIA)

24 SEP 2024


DEPONENT

हेमन्त सिंह/HEMANT SINGH

सहायक वन महानिरीक्षक

Assistant Inspector General of Forests

राष्ट्रीय व्याघ्र संरक्षण प्राधिकरण

National Tiger Conservation Authority

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय

Ministry of Environment, Forests and Climate Change

भारत सरकार, नई दिल्ली/Govt. of India, New Delhi

F. No. 1(13)PFMS/FCD/2020
Government of India
Ministry of Finance
Department of Expenditure
PFMS Division

Block No.11, 5th Floor,
CGO Complex, Lodhi Road,
New Delhi, dated 23.03.2021

OFFICE MEMORANDUM

Subject: Procedure for release of funds under the Centrally Sponsored Schemes (CSS) and monitoring utilization of the funds released

The General Financial Rule 232(v) prescribes the release of funds to the State Governments and monitoring utilization of funds through PFMS. For better monitoring of availability and utilization of funds released to the States under the Centrally Sponsored Schemes (CSS) and to reduce float, the Department of Expenditure vide letter of even number dated 16.12.2020 had shared a draft modified procedure for release of funds under CSS with all the State governments and Ministries/Departments of the Government of India to seek their comments. The comments received from the State governments and Ministries/Departments of the Government of India were considered and the procedure has been suitably modified.

With a view to have more effective cash management and bring more efficiency in the public expenditure management, it has been decided that the following procedure will be followed by all the State Governments and Ministries/Departments of the Government of India regarding release and monitoring utilization of funds under CSS with effect from 1st July, 2021:

1. Every State Government will designate a Single Nodal Agency (SNA) for implementing each CSS. The SNA will open a Single Nodal Account for each CSS at the State level in a Scheduled Commercial Bank authorized to conduct government business by the State Government.
2. In case of Umbrella schemes which have multiple sub-schemes, if needed, the State Governments may designate separate SNAs for sub-schemes of the Umbrella Scheme with separate Single Nodal Accounts.
3. Implementing Agencies (IAs) down the ladder should use the SNA's account with clearly defined drawing limits set for that account. However, depending on operational requirements, zero-balance subsidiary accounts for each scheme may also be opened for the IAs either in the same branch of the selected bank or in different branches.
4. All zero balance subsidiary accounts will have allocated drawing limits to be decided by the SNA concerned from time to time and will draw on real time basis from the Single Nodal Account of the scheme as and when payments are to be made to beneficiaries, vendors etc. The available drawing limit will get reduced by the extent of utilization.

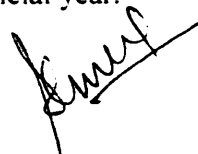
[Handwritten signature]

5. For seamless management of funds, the main account and all zero balance subsidiary accounts should preferably be maintained with the same bank. However, State Government may choose different banks for opening Single Nodal Accounts of different CSS.
6. Only banks having a robust IT Systems and extensive branch network should be chosen for opening the Single Nodal Account of each CSS. The bank chosen should have the facility to open the required number of subsidiary zero balance accounts and a robust MIS for handling accounting and reconciliation at each level. The bank should also provide a user friendly dashboard to officers at various levels to monitor utilization of funds by IAs.
7. The bank's software system should be able to monitor the drawing limits of the IAs who should be able to draw funds on real time basis from the SNA's account as and when payments are to be made. The selected bank should ensure proper training and capacity building of branch managers and other staff for smooth operation of these accounts.
8. The Ministries/Departments will release the central share for each CSS to the State Government's Account held in the Reserve Bank of India (RBI) for further release to the SNA's Account.
9. Funds will be released to the States strictly on the basis of balance funds of the CSS (Central and State share) available in the State treasury and bank account of the SNA as per PFMS or scheme-specific portals fully integrated with PFMS in consonance with rule 232(V) of the General Financial Rules, 2017.
10. The SNAs shall ensure that the interest earned from the funds released should be mandatorily remitted to the respective Consolidated Funds on pro-rata basis in terms of Rule 230(8) of GFR, 2017. Interest earned should be clearly and separately depicted in PFMS, scheme-specific portals integrated with PFMS and in MIS provided by the banks.
11. Except in case of schemes/sub-schemes having no State share, States will maintain separate budget lines for Central and State Share under each CSS in their Detailed Demand for Grants (DDG), and make necessary provision of the State share in the State's budget. While releasing funds to SNA, State's Integrated Financial Management Information System (IFMIS) should provide these budget heads and the same should be captured in PFMS through treasury integration.
12. In the beginning of a financial year, the Ministries/Departments will release not more than 25% of the amount earmarked for a State for a CSS for the financial year. Additional central share (not more than 25% at a time) will be released upon transfer of the stipulated State share to the Single Nodal Account and utilization of at least 75% of the funds released earlier (both Central and State share) and compliance of the conditions of previous sanction. However, this provision will not be applicable in case of schemes where a different quantum of release has been approved by the Cabinet.
13. After opening of Single Nodal Account of the scheme and before opening zero balance subsidiary account of IAs or assigning them drawing rights from SNA's account, the IAs at all levels shall return all unspent amounts lying in their accounts to the Single Nodal Account of the SNA. It will be the responsibility of the State government concerned to ensure that the entire unspent amount is returned by all the IAs to the Single Nodal Account of the SNA concerned. For this, the State Governments will work out the modalities and the timelines and will work out Central and state share in the amount so available with IAs.



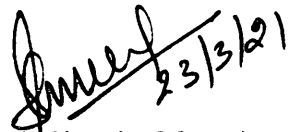
SNAs will keep a record of unspent balance lying in the account of IAs and the amount refunded by IAs.

14. Refund of balance amount by IAs and the amount available in the SNA's account should be taken into account by the Program Division of the Ministry/Department while releasing funds under the scheme. Concerned SNAs shall keep a record of the unspent amount lying in the account of IAs to be deposited in the Single Nodal Account while assigning drawing rights to IAs.
15. Ministries/ Departments will ensure that releases under all CSS are made strictly as per the actual requirement on the ground, without resulting in any material float with the implementing agencies at any level.
16. The State Government will transfer the Central share received in its account in the RBI to the concerned SNA's account within a period of 21 days of its receipt. The Central share shall not be diverted to the Personal Deposit (PD) account or any other account by the State Government. Corresponding State share should be released as early as possible and not later than 40 days of release of the Central share. The funds will be maintained by the SNA in the Single Nodal Account of each CSS. State Governments/SNAs/IAs shall not transfer scheme-related funds to any other bank account, except for actual payments under the Scheme.
17. State Governments will register the SNAs and all IAs on PFMS and use the unique PFMS ID assigned to the SNA and IAs for all payments to them. Bank accounts of the SNAs, IAs, vendors and other organizations receiving funds will also be mapped in PFMS.
18. Payments will be made from the zero balance subsidiary accounts up to the drawing limit assigned to such accounts from time to time. Transactions in each Subsidiary Account will be settled with the Single Nodal Account daily through the core banking solution (CBS) on the basis of payments made during the day.
19. SNAs and IAs will mandatorily use the EAT module of PFMS or integrate their systems with the PFMS to ensure that information on PFMS is updated by each IA at least once every day.
20. SNAs will keep all the funds received in the Single Nodal Account only and shall not divert the same to Fixed Deposits/Flexi-Account/Multi-Option Deposit Account/Corporate Liquid Term Deposit (CLTD) Account etc.
21. The State IFMIS should be able to capture scheme component-wise expenditure along with PFMS Scheme Code and Unique Code of the Agencies incurring the expenditure. State Governments will ensure daily uploading/sharing of data by the State IFMIS/Treasury applications on PFMS. PFMS will act as a facilitator for payment, tracking and monitoring of fund flow.
22. Release of funds by the Ministries/Departments to States towards the end of the financial year should be avoided to prevent accumulation of unspent balances with States. Ministries/Departments will arrange to complete the release well in time so that States have ample time to seek supplementary appropriations from their respective legislatures, if required, and account for all the releases in the same financial year.



23. In case of CSS having no State share and where as per the scheme guidelines, funds are released by the Central Ministry/Department directly to the districts/blocks/Gram Panchayats/Implementing agencies, the requirement of notifying a single Nodal Agency and opening of a Single Nodal Account at the State level may be waived by the Secretary of the Central Ministry/Department concerned in consultation with the Financial Adviser.
24. UTs without legislature work directly in PFMS. Therefore, there is no need for them to open a Single Nodal Account. They will ensure that the funds are released to the vendors/beneficiaries 'just in time'. In case funds are to be released to any agency as per scheme guidelines, provision of Rule 230 (vii) of GRF 2017 will be strictly followed to avoid parking of funds, with agencies.
25. Ministries/Departments shall undertake monthly review of the release of funds (both the Central and State Share) from the State treasury to the SNA, utilization of funds by SNAs and IAs and outputs/outcomes vis-à-vis the targets for each CSS.

This issues with the approval of Secretary (Expenditure) and shall supersede all earlier guidelines on this subject.


(Subhash Chandra Meena)
Director (FCD)
011-24368543
E-mail: subhash.meena@nic.in

To,

1. All Secretaries to the Government of India
2. All Financial Advisors to the Government of India
3. All Pr. CCAs/CCAs of all Ministries/Departments

Copy to:

1. PSO to Secretary (Expenditure)
2. PPS to CGA
3. Sr.PPS to Addl. Secretary (Expenditure)
4. PSO to Addl. Secretary (Pers)
5. Sr. PPS to JS (PFC-II)
6. Sr. PPS to JS(PF-S)

No. 4-1(57)/2023-PT&E
 Government of India
 Ministry of Environment, Forest and Climate Change
 Project Tiger & Elephant Division

B-1 Wing, 7th Floor,
 Pt. Deendayal 'Antyodaya' Bhawan,
 CGO Complex, Lodhi Road,
 New Delhi-110003.
 Email: aig3-ntca@nic.in
 Tel (EPABX): 011-2436 7837-39

Dated: September 19, 2023

To,

**The Pay & Accounts Officer,
 Ministry of Environment, Forest and Climate Change,
 New Delhi.**

Sub: Centrally Sponsored Scheme 'Project Tiger & Elephant' Administrative Approval for funds release to Governmnet of Uttar Pradesh, during 2023-24 –1st installment – reg.

Sir,

I am directed to convey the administrative approval of the competent authority to the continuance of the Scheme 'Project Tiger & Elephant' in Uttar Pradesh at the cost of **Rs. 3996.45900 (Rupees Three Thousand Nine Hundred Ninety Six Lakhs Forty Five Thousand Nine Hundred Only)** as per details given in the table at Annexure.

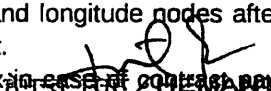
2. I am also directed to convey the sanction of the President to the payment and release of an amount of **Rs.513.26685 lakhs (Rupees Five Hundred Thirteen Lakhs Twenty Six Thousand Six Hundred Eighty Five Only)** as the 1st installment of Central Share towards the Grants-in-aid to Government of Uttar Pradesh during the current financial year 2023-24. The balance amount of the Central Assistance will be released in due course after a review of the progress of expenditure/work is undertaken.

3. The grants-in-aid will be regulated in accordance with the provisions contained in the memorandum of the Centrally Sponsored Project Tiger Scheme. The Grants-in-Aid is also subject to the Chapter 9 of the General Financial Rules 2017, as amended from time to time, read with the Government of India's decision incorporated there-under, and any other guidelines which may be issued in this regard, and in particular to the following conditions:-

- i. All relevant information and documents/certificates as required under GFR 209(I) have been received.
- ii. The pattern of assistance of rules governing such grants-in-aid have received the approval of the Ministry of Finance, as required under Government of India decision No. (1) under DFPR-Rules 20.
- iii. Terms and conditions of the service of the employees employed under the **Project Tiger and Elephant Scheme** are not higher than those applicable to similar categories of employees of Central Government and where it is not in accordance with above, the relaxation of Ministry of Finance have been obtained for such discrepancies as required under GFR 230(12)(I).
- iv. Assets acquired wholly or substantially out of Government Grants shall not be disposed off without obtaining the prior approval of the sanctioning authority of Grants-in-aid.
- v. The **Government of Uttar Pradesh** agrees to make reservations for Scheduled Castes and Scheduled Tribes or OBC in the posts or services under its control on the lines indicated by Govt. of India.

सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

- vi. The accounts of the **Project Tiger and Elephant Scheme** shall be audited by C&AG or by any person authorized by him on his behalf in accordance with the provisions laid down in Section 14 of the C&AG (DPC) Act, 1971 as amended from time to time.
- vii. The accounts of the **Project Tiger and Elephant Scheme** shall be open for inspection by the sanctioning authority and audit, both by the Comptroller & Auditor General of India under the provision of C&AG (DPC) Act, 1971 and internal audit party by the Principal Accounts Office of the Ministry whenever it is called upon.
- viii. The Utilization Certificate against the earlier funds released under Grants-in-aid have been received and accepted by the competent authority.
- ix. Government of **Uttar Pradesh** in respect of **Project Tiger and Elephant Scheme** may furnish their performance-cum-achievement report on or before 31.03.2024.
- x. **Tiger/Elephant Reserves** will spend Grants-in-aid exclusively in pursuance of the objectives envisaged in rules/memorandum of the Centrally Sponsored Scheme 'Project Tiger & Elephant' and for the purpose it is being sanctioned.
- xi. Grants-in-aid to **Government of Uttar Pradesh** is subject to the Economy Instructions issued from time to time by the Ministry of Finance or by the Competent Authority.
- xii. Grants-in-aid shall be utilized before the end of the current financial year 2023-24 and unspent balance, if any, will be refunded by **Government of Uttar Pradesh** to the **Govt. of India**.
- xiii. Government of **Uttar Pradesh** in respect of **Project Tiger and Elephant Scheme** will maintain a separate account and will present their annual accounts in the standard format as required under GFR 230(5).
- xiv. Grants-in-aid shall be utilized for **Dudhwa, Pilibhit and Ranipur Tiger Reserves** strictly as per the Memorandum of Understanding (MOU) between the Ministry of Environment, Forests and Climate Change, acting through the National Tiger Conservation Authority, Field Director (**Dudhwa, Pilibhit and Ranipur Tiger Reserves**) and **Government of Uttar Pradesh**.
- xv. Monitorable outcomes on the item of works contained in the sanction letter both in physical and financial terms are required to be furnished in the monthly report regularly. Compliance status on Tripartite Memorandum of Understanding is required before submission of additional or ensuing year's Annual Plan of Operation (APO).
- xvi. The expenditure should be limited to the amount released and in no case should be done in anticipation of further release by the Ministry.
- xvii. The payments of daily wagers should be done through account transfer / account payee Cheques only duly linked with Aadhar Number.
- xviii. It may please be ensured that there is no duplication of nature and items of work being proposed in the same area under the **Centrally Sponsored Scheme of Project Tiger and Elephant** and other Centrally Sponsored Schemes such as Eco-development and IDWH Schemes etc.
- xix. The cost estimates worked out by the Field Director should be based on approved schedule of rates of the State Government, with due approval of the competent authority.
- xx. Approval of the competent authority be obtained and acceptance of UC may be ensured by PD.
- xxi. The expenditure is incurred as per the allocation of funds.
- xxii. Payments are made by bank transfer and no cash payment is to be made.
- xxiii. Funds for POL / maintenance of vehicles would be admissible only for the vehicles purchased from CSS funds.
- xxiv. Funds will not be diverted for any item other than specified herein.
- xxv. Funds to be spent only on items approved in Tiger Conservation Plan (TCP)/CSS Guidelines.
- xxvi. Compensation for loss due to wildlife is to supplement the State Government fund as per the rules of State Government.
- xxvii. GFR is followed by implementing agency alongwith the economic instructions issued by Government of India from time to time.
- xxviii. Satellite photo with date and latitude and longitude nodes after completion of work depicting the work carried out before and after the work.
- xxix. Evidence of deposit of TDS/Service Tax and SEI/cess/minimum payment and CST in case of leviable goods are sent along with UC.


 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

- xxx. In case of employment through contract, copy of PF & ESI contributions of employees shall be obtained wherever applicable.
- xxxi. All measurable outcome of this grant must be mentioned in the sanction order and UC is to be submitted as prescribed in GFR 2017 – Form GFR 12-C.
- xxxii. If the implementing agency does not use the fund for the purpose for which it was given, it has to refund the same with interest.
- xxxiii. There should not be any overlapping of activities under the projects with the activities of ongoing schemes under CSS/CS/State Government Scheme.
- xxxiv. The sanction order must mention measurable physical parameters and all measurable parameters are to be adhered to.
- xxxv. The fixed asset created out of this grant shall not be disposed off without concurrence of this Ministry.
- xxxvi. All guidelines under the project is to be followed scrupulously.
- xxxvii. The UC with physical progress report and satellite photo with physical deliverable with date and latitude – longitude coordinates before and after completion of work be obtained of each tiger reserve and uploaded on the website of the implementing agency as well as the Ministry for public access.
- xxxviii. The measurable outcome under the project (quantified) in terms of number of tigers/elephants in reserves, eco-tourism in tiger/elephant reserves, %age decrease in man-animal conflict etc., may also be submitted in the progress report.
- xxxix. All labour payments strictly by Direct Benefit Transfer (DBT).
- xl. The guidelines of Project Tiger and Elephant Scheme are followed by **Tiger/Elephant Reserves** and Expenditure Evaluation Report on the expenditure incurred vis-à-vis proposed activities and result achieved may be furnished.

3. As the annual budget of the Scheme is approved by the Central Government, the Government of Uttar Pradesh is not required to furnish bond and sureties, in accordance with the Ministry of Finance O.M. No. 14(1)-EII (A)/64 dated 23.06.1965.

4. The terms and conditions of the payment are as under:

(a) The grant is in accordance with the pattern of financial assistance approved by the Ministry of Finance.

(b) The grant sanctioned is subject to the adjustment on the basis of the terms and conditions approving the scheme.

5. No deviation from the approved items of expenditure as enumerated in the annexure shall be made without prior concurrence of the Government of India. The guidelines of National Tiger Conservation Authority should be fully adhered to. The Chief Wildlife Warden and the Principal Chief Conservator of Forests of the State Government should be directed to ensure that the field works are in accordance with the Tiger Conservation Plan and the Annual Plan of Operation by the field inspections from time to time.

6. In accordance with the revised procedure, the Central Accounts Section, Reserve Bank of India, Nagpur, may kindly be advised to pass on credit to the books of the State Government of Uttar Pradesh under intimation to this Department.

7. The expenditure incurred is adjustable to the Demand No. 28 (Ministry of Environment, Forest and Climate Change) under the following heads during the Financial Year 2023-24:


Scheme	Budget Head	Tiger	Elephant	Total Amount (Rs. in lakhs)
Centrally Sponsored Scheme of Project Tiger & Elephant	3601.06:101.02.05.31 (Grant-in-Aid General)	247.229	18.80985	266.03885

हेमंत सिंह / HEMANT SINGH
 सहायक जन महासचिव (गज एवं हाथी परियोजना)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Centrally Sponsored Scheme of Project Tiger & Elephant	3601.06.789.02.05.31 (Special Component Plan for Scheduled Castes)	98.891	0.00000	98.89100
Centrally Sponsored Scheme of Project Tiger & Elephant	3601.06.796.02.05.31 (Tribal Area Sub Plan/STC)	148.337	0.00000	148.33700
Total		494.457	18.80985	513.26685


8. This issues under the powers delegated to the Ministry and with the concurrence of Integrated Finance Division vide Unique No.132/IFD/2023 dated 19.09.2023. **Compliance of all the guidelines/instructions regarding release of funds under Centrally Sponsored Schemes (CSS) and monitoring utilization of funds released, Issued by Dept. of Expenditure (Ministry of Finance) vide OM No 1(13)PFMS/ICD/2020 dated 23.03.2021 must be ensured.**

Yours faithfully,


(Hemant Singh)
Assistant Inspector General of Forests (PT&E)
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Copy to:-

1. The Secretary, Ministry of Environment, Forests and Climate Change, New Delhi.
2. The Secretary (Forests), Govt. of Uttar Pradesh. A copy of the detailed sanction letter issued by the State Government in respect of this scheme for 2023-24 may kindly be furnished to this Ministry immediately.
3. The Secretary (Finance), Govt. of Uttar Pradesh.
4. The Principal Chief Conservator of Forests / Chief Wildlife Warden, Govt. of Uttar Pradesh.
5. The Field Director (s), Dudhwa, Pilibhit and Ranipur Tiger Reserves, Uttar Pradesh.
6. The Accountant General, Uttar Pradesh.
7. The Director of Audit, Scientific Department, AGCR Building, IP Estate, New Delhi.
8. The IGF, PT&E, MoEF&CC, New Delhi
9. The IGF/AIGF, NTCA Regional Office, Nagpur.
10. Forest Finance Division, MoEF&CC, New Delhi.
11. Plan Finance Division (PF-II), Ministry of Finance, New Delhi.
12. Guard file/Spare copies.


(Hemant Singh)
Assistant Inspector General of Forests (PT&E)

हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

I. Project Tiger

(Rs. In Lakhs)

S. No.	Items	Dudhwa			Pilibhit			Ranipur		
		Sanction	Central Assistance	State Share	Sanction	Central Assistance	State Share	Sanction	Central Assistance	State Share
(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)
1	Non Recurring (60%)	388.75	233.25	155.50	142.27	85.36	56.91	109.83	65.90	43.93
2	Recurring (50%)	2133.50	1066.75	1066.75	928.55	464.27	464.28	168.16	84.08	84.08
	Total	2522.25	1300.00	1222.25	1070.82	549.63	521.19	277.99	149.98	128.01

Summary for State:**Summary for State:**

S.No.	Items	Sanction (c)+(f)+(i)	Central Assistance (d)+(g)+(j)	State Share (e)+(h)+(k)
1	Non Recurring (60%)	640.85	384.51	256.34
2	Recurring (50%)	3230.21	1615.10	1615.11
	Total	3871.06	1999.61	1871.45

I. Project Tiger & Elephant

(Rs. In Lakhs)

S. No.	Subject	Contents	Project Tiger			Project Elephant	Total
			Dudhwa	Pilibhit	Ranipur		
1.	Total cost of APO including state share	A	2522.250	1070.82	277.99	125.39900	3996.45900
2.	Central share	B	1300.000	549.63	149.98	75.23940	2074.84940
3.	1 st installment concurrence (25% of central share)	C=25% of B	325.000	137.41	37.49	18.80985	518.70985
4.	Less: Unspent balance (Previous year 2022-23)	D	5.443	0.00	0.00	0.00000	5.44300
5.	1 st installment concurrence after adjustment of unspent balance	E=C-D	319.557	137.41	37.49	18.80985	513.26685



हेमन्त सिंह / HEMANT SINGH

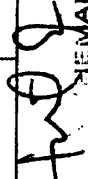
सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Annual Plan of Operation (Dudhwa tiger reserve, Lakhimpur Kheri) under Centrally Sponsored Scheme - Project Tiger for 2023-24

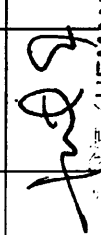
S. No.	Items at work	PDS No.	Previous Year Details			Current Year Proposal			Justification				
			SSS-PI Guidelines	ICP	Locations / GPS coordinates	Days	Physical Achievements	Target		Financial Achievements	Physical Target	Unit Cost	Amount (Proposed Target)
1	2	3	4	5	6	7	8	9	10	11	12	14	
1	Non-Resourcing (Caret)	16.1 (v)	7.8.2.2		0	0	0.00	0.00		190	0.03	5.70	Necessary for equipping the staff and workforce for effective monitoring, surveillance and patrolling. The daily wage staff will be provided with uniforms, torches, shoes, mosquito nets etc for efficient patrolling.
2	Purchase of uniforms (1 set) for front line staff (DTR Division-190)	16.1 (i)	7.5.1		0	0	0.00	0.00		50	0.03	2.70	Necessary for equipping the staff and workforce for effective monitoring, surveillance and patrolling. The daily wage staff will be provided with uniforms, torches, shoes, mosquito nets etc for efficient patrolling.
3	Purchase of uniforms (1 set) for front line staff (KTC, Division-90)	16.1 (iv)	7.8.2.2		0	0	0.00	0.00		500	0.03	15.00	Necessary for equipping the staff and workforce for effective monitoring, surveillance and patrolling. The daily wage staff will be provided with uniforms, torches, shoes, mosquito nets etc for efficient patrolling.
4	Purchase of wireless base set & hand set with accessories (DTR div (8-8) & KTC (2-2))	16.1 (v)	7.9.1		0	0	0.00	0.00		20	0.40	8.00	For Patrolling and STPF Staff.
5	Installation of wireless tower (160/ct) with base set, solar panel, battery, cable and other accessories (02 for DTR & 02 for Khamnighat)	16.1 (v)	7.9.1		0	0	0.00	0.00	28.429659, 81.833724 28.388697, 80.407915 81.2125000 28.344444 81.2078055	4	2.50	10.00	Installation of wireless system with all accessories and equipments is required for smooth communication exchange. Solar charger is strategically located.
6	Purchase of Camera traps with accessories etc (Dudhwa 100 pairs, Khamnighat Division 100 pairs)	16.2 (r)	6.1.4.2		0	0	0.00	0.00		200	0.30	60.00	Purchase of 100 sets of camera traps in Dudhwa TR Division and Khamnighat Division will augment the existing work with the division for effective monitoring of wildlife. Further, camera traps are necessary for full fledged routine annual and routine level tiger estimations.
7	Purchase of Mobile Smart Phones for forest patrolling, monitoring, data collection, etc. (All over the reserve)	16.2 (iv)	15.1.8		0	0	0.00	0.00		125	0.150	18.75	Most of the mobile phones used for collection of patrolling data under M-STIPRES are outdated and creating issues, hence need to be replaced. The price quoted is for mobile phones having specifications as suggested in WII.
8	Trailer mounted water containers with pressure pumps and line (Dudhwa Division 3, Khamnighat Division 1)	16.2 (q)	15.1.8		0	0	0.00	0.00		4	0.50	3.60	The tractor operated pressure pumps fitted with truly mounted water containers will be built, for fire extinguishing in forest areas in fire season, as ground fire are a recurrent problem in Dudhwa
9	Purchase of stove, Generator with canopy & accessories (02 KTC)	16.2 (q)	15.1.8		0	0	0.00	0.00		2	7.00	14.00	For the smooth operation of the Khamnighat division TRH & office, it is absolutely necessary to purchase a generator.
10	Perk allowance is given in FD @ 2000Rs. DD@ 1500Rs. 500@1000Rs. 500, SR, Assistant @ 1000Rs. Deputy Ranger, Forester, driver, Junior Assistant @ 500Rs, STPF staff & rest lower staff @ 700Rs per month Rs (in Ls)	16.15	15.1.9		0	0	0.00	0.00		1	53.66	53.66	As per the NTCA guidelines, perk allowance is admissible to all frontline staff and ministerial staff
11	Ration allowance is given @860 per month to Forester & below level staffs KTC, DD Pali, DD Buller. All over the reserve Ration allowance to all the field staff Rs (in Ls)	15.1.9			0	0	0.00	0.00		1	40.97	40.97	As per the NTCA guidelines, ration allowance is admissible to all frontline staff.
12	Hardware and software (Dudhwa TR Division & KTC Office-2.5 Lakh & Office of Field Director)	16.2 (r)	14.1		0	0	0.00	0.00		3	2.50	7.50	Needed for data compilation of tiger estimations and other day to day activities

हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 नई दिल्ली / Govt. of India, New Delhi
 13717


S. No	Item of work	Pace No.		Previous Year Budget			Current Year Proposed			Justification				
		CSS-PT Criteria	ICP	Location / GPS coordinates	Physical Target	Physical Achievement	Financial Target	Financial Achievement	Location / GPS coordinates		Physical Target	Physical Achievement	Financial Target	Financial Achievement
1	Conservation of other Flagship species-Chital (Yearly Population count in Chital, Mugger and Inche in the forest area for a year in KTC Division once in a year (Post monsoon in Oct- Nov and onwards in winter in Jan-Feb), drone survey Purchase of drone, maintaining by two field assistants through out the year, purchase of drone with accessories and management of Chital (renew cost) In L.5	167	127	5	4	10	6	7	8	9	10	11	12	14
13	Conservation of other Flagship species-Chital (Yearly Population count in Chital, Mugger and Inche in the forest area for a year in KTC Division once in a year (Post monsoon in Oct- Nov and onwards in winter in Jan-Feb), drone survey Purchase of drone, maintaining by two field assistants through out the year, purchase of drone with accessories and management of Chital (renew cost) In L.5	167	127	5	4	10	6	7	8	9	10	11	12	14
	Non Recurring (Buffer)		Total							0.00				249.50
1	Purchase of Survival kit for 300 front line staff, Buffer Division	161 (iv)	782.2				0	0	0.00	0.00		200	6.00	For effective discharge of duties, increasing the parolling during night. And for protection of staff in adverse working condition. The present force is an deputation and require logistic support for better working condition
2	Purchase of Camera Trap kit of 200 kits, Buffer Division.	162 (ii)	824				0	0	0.00	0.00		200	60.00	Procurement of 20 pairs of camera traps in Buffer Zone Division will augment the existing stock with the division for effective monitoring of wildlife. Further, camera traps are necessary for full fledged routine animal and country level tiger estimations
3	Hiring 3 vehicles for travelling by STPS covered at Sampans Nagar Camp with DPOL - 40000.00 per month x12 month	161 (iv)	1519				0	0	0.00	0.00		12	4.50	For rapid movement of Special Tiger Protection Force for effective patrolling and mobility as and when required, hiring of vehicle is must as there is no vehicle available which can be provided
4	Purchase of wireless Wireless Handsets with accessories, Buffer division	161 (iv)	76.3				0	0	0.00	0.00		40	16.00	Purchase of new Hand sets at places where it is beyond maintenance . It will strengthen the better communication.
5	Purchase of refrigerator for storage of medicine and Tranquilizing drugs & transmanic organ samples storage	164 (v)	14.5				0	0	0.00	0.00		2	0.50	refrigerator for storage of medicine and Tranquilizing drug
6	New water holes (Bhira & Malhot Range), Buffer Division-02	1610 (v)	771.2	28 17821333 80 52194444 28 44250000 80 35250000			0	0	0.00	0.00	28 17821333 80 52194444 28 44250000 80 35250000	2	3.00	New water holes with barings in these areas wherever necessary will help ensuring sufficient water supply for wild animals during summer
7	Purchase of leaf blower with accessories						0	0	0.00	0.00		8	4.50	These equipment are very useful in preventing forest fires. At present, only one equipment is available per range which is not sufficient considering the vulnerability of forest towards fires
8	Purchase of elow Generator with canopy & accessories						0	0	0.00	0.00		1	7.00	For the smooth operation of the buffer zone office, it is absolutely necessary to purchase a generator
9	Trailer mounted water containers with 1000 liter capacity and 1000 liter pipe (Buffer Division) 05 ranges	162 (v)	1518				0	0	0.00	0.00		5	4.50	The tractor operated pressure pumps fitted with trolley mounted water container will be built, for fire extinguishing in forest areas in fire season, as ground fire are a recurrent problem in dushwa
10	Construction of dog kennel with all facilities	167	127				0	0	0.00	0.00	37,996.11, 81,11389	0	0.00	Dog kennel is required to house the dog given by TRAFFIC India, for purpose of investigation and other operations
11	Construction of Check Post with Room for Bhira 2, Malhot Range	167	127				0	0	0.00	0.00	28 17344 80 29357 28 17344 80 29357	2	20.00	For the prevention of forest and wildlife, it is necessary to construct a checkpoint and 1 room
12	Purchase of Fox Light						0	0	0.00	0.00		50	5.00	Fox lights are effective in keeping the wild animal at bay from the human habitation. It helps in minimizing the human animal conflict in fringe areas of tiger reserve.
			Total Non-Recurring (Core-Buffer)						0.00	0.00				131.50
			Total Non-Recurring (Core-Buffer)						0.00	0.00				381.20
	Recurring (Core)													


HEMANT SINGH
 सहायक वन्य जीव संरक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 जलवायु, वन, एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S. No	Item of work	PPT No.		Previous Year Budget		Current Year Proposal		Physical Target	Unit Cost	Amount (Financial Target)	Justification		
		CSEPT Guidelines	TCP	Location / GPS coordinates	Physical Target	Planned Achievement	Physical Target					Location / GPS coordinates	
1		3	4	5	6	7	8	9	10	11	12	14	
7	Deployment of manpower for Maintenance of Barriers (10 in Dudhwa Division and 9 in Kaimnaghat Division) (2017-18)	16 (in)	7.51		286	286	28.60	28.60	0	456	0.11353	51.770	For Checking of vehicles and movement of villagers in and around the tiger reserve. Since these workers are working in the forest day and night, a fixed remuneration of Rs 11353/month keeping in mind the minimum wages of labour department, including 24% EPF with 12% contribution each from both employer and employee besides 0.75 % contribution of employee and 3.25 % contribution of employer for ESIC, has been provided. Looking into their skills and kind of duty hours, they are kept in the semi-skilled category and other conditions as mentioned in column as above is applicable to them too.
8	Service agency charges (5%)	0	0		0	0	0.00	0.00	0	0	0.00	2.588	As per the UP Govt order no- 9/2019/201/91-KA/2/2019 dated 19/12/2019 circulated through letter number 27491-3/20 dated 12/2/2020 of Environment Forest & CC section-2, main power in department has to be provided through GCM portal. The service provider would be selected from the GCM portal through competitive bidding. Therefore, the service charges may vary.
9	GST 18%	0	0		0	0	0.00	0.00	0	0	0.00	0.284	As per the UP Govt order no- 9/2019/201/91-KA/2/2019 dated 19/12/2019 circulated through letter number 27491-3/20 dated 12/2/2020 of Environment Forest & CC section-2, main power in department has to be provided through GCM portal. The service provider would be selected from the GCM portal through competitive bidding. Therefore, the service charges may vary.
10	Night chowkidar, daktar, kitchen, shayak, mali, room attendent, electrician, sweeper, forest rest house chowkidar, gate man etc (Dudhwa Division and Kaimnaghat Division 25 (2017)	161 (in)	7.51		485	415	48.50	41.50		780	0.11353	88.55	There are about 13 forest rest houses and officers' bungalow camps in Dudhwa Tiger Reserve Division & in forest rest houses in Kaimnaghat Division, where Chowkidar, sweepers have been deployed besides all the Range camps, DD and SDO camps, night watchman for the camps, electrician in connection with the camps, further, field assistants for Range officers and who are required for smooth functioning of their offices apart from maintenance of the bungalow properties inside the tiger reserve. Since these workers are working in the forest day and night, a fixed remuneration of Rs 11353/month keeping in mind the minimum wages of labour department, including 24% EPF with 12% contribution each from both employer and employee besides 0.75 % contribution of employee and 3.25 % contribution of employer for ESIC, has been proposed. Looking into their skills and kind of duty hours, they are kept in the semi-skilled category and other conditions as mentioned in column as above is applicable to them too.
11	Service agency charges (5%)				0	0	0.00	0.00		0	0.00	4.428	As per the UP Govt order no- 9/2019/201/91-KA/2/2019 dated 19/12/2019 circulated through letter number 27491-3/20 dated 12/2/2020 of Environment Forest & CC section-2, main power in department has to be provided through GCM portal. The service charges including that for handling of the contract would be selected from the GCM portal through competitive bidding. Therefore, the service charges may vary.
12	GST 18%	0	0		0	0	0.00	0.00		0	0.00	16.737	It is a statutory requirement.
13	4Ann. Data entry operator and computer operator, (Dudhwa Division 13 and Kaimnaghat division 12) 25x12x100	162 (in)	7.51		201	180	27.14	24.30		300	0.15	45.96	It is a statutory requirement. Per Completion of Data, MSTRIPES Periodic reports and monitoring of range level activities. Analysis, Data Submission, etc. Substantive wage rate for skilled labour Rs 48 per letter no. 986-61 Pravaahar- (MW) IS dated 11.05.2021 of Office Labour Commissioner, U.P. - Rs. 111852/- (for a month taking 26 days of actual duty in a month with D.A. rate to be revised every 6 months). However, computer operators have been working previously on a fixed monthly remuneration of Rs. 13500/- without being concerned about extra working hours, beyond their usual stipulated duty hours. The same fixed remuneration has been proposed for this year also including employees' deposits for PF, gratuity, provident fund, etc. The remuneration of employees and ESIC would be added over and above the said amount. The remuneration (Remuneration in hand) - 12 % employee's share of EPF - 0.75% of employee's share of ESIC. (11973-12-11973/100-07-75-11973/100-119500-2) Employee's share of EPF @24% of remuneration amount in hand i.e. 11951421/100 = Rs. 1436.76; Employer's share of EPF @12% of remuneration amount in hand i.e. 11951421/100 = Rs. 718.38; Total amount of remuneration (including Service charges and GST) - 119500+1436.76+718.38 = 121655.14 or say Rs. 121655.14.
14	Deployment of Wireless Operator				350	310	35.00	31.00		0	0.00	0.00	As per the UP Govt order no- 9/2019/201/91-KA/2/2019 dated 19/12/2019 circulated through letter number 27491-3/20 dated 12/2/2020 of Environment Forest & CC section-2, main power in department has to be provided through GCM portal. The service provider would be selected from the GCM portal through competitive bidding. Therefore, the service charges may vary.
15	Service agency charges (5%)				0	0	0.00	0.00		0	0.00	2.759	As per the UP Govt order no- 9/2019/201/91-KA/2/2019 dated 19/12/2019 circulated through letter number 27491-3/20 dated 12/2/2020 of Environment Forest & CC section-2, main power in department has to be provided through GCM portal. The service provider would be selected from the GCM portal through competitive bidding. Therefore, the service charges may vary.
16	GST 18%						0.00	0.00		0	0.00	8.650	It is a statutory requirement.


HEMANT SINGH
 Assistant Director General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S No	Item of work	Case No	Current Year Budget		Previous Year Budget		Location / GPS coordinates	Physical Target	Physical Target	Unit Cost	Amount (Financial Target)	Justification
			Page	Physical Achievements	Target	Achievements						
1	18 nos. Diesel for Duddha Division and for maintenance amount 10 28.12-338	3	4	7	8	9	10	11	12	14		Drivers are engaged on daily wages for the vehicles of range officers patrolling vehicles and for driving the vehicle of Data collection team. Since they are working in the forest day and night, in an extremely difficult and tough conditions, without being concerned about their duty hours and as they are trained in the skill of driving vehicles besides being quite absent of the behaviour of wildlife as well as the terrain, requiring them as skilled labour, a fixed rate of Rs 17710/month keeping in mind the minimum wages of labour department, including 24% EPF with 12% contribution of employer for ESIC, and 3.25% contribution of employee for ESIC, has been proposed. Specialized wage rate for skilled labour as per letter no.388-431/Preventive- (MAY/15 dated 11.05.2011 of MHC-Labour Commissioner, U.P. - Rs. 11185/- (for a month taking 26 days of actual days in a month with D.A. 10% to be revised every 6 months). Rather than going for variable rates every six months, for the sake of convenience, we are proposing a fixed monthly remuneration of Rs. 17200/- including employer's share for ESIC, 12% of employee's share for ESIC and ESIC would be added over and above the said amount. The remuneration (Remuneration in hand) - 12 % employee's share of EPF - 0.75% of employee's share of ESIC. (11200+12*11200/100+0.75*11200/100=12715/-)
17		161 (u)	7.51			22.00		336	0.12715		42.72	
18	Service agency charges (5%)			0	0	0.00		0	0.00		2.136	As per the UP Govt order no- 9/2019/20191-N.A./2019 dated 19/12/2019 circulated through letter number 27481-3/20 dated 12/2/2020 of Environment Forest & CC section-3, new power in departments has to be exercised through tender process developed by IFC. A tentative 5% service charges including that for handling EPF of such tender has been proposed. The service charges would be selected from the tender through competitive bidding. Therefore, the service charges may vary.
19	GST 18%			0	0	0.00		0	0.00		8.075	It's a statutory requirement.
20	18 no. Fence watcher for RRA-1 and RRA-2, Duddha Division (18x12)	161 (u)	7.3	120	12.00	12.00		216	0.11353		24.52	To maintain Rhaon's Rehabilitation Area-1 & 11, fence watchers are deployed. The solar fence system of Rhaon is being the fence for the area 1 in south sector and RRA-2 in between range are monitored 24x7 by fence watcher. Since these workers are working in the forest day and night, a fixed remuneration of Rs 11353/month keeping in mind the minimum wages of labour department, including 24% EPF with 12% contribution each from both employer and employee besides 0.75 % contribution of employee and 3.25 % contribution of employer for ESIC, has been proposed. The remuneration (Remuneration in hand) - 12 % employee's share of EPF - 0.75% of employee's share of ESIC, has been proposed. (11300+12*11300/100+0.75*11300/100=12715/-)
21	Service agency charge (5%)			0	0	0.00		0	0.00		1.226	As per the UP Govt order no- 9/2019/20191-N.A./2019 dated 19/12/2019 circulated through letter number 27481-3/20 dated 12/2/2020 of Environment Forest & CC section-3, new power in departments has to be exercised through tender process developed by IFC. A tentative 5% service charges including that for handling EPF of such tender has been proposed. The service charges would be selected from the tender through competitive bidding. Therefore, the service charges may vary.
22	GST 18%			0	0	0.00		0	0.00		4.635	It's a statutory requirement.
23	Client/Residence Maintenance Duddha Division	162 (i)	15.16			0.00		45	0.75		33.75	Most of the staff quarters are very old and need major repair to be in livable condition. Because of high rainfall, old buildings need regular maintenance in Duddha TR Division. It is important to provide a healthy and hygienic living conditions for all the staff to keep them healthy and motivated.
24	1 Kilo Fence guard chowki Betyayan Range						28.360337					
25	2 Kilo Fence residence Betyayan Range						28.360437					
26	3 Fence guard quarter Betyayan Range						28.380196					
27	4 Fence guard Chowki Duddha range						28.491321					
28	5 Wildlife guard Chowki Duddha range						28.491333					
29	6 Forest residence No 8 Duddha range						28.491344					
30	7 Forest residence Sunaha, Duddha range						28.556148					
31	8 Forester residence No 10 Duddha range						28.491333					
32	9 Maintenance of Range Quarter, Duddha Range						28.491834					


HEMANT SINGH
 Assistant Inspector General of Forests
 Range Officer, Betyayan Range, Duddha Division, Forest Department, Govt. of India, New Delhi.

Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S. No	Item of work	CSS-PT Guidelines	Para No.	NYC	Previous Year Details			Current Year Proposal			Justification	
					Location / GPS coordinates	Physical Trngs	Achievement	Location / GPS coordinates	Physical Trngs	Use Cost		
33	10 Maintenance of Wildlife guard Residence No. 1, Tourism Range		4	5	6	7	8	9	10	11	12	14
34	11 Maintenance of Wildlife guard Residence No. 3, Tourism Range		4	5	6	7	8	9	10	11	12	14
35	12 Maintenance of Wildlife guard Residence No. 6, Tourism Range		4	5	6	7	8	9	10	11	12	14
36	13 Wildlife guard chowki Garphamta Range Campus		4	5	6	7	8	9	10	11	12	14
37	14 Forest guard chowki Garphamta Range Campus		4	5	6	7	8	9	10	11	12	14
38	15 Forest Guard Chowki, Parvatsya Shrin, Sonapur Range		4	5	6	7	8	9	10	11	12	14
39	16 S Sonapur Range campus guard chowki		4	5	6	7	8	9	10	11	12	14
40	17 S Sonapur Range campus Forester Residence		4	5	6	7	8	9	10	11	12	14
41	18 Forest guard residence No. 1 Mallani Range campus		4	5	6	7	8	9	10	11	12	14
42	19 Forest guard residence No. 6 Mallani Range campus		4	5	6	7	8	9	10	11	12	14
43	20 Forester residence No. 8 Mallani Range campus		4	5	6	7	8	9	10	11	12	14
44	21 Forest guard residence No. 1 Bhiru, Mallani Range		4	5	6	7	8	9	10	11	12	14
45	22 Forest guard chowki Bhiru, Mallani Range		4	5	6	7	8	9	10	11	12	14
46	23 Forester Residence Jaguna, Mallani Range		4	5	6	7	8	9	10	11	12	14
47	24 Forester Residence Karaha, Mallani Range		4	5	6	7	8	9	10	11	12	14
48	25 Forest guard chowki N Sonapur range campus		4	5	6	7	8	9	10	11	12	14
49	26 Forester Residence N Sonapur range campus		4	5	6	7	8	9	10	11	12	14
50	27 Wildlife guard chowki N Sonapur range campus		4	5	6	7	8	9	10	11	12	14
51	28 Wildlife forest guard Dankari Range		4	5	6	7	8	9	10	11	12	14
52	29 Forest guard chowki no. 2, Bankari Range		4	5	6	7	8	9	10	11	12	14
53	30 Forest guard chowki no. 3, Bankari Range		4	5	6	7	8	9	10	11	12	14
54	31 Forest guard chowki no. 4, Bankari Range		4	5	6	7	8	9	10	11	12	14
55	32 Forest guard chowki no. 12, Bankari Range		4	5	6	7	8	9	10	11	12	14
56	33 Forest guard chowki no. 13, Bankari Range		4	5	6	7	8	9	10	11	12	14
57	34 Forest guard chowki no. 09, Bankari Range		4	5	6	7	8	9	10	11	12	14
58	35 F D Office, Ministerial Staff Quarters		4	5	6	7	8	9	10	11	12	14
59	36 Forester residence Range Campus Kibbarpur Range		4	5	6	7	8	9	10	11	12	14
60	37 Forester residence Kanhiya, Chowki Kishanpur Range		4	5	6	7	8	9	10	11	12	14
61	38 Wildlife guard chowki D D Office Palla Bheri		4	5	6	7	8	9	10	11	12	14
62	39 Ministerial DD staff quarter no 01 Palla Bheri		4	5	6	7	8	9	10	11	12	14
63	40 Ministerial DD staff quarter no 02 Palla Bheri		4	5	6	7	8	9	10	11	12	14
64	41 Ministerial DD staff quarter no 03 Palla Bheri		4	5	6	7	8	9	10	11	12	14
65	42 Forest guard Kalna chowki Sahrasa Range		4	5	6	7	8	9	10	11	12	14
66	43 Forest guard Suncorpur chowki Sahrasa Range		4	5	6	7	8	9	10	11	12	14
67	44 Forest guard Garphamta chowki Sahrasa Range		4	5	6	7	8	9	10	11	12	14
68	45 Forest guard chowki Anargah Chowki Sahrasa Range		4	5	6	7	8	9	10	11	12	14

Handwritten signature

HEMANT SINGH

Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S. No	Item of work	P.O. No.		Loco on / GPS coordinate	Previous Year Details			Current Year Proposed			Amount (Financial Year)	Unit Cost	Beneficiaries
		CS-PII	ICP		Physical	Financial	Physical	Target	Actual	Target			
1	Maintenance of Forest Residence, Gauripanna range Campus (2 No.)	3	4	5	6	7	8	9	10	11	12	12	14
69	Maintenance of Wildlife guard chuki Gauripanna range Campus				0	0	0.00		28.6016667 80.5639889	2	1.00	2.00	
70	Maintenance of Wildlife guard chuki Gauripanna range Campus				0	0	0.00		28.6005556 80.5516667	2	1.00	2.00	
71	Maintenance of Forest Residence, Gauripanna range Campus				0	0	0.00		28.6005556 80.5516667	1	1.00	1.00	
72	Maintenance of Ranger Residence, Gauripanna range Campus				0	0	0.00		28.6016667 80.5639889	1	1.00	1.00	
73	Maintenance of Subdijapur 4th class residence, S Sonaripur Range (3 No.)				0	0	0.00		28.4284444 80.4272222 80.4301667	3	1.00	3.00	
74	Maintenance of Forest Residence, Parvathi S Sonaripur Range				0	0	0.00		28.0125000 80.5301667	1	1.00	1.00	
75	Maintenance of Base Camp wildlife guard residence, S Sonaripur Range				0	0	0.00		28.4616667 80.6675000	1	1.00	1.00	
76	Maintenance of wildlife guard residence, Kumbhar Range Campus (2 No.)				0	0	0.00		28.276703 80.411267	2	1.00	2.00	
77	Maintenance of wildlife guard residence, Melhan Range Campus (2 No.)				0	0	0.00		28.281050 80.348634	2	1.00	2.00	
78	Maintenance of wildlife guard residence, Sahiyasa Range Gajraula (2 No.)				0	0	0.00		28.480863 80.572837	2	1.00	2.00	
79	Maintenance of wildlife guard residence, Sahiyasa Range Kuma Chokri (3 No.)				0	0	0.00		28.357837 80.554635	3	1.00	3.00	
80	Maintenance of Forest residence, Sahiyasa Range Kuma Chokri (1 No.)				0	0	0.00		28.357800 80.555940	1	1.00	1.00	
81	Maintenance of wildlife guard residence, Sahiyasa Range Amargan chokri (2 No.)				0	0	0.00		28.588800 80.519666	2	1.00	2.00	
82	Maintenance of wildlife guard residence, Sahiyasa Range Sonaripur chokri (2 No.)				0	0	0.00		28.651433 80.540073	2	1.00	2.00	
83	Maintenance of wildlife guard residence, N Sonaripur Range (2 No.)				0	0	0.00		28.524397 80.761184	2	1.00	2.00	
84	Maintenance of wildlife guard residence, Mehayan Range (2 No.)				0	0	0.00		28.308843 80.313812	2	1.00	2.00	
85	Maintenance of wildlife guard residence, Dudhwa Range (2 No.)				0	0	0.00		28.491640 80.646080	2	1.00	2.00	
86	Maintenance of wildlife guard residence, Tourism Range (2 No.)				0	0	0.00		28.401433 80.646863	2	1.00	2.00	
87	Chowki/Residence Maintenance Kaarimgabai Division												
88	Spl Repair of Forest guard quarter at Sujauli range			28.244028, 81.226159	0	0	0.00	0.00		1	0.75	0.75	
89	Spl Repair of Forest quarter at Sujauli range			28.243778, 81.226006	0	0	0.00	0.00		1	0.75	0.75	
90	Spl Repair of Forest guard quarter at Koliyagarhi in Sujauli range			28.215972, 81.215222	0	0	0.00	0.00		1	0.75	0.75	
91	Spl Repair of Forest quarter at Begulahiya in Sujauli range			28.300267, 81.212500	0	0	0.00	0.00		1	0.75	0.75	
92	Spl Repair of Forest guard quarter at Begulahiya in Sujauli range			28.181028, 81.274306	0	0	0.00	0.00		1	0.75	0.75	
93	Spl Repair of utility residence at Nihangola range			28.243783, 81.226406 28.133136, 81.317233	0	0	0.00	0.00		1	0.75	0.75	
94	Spl Repair of Barmer residence at Nihangola range				0	0	0.00	0.00		1	0.75	0.75	

हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Date: 28/05/2024
 Page No: 14/14

S No	Item of work	CSE-PT Guidelines	TCP	Previous Year Details			Current Year Proposed			Justification			
				Location / OPS conditions	Physical Targets	Financial Achievements	Location / OPS conditions	Physical Targets	Financial Targets				
1	2	3	4	5	6	7	8	9	10	11	12	13	14
95	Spl. Repair of Petroling camp in Nihangada range			28.245694, 81.220333	0	0	0.00	0.00	28.245694, 81.220333	1	0.75	0.75	
96	Spl. Repair of Koricoze forest guard quarter in Nihangada range			28.272427, 81.165517	0	0	0.00	0.00	28.272427, 81.165517	1	0.75	0.75	
97	Spl. Repair of Range officer residence in Murtha range			28.20333333, 81.28444444	0	0	0.00	0.00	28.20333333, 81.28444444	1	0.75	0.75	
98	Spl. Repair of Seminghathi Chaaki in Murtha range			28.20333333, 81.28444444	0	0	0.00	0.00	28.20333333, 81.28444444	1	0.75	0.75	
99	Spl. Repair of Taravagar Chaaki in Murtha range			28.236603, 81.120611	0	0	0.00	0.00	28.236603, 81.120611	1	0.75	0.75	
100	Spl. Repair of Jalaha chaula in Dhamsagar range			28.365972, 81.181139	0	0	0.00	0.00	28.365972, 81.181139	1	0.75	0.75	
101	Spl. Repair of Range officer quarter in Dhamsagar range			28.365972, 81.181139	0	0	0.00	0.00	28.365972, 81.181139	1	0.75	0.75	
102	Spl. Repair of Forest quarter in Dhamsagar range			28.365972, 81.181139	0	0	0.00	0.00	28.365972, 81.181139	1	0.75	0.75	
103	Spl. Repair of Store house in Dhamsagar range			28.360417, 81.181117	0	0	0.00	0.00	28.360417, 81.181117	1	0.75	0.75	
104	Spl. Repair of Koricoze Forest guard quarter in Nihangada range				0	0	0.00	0.00	28.272427, 81.165517	1	0.75	0.75	
105	Spl. Repair of Forest guard quarter in Nihangada range				0	0	0.00	0.00	28.254214, 81.226309	1	0.75	0.75	
106	Spl. Repair of Forest guard quarter in Nihangada range				0	0	0.00	0.00	28.243778, 81.226904	1	0.75	0.75	
107	Spl. Repair of Forest guard quarter in Koyapagani in Sujpali range				0	0	0.00	0.00	28.215972, 81.215222	1	0.75	0.75	
108	Spl. Repair of Forest quarter in Begulahiya in Sujpali range				0	0	0.00	0.00	28.302627, 81.212509	1	0.75	0.75	
109	Spl. Repair of Forest guard quarter in Begulahiya in Sujpali range				0	0	0.00	0.00	28.181038, 81.274205	1	0.75	0.75	
110	Spl. Repair of forest guard residence of Nihangada range				0	0	0.00	0.00	28.243753, 81.226205	1	0.75	0.75	
111	Spl. Repair of forest residence of Nihangada range				0	0	0.00	0.00	28.131129, 81.317233	1	0.75	0.75	
112	Spl. Repair of Seminghathi Chaaki in Murtha range				0	0	0.00	0.00	28.20333333, 81.28444444	1	0.75	0.75	
113	Spl. Repair of Bitchha Bazaar in Murtha range				0	0	0.00	0.00	28.1310944, 81.3120000	1	4.00	4.00	
114	D/D buildings of forest rest house-maintenance (Dudhwa Division and KTC)	16.20	15.16, 15.19										
115	1. Laundry FRII			28.475675, 80.867794	0	0	0.00	0.00		0	0.00	0.00	
116	2. Dudhwa FRII			28.489635, 80.647005	0	0	0.00	0.00		0	0.00	0.00	
117	3. Saldapar FRII			28.474876, 80.725441	0	0	0.00	0.00		0	0.00	0.00	
118	4. Moha FRII			28.444722, 80.589166	0	0	0.00	0.00		0	0.00	0.00	
119	5. Murtha FRII, Katemighat Division camp			28.12250000, 81.21527777	0	0	0.00	0.00		0	0.00	0.00	
120	1. S. Sanjaypur Range, Caha parcelling camp				0	0	0.00	0.00	28.46055556, 80.72944444	1	1.00	1.00	
121	2. S. Sanjaypur Range, Caha parcelling camp				0	0	0.00	0.00	28.36305556, 80.68538889	1	1.00	1.00	
122	3. Maintenance of Anantpur ehayana Range				0	0	0.00	0.00	28.596963, 80.512763	1	1.00	1.00	
123	Maintenance of forest roads Dudhwa TR Division	16.2(1)	7.9.2	28.68138889, 80.55111111	0	0	0.00	0.00	28.68138889, 80.55111111	700	0.07	49.00	
124	68km, Dohai			28.67416667, 80.5138889					28.67416667, 80.5138889				
125	51km, Sabhwa			28.63388889, 80.51811111					28.63388889, 80.51811111				
126	94km, Dudhwa			28.68083333, 80.55333333					28.68083333, 80.55333333				
127	48km, North Sanjaypur			28.66841667, 80.5438889					28.66841667, 80.5438889				


The old bungalow buildings of forest rest houses in Dudhwa TR Division need to be maintained regularly to keep them in working condition. In addition to their heritage values, these rest houses are the only camping places for the officers during inspection and also for night stay during patrolling.

All the forest roads in Dudhwa TR get damaged due to high rainfall, flood, deep fog/ice fall and heavy grass growth during monsoon season necessitates the repair of forest roads every year immediately after rainy season to keep them ready and passable. Regular maintenance of all the roads is necessary for effective patrolling, surveillance and monitoring of illegal activities inside the forest through unarmah vehicular movements.

हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परियोजना मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

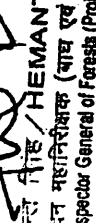
15/11/25

S. No.	Area of work	PCC No	Previous Year Status			Current Year Progress			Justification	
			Physical Achievement	Financial Achievement	Physical Target	Unit Cost	Amount (Financial Target)			
128	103km, South Sonapour	ICP 3 4	6	8	9	10	11	12	14	
129	130km, Betyan									
130	Bikan, Kishanpur									
131	69km, Malani									
132	8 Km, Sher kunan to Dandheda									
133	215km Road, Annual maintenance of Road, Karni nagpur Division		0	0.00	0.00	28.3427778 81.09055556 28.33592500 81.1283333 28.37500000 81.12500000 28.38500000 81.07944444 28.36772222 81.18527778 28.36472222 81.18527778 81.18527778 28.35472222 81.18527778 28.32972222 81.12527778	215	0.07	15.05	
134	Repair and renovation of wooden watch towers in dahan	162 (iv)	0	0.00	0.00	28.47500000 80.72472222	20	0.40	8.00	The old watch towers in Dandheda TA Division need regular maintenance as the machines are frequently being damaged by wild elephants. Most of the watch towers are also used by tourists in tourism area, hence proper upkeep of the watch towers need to be ensured for safety of staff as well as tourists. These watch towers are used during night by the patrolling staff to keep an eye on intruders ensuring safety of forest and themselves. These becomes even more useful during monsoon.
135	1. Sonapour Railway Station Watch tower (S Sonapour)	77.13				28.47500000 80.72472222				
136	2. Bhatnagar Watch tower (S Sonapour)					28.47722222 80.71694444				
137	3. S D Singh Watch tower (S Sonapour)					28.45222222 80.72694444				
138	4. Kharaha Watch tower (S Sonapour)					28.44611111 80.68138888				
139	5. Salunkar Watch tower (S Sonapour)					28.428192 80.702084				
140	6. Ambargah Ben 5 temple 11 (Bhatnagar Range)					28.62444444 80.57638888				
141	7. Bhatnagar Watch tower (Dandheda Range)					28.47944444 80.66555555				
142	8. Tiger Tail Watch tower					28.49194444 80.61944444				
143	9. Sarana Watch Tower (Dandheda Range)					28.51916667 80.65416666				
144	10. Jhadi Tail Watch Tower no 1 (Bhatnagar Range)					28.45349167 80.65250000				
145	11. Jhadi Tail Watch Tower no 2 (Bhatnagar Range)					28.41958333 80.70277778				
146	12. Near Rupa Bridge Bear no 33 Watch Tower (Malani Range)					28.29639889 80.33683333				
147	13. Nagra watch tower betriya range					28.38222222 80.91333333				
148	14. pursiya - north sonapour					28.62833333 80.59944444				
149	15. kawa ghajiya subyiyara range					28.52444444 80.76444444				
150	16 Near Popal C haldi Boat no 36 (Malani Range)					28.49222222 80.64250000				
151	17. Tourian Range Campus					28.496537 80.646905				
152	18. Chhapra Watch Tower (Sahiyana Range)					28.38536111 80.44166667				
153	19. Bhandi Watch tower no 1 (Bhatnagar Range)					28.38719444 80.45138888				
154	20. Bhandi Watch tower no 2 (Bhatnagar Range)					28.47500000 80.72444444				
155	Game Pond stretch 2 Km at Kishanpur Range	164 (ii)	0	0.00	0.00	28.374532 80.468719	2	1.900	3.80	These areas are more prone to human wildlife conflict as there are a number of agricultural farms adjoining Game Pond stretch along the boundary of the Tiger Reserve will prevent crop raiding by wild herbivores and at the same time it contain the conflict with carnivores which are outside following the herbivores.
156	Game Pond stretch 2 Km at Malani Range	164 (ii)	0	0.00	0.00	28.48940 80.426688	1	1.900	1.90	



हेमन्त सिंह -HEMANT SINGH
 सहायक वन महाविभागाध्यक्ष (सम-स्व-सभी-परियोजना)
 Assistant Inspector General of Forests (Project Ings & Elephanth)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार नई दिल्ली / Govt. of India, New Delhi

0
 10/11/2023
 10/11/2023

S No	Item of work	Para No.		Previous Year Status			Current Year Proposal			Remarks			
		CSS-PT Guidelines	Y.P	Location / GPS coordinates	Physical Target	Achievements	Days	Financial	Est. Cost		Physical Target	Financial Target	
1		3	4	5	6	7	8	9	10	11	12	14	
157	Maintenance of Wireless Network including AMC and purchase of accessories R-3 Lacs for Madhya Division And R. 3 Lacs for Karnataka Division	16.2 (ii)	7.6.3		0	0	0.00	0.00		1	6.00	6.00	The existing wireless towers in the field need annual maintenance for smooth operation. The existing wireless towers, operators, who are engaged in the maintenance of towers, need to be replaced with new towers, operators and proper equipment. Wireless network is backbone of communication system in areas where there is no means of communication.
158	Maintenance of Wireless Network including AMC (Last year's guideline)	16.2 (ii)	7.6.3	0	0	0	0.00	0.00		1	3.00	3.00	
159	As per Govt order no- 6/2019/2019 dated 19/12/2019 issued through letter number 27461-3-20 dated 19/12/2019 of Environment Force & CC, section-3, many power in department has to be replaced through Cable panel developed by GIL. A tentative 5% service charge including that for handling 80% of the work provided. The service provider would be selected from the field panel through competitive bidding. Therefore, the correct charge may vary.	16.1 (v)	7.6.3		0	0	0.00	0.00		540	0.11353	61.31	There are 35 wireless stations in Dudhwa TR Division and 10 stations in Kaziranga Division that need a wireless operator at every station for maintaining a smooth and safe communication. Since these workers are working in the forest day and night, fixed communication of R- 11.35 lakh including 80% of the work provided. The service provider would be selected from the field panel through competitive bidding. Therefore, the correct charge may vary.
160	Service agency charges (5%)		7.6.3		0	0	0.00	0.00		0	0.00	3.065	As per the UP Govt order no- 6/2019/2019 dated 19/12/2019 issued through letter number 27461-3-20 dated 19/12/2019 of Environment Force & CC, section-3, many power in department has to be replaced through Cable panel developed by GIL. A tentative 5% service charge including that for handling 80% of the work provided. The service provider would be selected from the field panel through competitive bidding. Therefore, the correct charge may vary.
161	GST 18%		7.7.1.3	28.1872322	0	0	0.00	0.00		0	0.00	11.567	It is necessary requirement.
162	Maintenance of Iron watch tower in Kaziranga Range (Darshil)	16.2 (iv)		28.1872322	0	0	0.00	0.00		1	0.50	0.50	It is needed for quick and effective response to forest fire and to minimize any loss due in forest fire.
163	Maintenance of 103 kms of fire line of 15 meters width, Under entire Dudhwa Division	16.2 (v)	12.4.4	28.67138889 80.55111111	0	0	0.00	0.00		100	0.035	3.50	Before the start of fire season, fire breaks are treated on all the firelines, by clearing the undergrowth, cutting the brush and dry grass and through control burning. This is a crucial operation to prevent and control the spread of fire in forest.
164	Maintenance, 300 kms of fire line of 30 meters width, Under entire Dudhwa Division	16.2 (v)	12.4.4	28.48563333 80.65000000 28.51500000 80.68138889 28.51833333 80.68133333 28.59111111 80.61833333 28.35098889 80.61666667 80.65232222 28.48563311 28.51611111 80.65232222 28.51833333 80.62833333	0	0	0.00	0.00		300	0.07	21.00	
165	Maintenance of fire lines 150 km of different width, Kaziranga Division	16.2 (v)	12.4.4	28.33472222 81.12388889 28.35000000 81.12611111 28.32722222 81.13166667 28.33888889 81.13222222	0	0	0.00	0.00		150	0.07	10.50	The forest of Kaziranga is susceptible to fire, which pose a constant threat to wildlife, specially birds and reptiles including its habitat. To control fire and minimize the damage, regular fire drills are done, for which fire line maintenance is a must.
166	Maintenance and upgradation of interpretation centers in Tourism complex, Kishanpur in Dudhwa TR Division & Ganga Complex in Kaziranga Division	16.2 (i)	7.5.6	28.490858 80.646660 28.388578 80.488355 28.388578 80.488355 28.388578 80.488355	0	0	0.00	0.00		0	0.00	0.00	The old interpretation centers need annual maintenance to maintain the appeal and aesthetics for a better experience to the visitors. Interpretation centres are an important link between the park and the visitors, it is necessary to make them as informative and interactive as possible.
167	Maintenance and upgradation of interpretation centers in Kaziranga Division	16.2 (i)	7.5.6		0	0	0.00	0.00		0	0.00	0.00	


HEMANT SINGH
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्वारण, यन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S. No.	Items of work	CS-PI Gridlines	ICP	Locations / CPs coordinates	Previous Year Details			Current Year Proposed			Justification		
					Physical Target	Actuals	7	8	9	Physical Target		Location / CPs coordinates	Amount (Previous Target)
1	Maintenance of connection at Sahiyana, Duddha Division	162 (f)	75.6	28 486944 80 647020 28 3989151 80 40738011 28 530335 80 547821 28 24555558 81 52861111 28 03338889 81 33166667 28 0750000 81 38500000	6	6	0	0	0	11	12	14	Needed to upgrade the existing facilities to cater to the needs of visitors coming to Reserve. The buildings need maintenance and furnishing, repair of furniture is also required.
169	Maintenance and repair work Duddha Division office	162 (f)	75.6	28 434910 80 570024	0	0	0	0	0	0	3.00	In Duddha TR, the repair and maintenance work of office building and furnishings have not been done for long. The buildings are old and need urgent repair besides painting. The boundary walls also need repair and painting.	
170	Maintenance and repair work Karamghat Division office	162 (f)	75.6		0	0	0	0	0	0	3.00	Telephone bill payable need to be paid timely to ensure the smooth and unhindered communication.	
171	Telephone bill and Expenses on Divisional connection, Duddha TR Division	162 (f)	75.6		0	0	0	0	0	0	0.00		
172	Telephone bill and Expenses on Divisional connection, Karamghat Division	162 (f)	75.6		0	0	0	0	0	0	0.00		
173	Office Expenditure, Stationery etc. By Direct Office DTR (T) & KTC office (2) (M.L.S.)	162 (viii)	79.1		0	0	0	0	0	2	2.50	In order to address day to day correspondences with different offices, stationary and other office expenditure has to be made from the proposed amount, both for the office of DD DTR Division & DFO, KTC Division.	
174	Maintenance of Kaima bridge, Sahiyana range	162 (v)	79.2	28 553095 80 527777	0	0	0	0	0	1	0.20	Bridges have become old and are in dilapidated condition which may cause difficulty in driving the vehicles hence need immediate maintenance. Karamghat's bridge in Sahiyana range need to be dismantled before onset of rainy season so as to avoid destruction of bridge because of annual flood. The said bridge span gets damaged every year. The bridge is to be dismantled before the onset of rainy season. The bridge is to be dismantled before the onset of rainy season. The bridge is to be dismantled before the onset of rainy season.	
175	Maintenance of Bridge connecting Sahiyana to Kaima Road in Sahiyana range			28 544722 80 530555	0	0	0	0	0	1	0.20	Sahiyana range through this bridge hence alternative fairly long route through villages in under-taken in view of forest there.	
176	Maintenance of Bridge, Karamghat/ajya bridge Sahiyana range (40 mt span)			28 55138889 80 49138889	0	0	0	0	0	1	5.00		
177	Maintenance of Bridge, Inda-Nepal Border (04 mt span) Sahiyana Range			28 67416667 80 51111111	0	0	0	0	0	1	0.20		
178	Maintenance of Bridge Kirpur-Kuwari no 6-1 (09 mt span) Sahiyana range			28 64722222 80 51750000	0	0	0	0	0	2	0.50		
179	Maintenance of Bridge Anbarghat Beal no 5 Barikar range			28 616388 80 581388	0	0	0	0	0	1	0.20		
180	Maintenance of Bridge Cheta Palla-1 (06 mt span) Sahiyana range			28 45861111 80 69555555	0	0	0	0	0	1	0.20		
181	Maintenance of Bridge Sahiyana-Kaima road (15 mt span)			28 56472222 80 58222222	0	0	0	0	0	1	0.20		
182	Maintenance of Bridge Solahpur-Gilra road-1 (50 mt span)			28 41972222 80 70555555	0	0	0	0	0	1	0.40		
183	Maintenance of Bridge Suanipur camp-1 (04 mt span)			28 45027776 80 73722222	0	0	0	0	0	1	0.30		
184	Maintenance of Bridge Dhanbhera nah Karamghat road-1 (20 mt span)			28 46138889 80 74000000	0	0	0	0	0	1	0.40		
185	Maintenance of Bridge Bhal bridge (70 mt span) Karamghat, Bhalgan			28 33350000 80 73888889	0	0	0	0	0	1	0.40		
186	Maintenance of bridge Chalus Bridge (04 mt span) Malani range			28 39027776 80 85388889	0	0	0	0	0	1	0.40		
187	Maintenance of bridge Chalus Bridge (04 mt span) Malani range			28 66916667 80 50555555	0	0	0	0	0	1	0.40	Bridges have become old and are in dilapidated condition which may cause difficulty in driving the vehicles hence need immediate maintenance. Karamghat's bridge in Sahiyana range need to be dismantled before onset of rainy season so as to avoid destruction of bridge because of annual flood. The said bridge span gets damaged every year. The bridge is to be dismantled before the onset of rainy season. The bridge is to be dismantled before the onset of rainy season. The bridge is to be dismantled before the onset of rainy season. The bridge is to be dismantled before the onset of rainy season.	

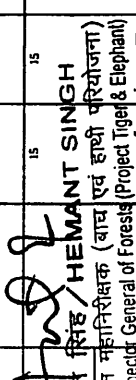

हेमन्त सिन्हा / HEMANT SINGH
 सहायक वन महानिरीक्षक (वाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S No	Item of work	Part No.	CSS-PT Guidelines	TYP	Location / GPS coordinates	Previous Year Details			Current Year Proposal			Amount (Financial Dept)	Justification	
						Physical Targets	Physical Achievements	Targets	Physical Targets	Physical Targets	Location / GPS coordinates			
1														
188	Maintenance of Bridge between pillar no 177 and 178 (2) Kirtapur-Gaurilone range		3	4	28 66750000 80.50444444	6	7	8	9	10	11	12	14	
189	Maintenance Of Trail Kulla Gaudhi Warachudis cleaning no 10, Karamnagla Division				28 07000000 80.18444444	0	0	0.00	0.00	28.00000000 80.18444444	1	0.40	0.40	
190	Warehousy cleaning Purina trail with pinning, Karamnagla Division				28 18972232 81.29861111	0	0	0.00	0.00	28.18972232 81.29861111	2	2.00	4.00	To enhance the water holding capacity of the lake.
191	Dudhwa Division- 47 vehicle		16.2 (vii)	7.9.1		0	0	0.00	0.00		1	40.00	40.00	Dudhwa Tiger Reserve is spread across a vast area in Terai. Vehicular patrolling is main component of protection efforts. Maintenance of all the patrolling vehicles is must to ensure that all vehicles are fit for patrolling and responding to emergency situations. This area is also very sensitive due to its proximity with porous Indo-Nepal border.
192	Car					0	0	0	0.00					
193	Bullock													
194	Tractor													
195	Tractor													
196	Bullock campbar													
197	Motorbike													
198	Ambulance													
199	Motorcycle													
200	Tractor													
201	Mini truck													
202	Kasiriyaghat Division- 35 vehicle		16.2 (vii)	7.9.1		0	0	0.00	0.00		1	25.00	25.00	
203	Tata Xenon													
204	Bullock LX													
205	Bullock Invader													
206	Bullock Campbar													
207	Tractor													
208	Recept Van													
209	Tractor Ite 632													
210	Item hand-8, Bullock-4, Rajdoot-4 Cycle													
211	100 lbs. Removal of unwanted weed and scrubby succession, Dudhwa Division (Sb) and Karamnagla Division (Sb)		16.2 (iv)	7.7.1	28.51865667 80.55250000 28.53805556 28.53805556 28.49535556 28.56888889 28.48972232 80.59111111 28.53352778 80.57525000 28.51831389 80.56194444 28.39611111 28.39194444 80.41361111 28.39194444 80.41361111 28.40333333 80.44777778	0	0	0.00	0.00	28.51865667 80.55250000 28.53805556 28.53805556 28.49535556 28.56888889 28.48972232 80.59111111 28.53352778 80.57525000 28.51831389 80.56194444 28.39611111 28.39194444 80.41361111 28.39194444 80.41361111 28.40333333 80.44777778	100	0.15	15.00	It is observed that grasslands of Reserve have been encroached by scrubby succession and infesting species from areas by succulents. The succulents change in the grasslands have decreased the biomass which was the original area of the grasslands is spreading continuously. In order to check the infestation and regeneration of scrubby species in grasslands, it is necessary to remove the scrubby succession and unwanted invasive species.
212	Grassland management 575 ha, Dudhwa Division		16.2 (iv)	7.2.4	28.38500000 80.43305556 28.48972232 80.59111111 28.53805556 28.53805556 28.53805556 80.56194444 80.43333333 80.41361111 80.41361111 28.40333333 80.41361111 80.41361111 28.40333333 80.44777778	0	0	0.00	0.00	28.38500000 80.43305556 28.48972232 80.59111111 28.53805556 28.53805556 28.53805556 80.56194444 80.43333333 80.41361111 80.41361111 28.40333333 80.41361111 80.41361111 28.40333333 80.44777778	575	0.25	143.75	About 25% area of DTR is under grasslands. In order to augment prey population, human intervention in management of grasslands has been essential. The grassland located in various places throughout the reserve are being managed by cutting and burning it in checked bore pattern without using means like fire cut or other means. The grasslands are being checked and managed by cutting and burning it in checked bore pattern for fire need to be the crop important such as manage grasslands but of late, it has been noticed that only the heavy grasses are able to survive whereas other palatable species are vanishing. In order to further, the palatability of grass species is also getting severely affected. The cases prepared to manage grasslands has been enhanced there fold considering that cutting grass in checked bore pattern involves much more labour work as compare to burning and burning. Besides, different months are also being developed in consultation with the grassland specialists which would give further impetus to the whole exercise in future.
213	575 ha, Karamnagla Wildlife Sanctuary.		16.2 (iv)	7.2.4	28.228617 81.212659 28.244297 81.285760	0	0	0.00	0.00	28.228617 81.212659 28.244297 81.285760	252	0.25	63.00	Proper maintenance includes cleanliness around posts, replacement of damaged poles and clamps on the post to keep the fence functional for Rhino area.
214	Maintenance of power fence posts in Range, Dudhwa Division		16.20)	7.3.5(ii)	28.397500 80.563333 28.474876 80.785441	0	0	0.00	0.00	28.397500 80.563333 28.474876 80.785441	2	1.00	2.00	

HEMANT SINGH
 Inspector General of Forests (Project Tiger & Elephant)

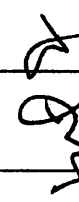
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S No.	Item to work	CSS #1 Classification	Part No.	ICP	Previous Year Results			Current Year Proposed			Justification													
					Physical Targets	Physical Achievements	Financial Achievements	Physical Targets	Physical Achievements	Financial Targets														
215	Maintenance of Water holes 16 no Dudhwa division, about 16 pakka and 162 water holes annual maintenance	162 (h)	7.3.2	4	3	162 (h)	7.3.2	4	3	162 (h)	7.3.2	4	3	162 (h)	7.3.2	4	3	162 (h)	7.3.2	4	3	Maintenance of Kumbha water holes is necessary to enhance its water retention capacity as well as cater to the water needs of wildlife during summer. The pakka concrete water holes also need to be maintained annually for water availability during peak period.		
216	Removal of Jambha 40ha, State Seed farm, Katarnaghat Division	162 (h)	7.14.1	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	The area was previously under Central State Seed Farm and is a part of existing grassland. It is necessary to uproot Jambha because it is unpalatable for wild animals.	
217	DUDDHWA-19 ha Removal of Lamuna 20ha Santapur-1, Santapur-1, Maholi-1, Gala-2, 1ha, Katarnaghat Berhna Div., Sagar Bca	162 (h)	7.3.4 (c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	Lamuna is a poisonous invasive weed which spreads rampantly and engulfs the grasslands in a quick succession. The wildlife feeds on it. It also degrades the forest ecology and makes the forest more prone to fire. It has to be removed by uprooting and destroying completely as it propagates both vegetatively as well as through seeds.	
218	Hardware and software (Dudhwa Division, and Katarnaghat Division)	162 (k)	14.1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	Needed for data compilation of tiger estimation and other day to day activities.	
219	Purchase of ration, medicines, food supplements, sugar, care and riding gear for camp elephants (Dudhwa division)	16 (j)	7.3.2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	To provide balanced food material and nutritional supplements to ensure good health of camp elephants, including medicines and maintenance of riding gear etc.	
220	For exigencies, purchase of rations, medicine, uniforms, torch, etc for camp elephants (Dudhwa Division)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	To enhance the morale of staffs & motivate them to work in hardship	
221	Maintenance of Mahourbarha custer reserve (Dudhwa Division)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	Major maintenance of mahourbarha & chara custer's residence is required to ensure safety and hygiene	
222	Purchase of herbal medicines for Elephants (Dudhwa Division)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	Wildhous are using their traditional knowledge also to address health issues of elephants cropping up from time to time besides feeding them with herbs and gummi as per season.	
223	Share of Veterinary Service vct. in Dudhwa Division. Vct. in KTT, Division-1, 4000/month			15	15	7.65	15	15	7.65	15	15	7.65	15	15	7.65	15	15	7.65	15	15	7.65	15	There is no permanent post of veterinarian in Dudhwa TR which is situated in the Terai AIC Landscape in a very densely populated area because of which it faces immense basic pressure. The Katarnaghat Division is under in order for all district where a separate Veterinary unit is required keeping in view the human-wildlife nature interface issues.	
224																								

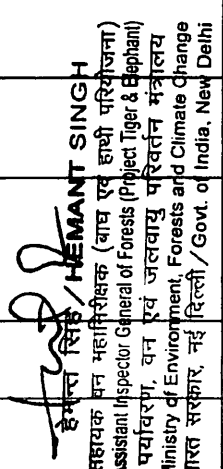

HEMANT SINGH
 सहायक वन महानिरीक्षक (राज एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)

पर्यावरण, वन एवं जलवायु परिवर्तन विभाग
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S No	Item of work	Para No.		Previous Year Results		Current Year Proposed		Unit Cost	Physical Target	Location / CPS compliance	Physical Achievements		Financial Achievements	Annual Financial Target	Justification
		CSS-PT Guidelines	ICP	Location / CPS compliance	Physical Target	Physical Target	Financial Target								
225	Maintenance of Dog Squad with fooding & lodging (Dudhwa Division)	16.1 (iv) (A)	781	5	6	7	8	9	10	11	12	12	2.50	14	One dog of Indian Malinois breed is there in Dudhwa Tiger Division, which is quite useful in investigations as well as patrolling. To ensure better upkeep of the said dog, balanced diet has to be provided.
226	Wages of Mahouts on daily wages, 4x12 months in Dudhwa Division	16.1 (ii)	791	-	40	40	40	40	-	48	0.13	6.10		To ensure proper care of elephants, 04 mahouts are engaged on a fixed monthly remuneration basis (including EPF and ESIC) with contribution from both employer and employee) as the sanctioned posts and the actual deployment of permanent staff is lesser than required. Since they are working in the forest day and night, in an extremely difficult and tough conditions, without getting concerned about their day hours and as they are trained in the skill of driving vehicles besides being equipped with the necessary weapons, they are entitled to a minimum wages of labour department, including 20% EPF with 12% contribution each from both employer and employee besides 0.75 % contribution of employee and 3.25 % contribution of employer for ESIC, has been proposed. Suggested wage rate for skilled labour as per letter no.306-6) Provision- (MAY) 15 dated 11.05.2021 of Office Labour Commissioner, U.P. - Rs. 11465/- (for a month taking 26 days of actual duty in a month with D.A. @ 10% on basic pay) and 10% gratuity. The proposed remuneration of Rs. 11200/- including employer's share of EPF and ESIC. Besides, employer's share of EPF and ESIC would be added over and above the said amount. The remuneration composition would be as below: Employee's remuneration (Remuneration in hand* 12 % employee's share of EPF* 0.75% of employee's share of ESIC). (11200*12+1200*0.75+1200*0.75)=12715/- Total amount of remuneration (including Service charges and CST)= 11200+192+323=12715/- Employer's share of ESIC @3.25% of remuneration amount in hand i.e. 11200*3.25/100= Rs. 323/- Total amount of remuneration (including Service charges and CST)= 11200+192+323=12715/-	
227	Service agency charges (5%)				0	0	0.00	0.00		0	0.00	0.00	0.00	1.000	As per the UP Govt order no- 82019201/61-KA/2019 dated 18/12/2019 circulated through letter number 274/61-3-20 dated 12/2/2020 of Environment Force & CC section-3, main power in department has to be outsourced through CEM panel developed by GOI. A tentative 5% service charges including that for handling EPF of such main power has been proposed. The service provider would be selected from the CEM panel through competitive bidding. Therefore, the service charges may vary.
228	CST 18%				287	287	28.70	28.70		0	0.00	3.816		10 x 3 statutory requirement.	10 x 3 statutory requirement.
229	Wages of Charoctor, 38x12	16.1 (ii)	791	-	287	287	28.70	28.70		488	0.11	53.13		One or two charoctors are required for elephant in per requirement to handle proper care of elephants. 30 charoctors are engaged on a fixed monthly remuneration basis (including EPF and ESIC) with contribution from both employer and employee) as the sanctioned posts and the actual deployment of permanent staff is lesser than required. Since three workers are working in the forest day and night, in an extremely difficult and tough conditions, without being concerned about their day hours and as they are quite abreast of the behaviour of wildlife as well as equipped with the necessary weapons, they are entitled to a minimum wages of labour department, including 20% EPF with 12% contribution each from both employer and employee besides 0.75 % contribution of employee and 3.25 % contribution of employer for ESIC, has been proposed. Suggested wage rate for semi-skilled labour as per letter no.306-6) Provision- (MAY) 15 dated 11.05.2021 of Office Labour Commissioner, U.P. - Rs. 9960/- (for a month taking 26 days of actual duty in a month with D.A. @ 10% on basic pay) and 10% gratuity. The proposed remuneration of Rs. 11200/- including employer's share of EPF and ESIC. Besides, employer's share of EPF and ESIC would be added over and above the said amount. The remuneration composition would be as below: Employee's remuneration (Remuneration in hand* 12 % employee's share of EPF* 0.75% of employee's share of ESIC). (9960*12+1000*0.75+9960*0.75)=9960*12+1000*1.5=120720+1500=122220/- Total amount of remuneration (including Service charges and CST)= 10000+1064.28+288.24=11352.52 or say, 11353/-	


HEMANT SINGH
 सहायक वन महानिरीक्षक (ग्राह एवं हथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S. No	Item at work	Para No		Previous Year Details			Current Year Proposed			Unit Cost	Amount (Proposed Budget)	Justification
		CSE/PI (Number)	ICP	Location / CFS coordinates	Flags	Physical Achievements	Traps	Hauszid	Administration			
230	Service agency charges (5%)	3	4	5	6	7	8	9	10	11	12	14
231	GST 18%											
232	Purchase of rations, medicines, food supplements and riding gear (Karnamaghal Division)	16 (4)	791		0	0	0.00	0.00		0	0.00	9.50
233	Maintenance of Mahabans Residence, Karnamaghal Division	16 (4)	791		0	0	0.00	0.00		1	0.50	5.00
234	Wages of sweepers (Karnamaghal) 2 X 12 month	16 (4)	791		0	0	0.00	0.00		24	0.11	2.72
235	Service agency charges (5%)				0	0	0.00	0.00		0	0.00	0.136
236	GST 18%											
237	Salary of wages flag Squad 2x12-24 (Karnamaghal Division)	16 (4)	781		14	14	2.712	2.42		0	0.00	0.430
238	Service agency charges (5%)				0	0	0.00	0.00		0	0.00	3.05
239	GST 18%											



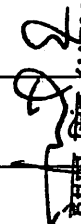
HEMANT SINGH
 सहायक वन महासिरीसक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S No	Item of work	CSS-PT Guidelines	Area No.	Previous Year Details			Current Year Proposed			Assistances			
				Target	Achievement	Physical	Physical Target	Unit Cost	Amount (Financial Entry)				
1	2	3	4	5	6	7	8	9	10	11	12	13	14
240	Maintenance of Dog Squad with feeding & lodging (Kazernaghat Division)	16.1(i) 16.1	7.8.1	-	0	0	0.00	0.00	28.3792222	11	2.50	2.50	One dog of German Shepherd breed is there in Kazernaghat Division, which is quite useful in investigations as well as patrolling. To ensure better upkeep of the said dog, balanced diet has to be provided.
241	Maintenance of View line (in km) 125 km, Dudhwa Division	16.17	7.5.1	28.3792222 81.1316667 28.3544444 80.4500000 28.3702778 80.4500000 28.3702778 80.4500000 28.4033333 80.4477778	0	0	0.00	0.00	28.3792222 81.1316667 28.3544444 80.4500000 28.3702778 80.4500000 28.3702778 80.4500000 28.4033333 80.4477778	125	0.05	6.25	To make a better view for the tourists to sight and appreciate wildlife besides ensuring their safety in the ecotourism zone, it is important to maintain the view lines after monsoon. These also act as fire breaks and facilitate in monitoring the wildlife.
242	71 km, Kazernaghat Division	16.17	7.5.1	28.3792222 81.1316667 28.3544444 80.4500000 28.3702778 80.4500000 28.3702778 80.4500000	0	0	0.00	0.00	28.3792222 81.1316667 28.3544444 80.4500000 28.3702778 80.4500000 28.3702778 80.4500000	70	0.05	3.50	
243	Maintenance of Tourism Complex to facilitate Eco-Tourism in Dudhwa Park Range, Kabaner Range & Sahydra Range in Dudhwa Division (L.S.)	16.17	7.5.1	28.480747 80.646887 28.538435 80.547471	0	0	0.00	0.00	28.480747 80.646887 28.538435 80.547471	3	1.00	3.00	To facilitate tourists and make the campus hygienic, besides giving boost in ecotourism activities
244	Maintenance of Tourism Complex to facilitate Eco-Tourism in Mejar, Sahydra and Kazernaghat Range, KTC Division (L.S.)	16.17	7.5.1	28.038888 81.368888 28.076111 81.391666 28.327500 81.128333	0	0	0.00	0.00	28.038888 81.368888 28.076111 81.391666 28.327500 81.128333	3	1.00	3.00	Urgent repair work is required in FD Hut, which is a wooden structure. Roof needs to be refurbished as there is damage because of termites and rodents. Other warranted repair work would also be undertaken.
245	Repair and maintenance of Field Division (L.S.)	16.17	7.5.1	-	0	0	0.00	0.00	28.480747 80.646887	1	4.00	4.00	For proper publicity and extension work in DTR, uniformity in signages and display board needs to be maintained throughout the Reserve to facilitate visitors and to create awareness among people.
246	Maintenance of Signages and Display Board, (Dudhwa Division) in L.S.	16.17	7.5.1	-	0	0	0.00	0.00	-	1	2.00	2.00	
247	Maintenance of sign board, Kazernaghat Division (L.S.)	16.17	7.5.1	-	0	0	0.00	0.00	-	1	2.00	2.00	
248	Employment of Pharmacist 1 No. (For 12 Months) Dudhwa Division	16.17	7.5.1	-	10	10	2.00	2.00	-	12	0.25	3.00	To ensure proper health care of staff working the Reserve
249	Service agency charges (5%)			-	0	0	0.00	0.00	-	0	0.00	0.00	
250	Medical checkup and emergency medicines for staff	16.16	7.5.1	-	0	0	0.00	0.00	-	0	0.00	0.50	
251	Medical checkup and emergency medicines for staff, Dudhwa Division- 400, Kazernaghat Division- 200	16.16	7.5.1	-	0	0	0.00	0.00	-	600	0.01	6.00	To ensure proper health of the staff and to avoid spread of zoonotic diseases, periodic health camp will be organized on priority.
252	Payment of Pension and Award of gratuity, Dudhwa Division and Kazernaghat Division (L.S.)	16.4	-	-	0	0	0.00	0.00	-	2	3.00	6.00	Expenditures will be incurred in disposing of carcass of dead scheduled animals, as per SOP, for post-mortem, honorarium and other expenses of dissection, transportation and treatment of severely injured animals etc. will be met.
253	Capacity building and training of staff in technology adoption, M-STIPES, GPS, drones, rescue operations, monitoring, species conservation, wildlife forensics, jurisprudence, eco-tourism, graduate management, risk mitigation etc. Dudhwa Division	16.8 (i) 16.8 (iv) 16.8	7.8.1	-	0	0	0.00	0.00	-	10	0.40	4.00	Training / workshops will be organized for the staff of Dudhwa to enhance their capacity and efficiency in discharge the conservation duties effectively.
254	Capacity building and training of staff in technology adoption, M-STIPES, GPS, Drones, Rescue operations, Monitoring, species conservation, wildlife forensics, jurisprudence, eco-tourism, graduate management, risk mitigation etc. KTC Division	16.8 (i)	7.8.1	-	0	0	0.00	0.00	-	5	0.40	2.00	

T NAM E

हेमन्त सिंह HEMANT SINGH
 सहायक वन महानिरीक्षक (गध एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S. No.	Item of work	C&P1 Classification	ICP	Previous Year Details			Current Year Proposed			Annual (Proposed Target)	Remarks
				Physical Pages	Advancements	Days	Physical Pages	Advancements	Days		
1		3	4	6	7	8	9	10	11	12	
255	Study users for appraisal of good practices in other tiger reserves. Duddhwa Division-1 and Kaimiryaghat-1	16B (v)	781	0	0	0.00	0.00	.	2	2.00	4.00
256	Dissemination workshops Duddhwa Division-1 and Kaimiryaghat Division-1	16B (vi)	781	0	0	0.00	0.00	.	2	0.50	1.00
257	Deployment of field biologists - 2 No for Duddhwa Tiger Reserve (01 in DTR Division-1 and 01 in Kaimiryaghat) (Consolidated) Experienced (65 years) @ 55000 years @ 55000 (Consolidated) Experienced (1,3 years) @ 55000 (Consolidated) @ 12	167	1272	8	8	7.60	2.80	.	24	0.45	10.80
258	Salary of Surveyor			1	1	0.25	0.00	.			
259	Training Workshop and Skill Development Training of EDC For Duddhwa Division 5 and Kaimiryaghat Division 6	1610	1224	0	0	0.00	0.00	.	12	0.50	6.00
260	Publicity and extension works in the tiger reserve	1617	745 1282	0	0	0.00	0.00	.	1	5.00	5.00
						474.0046	415.5293		Recurring (new)		1556.08
1	Payment of salaries and personnel for officers & staff in court.	161 (staff)	1518	0	0	0.00	0.00	.	1	3.00	3.00
2	Deployment of best watchers @ 2 watchers per beat, 50 beat in buffer division for 12 months 595122	161 (2)	11.3	754	754	75.4050	75.4050	.	1416	0.11	160.76


हेमन्त सिन्हा / HEMANT SINGH
 सहायक वन महानिरीक्षक (वाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests
 पर्यावरण, वन एवं जलवायु मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

For proper disposal of court cases which will prove a deterrent. Expenditures incurred in conducting the case, as different cases, lawyer fees at local courts, miscellaneous expenditures including travel and day expenses, of staff in defending the cases to get favorable judgments against the offenders for maximum punishments, which will act as a deterrent.

There are 59 beats in Duddhwa Buffer Zone Division. Owing to the area being highly sensitive as mostly it is surrounded by densely populated villages where a number of cattle are also present, which exert enormous biotic pressure on the forest and wildlife, two watchers per beat are employed for day-night patrolling and an increasing vigilance.

Since the watchers are working in the forest day and night, fixed remuneration of Rs. 11353/month including EPF with contribution (including EPF and ESIC) with contribution from both employer and employee) has been proposed.

Since these workers are working in the forest day and night, in an extremely difficult and tough conditions, without being concerned about their day hours and as they are quite absent of the behaviour of wildlife as well as the terrain, reading them as semi skilled labour, a fixed remuneration of Rs. 11353/month keeping in view of the nature of the job and the responsibility, including 24% EPF with 12% contribution each from both employer and employee besides 0.75 % contribution of employee and 3.25 % contribution of employer for ESIC, has been proposed.

Standardized wage rate for semi-skilled labour as per letter no. 388-61 Provision- (MW) 15 dated 11.05.2011 of Office Labour Commissioner, U.P. - Rs. 9884/- (for a month taking 26 days of actual duty in a month with D.A. rate to be revised every 6 months). Rather than going for variable rates every six months, for the sake of employees, it is proposed a fixed monthly remuneration of Rs. 10,000/- including employee's share for EPF and ESIC, to be paid to the workers.

The remuneration proposal would be as below:

Employee's remuneration (Remuneration in hand + 12 % employee's share of EPF + 0.75% of employee's share of ESIC)
 (8889*12+8889*100+0.75*8889*100+9889*80 or say Rs. 1,00,000/-)
 Employee's share of EPF @12% of remuneration amount in hand i.e. 8889*12/100= Rs. 1064.28/-
 Employee's share of ESIC @0.75% of remuneration amount in hand i.e. 8889*0.75/100= Rs. 208.24/-
 Total amount of remuneration (including service charges and 15% PF) = 100000+1064.28+208.24=111352.52 or say, 1,13,525/-


S. No.	Items of work	Proc. No.		Previous Year Results			Current Year Proposed			Availability			
		CSC-PT Coordinates	ITP	Location / GPS coordinates	Design	Physical Achievements	Target	Financial Achievement	Physical Target		Unit Cost	Amount (Financial Target)	
1	2	3	4	5	6	7	8	9	10	11	12	14	
3	Service agency charges (5%)				0	0	0.00	0.00		0	0.00	8.04	As per the UP Govt order no- 8/2019/201/91-KA/2/2019 dated 18/12/2019 circulated through letter number 27481-3-20 dated 12/2/2020 of Environment Forest & CC section-3, man power in department has to be insured through CoM panel developed by COA. A tentative 5% service charges including that for handling EPE of such man power has been proposed. The service provider would be selected from the CoM panel through competitive bidding. Therefore, the service charges may vary.
4	GST 18%												It's a statutory requirement.
5	(i) One watcher per beat for Operation from June to 31 October, 30 hours in Buffer Division (11 watch) per beat: 594144	161 (1)	11.3		267.50	267.50	26.7931	26.7931		0	0.00	26.94	There are 59 beats in Dudhwa Buffer Zone Division. Owing to the area being highly sensitive as mostly it is surrounded by densely populated villages where a number of cattle are also present which exert enormous basic pressure on the forest and wildlife, two watchmen per beat are deployed for day-night patrolling and anti poaching operations. The watchmen are working in the forest day and night, fixed remuneration of Rs. 11353/month including EPF with contribution (including EPF and ESIC) with contribution from both employer and employees) has been proposed. Looking into their skills and kind of duty hours, they are kept in the semi-skilled category and other conditions as mentioned in column as above is applicable to them too.
6	Deployment of winter watchers				267.50	267.50	26.7931	26.7931		0	0.00000	0.00	It's a statutory requirement.
7	GST 18%												It's a statutory requirement.
8	(ii) One watchers per beat for Fire season for the month of March to June 20x144	161 (1)	12.44		0	0	0.00	0.00		236	0.11	26.79	The watch per beat is deployed particularly for fire prevention and control during fire season in the forest falls within the Terai Arc Landscape and is quite vulnerable to fire. Presence of a number of villages in the forest area increases the chances of fire being kindled by humans. Since these workers are working in the forest day and night, a fixed remuneration of Rs. 11353/month contribution (including EPF and ESIC) with contribution from both employer and employees) has been proposed. Looking into their skills and kind of duty hours, they are kept in the semi-skilled category and other conditions as mentioned in column as above is applicable to them too.
9	Service agency charges (5%)				0	0	0.00	0.00		0	0.00	1.34	As per the UP Govt order no- 8/2019/201/91-KA/2/2019 dated 18/12/2019 circulated through letter number 27481-3-20 dated 12/2/2020 of Environment Forest & CC section-3, man power in department has to be insured through CoM panel developed by COA. A tentative 5% service charges including that for handling EPE of such man power has been proposed. The service provider would be selected from the CoM panel through competitive bidding. Therefore, the service charges may vary.
10	GST 18%												It's a statutory requirement.
11	(i) One watcher per beat for winter patrolling for the month of November to February 25x144	161 (1)	11.3		0	0	0.00	0.00		0	0.00	4.82	Winners are very harsh in Terai. The visibility becomes very poor due to which traversing the forest/patrolling within the forest becomes very difficult and risky for a lesser number of patrolling personnel. Therefore one additional watcher is deployed per beat during winter months. Since these workers are working in the forest day and night, a fixed remuneration of Rs. 11353/month including EPF with contribution (including EPF and ESIC) with contribution from both employer and employees) has been proposed. Looking into their skills and kind of duty hours, they are kept in the semi-skilled category and other conditions as mentioned in column as above is applicable to them too.
12	Service agency charges (5%)				0	0	0.00	0.00		0	0.00	0.00	As per the UP Govt order no- 8/2019/201/91-KA/2/2019 dated 18/12/2019 circulated through letter number 27481-3-20 dated 12/2/2020 of Environment Forest & CC section-3, man power in department has to be insured through CoM panel developed by COA. A tentative 5% service charges including that for handling EPE of such man power has been proposed. The service provider would be selected from the CoM panel through competitive bidding. Therefore, the service charges may vary.
13	GST 18%												It's a statutory requirement.

हेमन्त सिंह / HEMANT SINGH
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

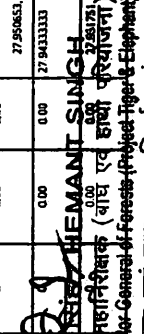
S. No	Item of work	Para No		Previous Year Deaths			Current Year Deaths			Location / GPS coordinates	Physical Tags	Use Cat.	Amount (Financial Tag)	Justification
		CNS/PJ Guidelines	ICP	Physical	Physical	Physical	Physical	Physical	Physical					
				Flags	Admissions	Flags	Admissions	Flags	Admissions					
1		3	4	6	7	8	9	5	6	10	11	12	14	
14	(iv) Forest Res. Lines (Chajulud) (4 nos) and weeper (4no) 4-A/1412	16 (iv)	15/19	56	55	56	56				95	0.11	10.90	There are 4 forest res lines in Buffer Division, which need a shoulder and a weeper in all the 180m. These are required for smooth functioning of the tiger reserve and maintenance of the heritage properties. The workers are working in the forest day and night. (hard remuneration of Rs 11533/month including EPF with contribution (including EPF and ESIC with contribution from both employer and employee) has been proposed. Looking into their skills and kind of duty hours, they are kept in the semi-skilled category and other conditions as mentioned in column as above is applicable to them too.
15	Service agency charges (5%)			0	0	0.00	0.00				0	0.00	0.54	As per the UP Govt order no- 8/2019/20191-KA/2019 dated 18/12/2019 circulated through letter number 27461-S-20 dated 12/2/2020 of Environment Forest & CC, section-3, man power in department has to be measured through CDM panel developed by CDM. A tentative 5% service charges including that for handling EPF of each man power has been proposed. The service provider would be selected from the CDM panel through competitive bidding. Therefore, the service charges may vary.
16	GST 18%										0	0.00	1.95	It's a statutory requirement.
17	(v) Protection of Barriers, 6x2412	16 (iv)		84	84.00	84.00	84.00				144	0.11	16.35	For checking of vehicles and movement of villagers in and around the tiger reserves. Since there workers are working in the forest day and night. (hard remuneration of Rs 11533/month including EPF with contribution (including EPF and ESIC with contribution from both employer and employee) has been proposed. Looking into their skills and kind of duty hours, they are kept in the semi-skilled category and other conditions as mentioned in column as above is applicable to them too.
18	Service agency charges (5%)			0	0	0.00	0.00				0	0.00	0.82	As per the UP Govt order no- 8/2019/20191-KA/2019 dated 18/12/2019 circulated through letter number 27461-S-20 dated 12/2/2020 of Environment Forest & CC, section-3, man power in department has to be measured through CDM panel developed by CDM. A tentative 5% service charges including that for handling EPF of each man power has been proposed. The service provider would be selected from the CDM panel through competitive bidding. Therefore, the service charges may vary.
19	GST 18%		1243	84	84	11.34	11.34				0	0.00	2.94	It's a statutory requirement.
20	Computer operator, Data entry operator and Computer operator, Buffer Division. 11, 13412	167									156	0.15336	23.91	For Compilation of Data, MSTITIPES Periodic reports and monitoring of range level activities. Analysis. Data entry/computer operators have been engaged. The computer operator for the last 11 months (11/05/2021 to 11/05/2022) has been engaged for 26 days of actual duty in a month with D.A. (man power in department has to be measured through CDM panel developed by CDM. A tentative 5% service charges including that for handling EPF of each man power has been proposed. The service provider would be selected from the CDM panel through competitive bidding. Therefore, the service charges may vary.
21	Service agency charges (5%)			0	0	0.00	0.00				0	0.00	1.20	As per the UP Govt order no- 8/2019/20191-KA/2019 dated 18/12/2019 circulated through letter number 27461-S-20 dated 12/2/2020 of Environment Forest & CC, section-3, man power in department has to be measured through CDM panel developed by CDM. A tentative 5% service charges including that for handling EPF of each man power has been proposed. The service provider would be selected from the CDM panel through competitive bidding. Therefore, the service charges may vary.
22	GST 18%										0	0.00	4.30	It's a statutory requirement.

हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 वन विभाग, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S. No	Item at work	Proc No.		Location / GPS coordinates	Previous Year Details			Current Year Physical Target		Location / GPS coordinates	Physical Target	Unit Cost	Annual Physical Target	Justification
		CS-PT Code/Link	ICP		Physical Achievement	Target	Financial Achievement	Physical Target						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
23	Driver for DTR buffer division 10 (09) Range R 01 (Head Office) 10x12	151 (iv)	1243	.	70	70	7.70	7.70		120	0.13	15.26	At per the UP Govt order no- 020192001/01-KA/2019 dated 18/12/2019 circulated through letter number 27481-320 dated 12/2/2020 of Environment Forest & CC section-1, man power in departments has to be reassessed through GCM portal developed by COI. A tentative 5% service charges (including EPF and ESIC) with contribution from both employer and employees of such man power has been proposed. The service charges would be selected from the GCM portal through competitive bidding. Therefore, the service charges may vary.	
24	Service agency charges (5%)				0	0	0.00	0.00		0	0.00	0.76	At per the UP Govt order no- 020192001/01-KA/2019 dated 18/12/2019 circulated through letter number 27481-320 dated 12/2/2020 of Environment Forest & CC section-1, man power in departments has to be reassessed through GCM portal developed by COI. A tentative 5% service charges including that for handling EPF of such man power has been proposed. The service provider would be selected from the GCM portal through competitive bidding. Therefore, the service charges may vary.	
25	GST 18%				22	22	2.20	2.20		0	0.00	2.75	It's a statutory requirement.	
26	Person wages of wireless operator in Buffer division 3x12	161 (v)	763							108	0.11	12.26	There are 9 wireless stations in Buffer division that needs a wireless operator at every station for 24 hour operation through out the year. Since these workers are working in the forest day and night, fixed remuneration of Rs 11353/month (including EPF and ESIC) with contribution from both employer and employees has been proposed.	
27	Service agency charges (5%)				0	0	0.00	0.00		0	0.00	0.61	As per the UP Govt order no- 020192001/01-KA/2019 dated 18/12/2019 circulated through letter number 27481-320 dated 12/2/2020 of Environment Forest & CC section-1, man power in departments has to be reassessed through GCM portal developed by COI. A tentative 5% service charges including that for handling EPF of such man power has been proposed. The service provider would be selected from the GCM portal through competitive bidding. Therefore, the service charges may vary.	
28	GST 18%				0	0	0.00	0.00		0	0.00	2.21	It's a statutory requirement.	
29	Salary of Computer Engineer in Winkstation at Data Analysis	163 (4b)	824		0	0	0.00	0.00		0	0.00	0.00	Duofwa TR is using the M-STREET tool for planning under which lot of data are required to be analysed besides, other monitoring exercises like population estimations are being carried out, hence services of trained data analysts having good knowledge of GIS will be required for paper data analysis and management.	
30	Service agency charges (5%)				0	0	0.00	0.00		0	0.00	0.00	At per the UP Govt order no- 020192001/01-KA/2019 dated 18/12/2019 circulated through letter number 27481-320 dated 12/2/2020 of Environment Forest & CC section-1, man power in departments has to be reassessed through GCM portal developed by COI. A tentative 5% service charges including that for handling EPF of such man power has been proposed. The service provider would be selected from the GCM portal through competitive bidding. Therefore, the service charges may vary.	
31	GST 18%				0	0	0.00	0.00		0	0.00	0.00	It's a statutory requirement.	


हेमन्त सिंह HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पधावरण, वन एवं जलवायु परिसंरक्षण मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S. No	Item of work	Puz. No		Previous Year Details			Current Year Proposal			Justification			
		CSP PI Code/Item	FCP	Location / GPS coordinates	Target	Achievements	Physical Achievements	Target	Physical Target		Unit Cost	Amount (Financial Target)	
32	Salary of wagn's dog squad 12x1	16 (iv) 16 i (a)	78.1		6	7	7	7	7	0.12715	1.53	14	To ensure proper care of Dog, manpower is needed. A fixed monthly remuneration, (including EPF and ESIC) with contribution from both employer and employee) is proposed. The dog squad is currently on leave no. 362-51. Preparation - (MAY) 15 dated 11.05.2021 of Office Memorandum (OM) no. 1162/2020 dated 11.05.2021 for the purpose of recruitment of dog squad. The OM is to be revised every 6 months. Rather than going for variable rate, we are proposing a fixed monthly remuneration of Rs. 11200/- including employees' share in EPF and ESIC. Besides, employer's share of EPF and ESIC would be added over and above the said amount. The remuneration would be as below:- Employee's remuneration (Remuneration in hand) = 12 % employee's share of EPF - 0.75% of employees share (11200*12%+1200*0.75*1200/100=12715/-) Employer's share of EPF @ 2% of remuneration amount in hand i.e. 11200*2/100= Rs.1192/- Employer's share of ESIC @ 3.25% of remuneration amount in hand i.e. 11200*3.25/100= Rs.323/- Total amount of remuneration (excluding Service charges and GST)= 11200+1192+323=12715/-
33	Service agency charges (5%)				0	0	0	0	0	0.00	0.075		As per the DT Govt order no. 0701/2019191-KA/272019 dated 19/12/2019 circulated through letter number 27461-2/20 dated 12/2/2020, the C.O. Section-3, main power in department has to be outsourced through GCM model developed by COA. As per the order, the service provider would be selected from the (short listed) through competitive bidding. Therefore, the service charges may vary.
34	GST 18%				0	0	0	0	0	0.00	0.25		It's a statutory requirement.
35	Maintenance of Dog Squad with feeding & lodging	16 (iv) 16 i (a)	78.1		0	0	0	0	0	2.50	2.50		One dog of Category (B) has been given to Buffer Zone Division of Dudhwa Tiger Reserve by TRAFFIC, India, which of that dog is a male dog. Proposal, has been made to cross breed upkeep and provide balanced diet to the said dog.
36	Waste body management (3 hrs)	16.2 (vi)	12.4.3		0	0	0	0	0	3.00	9.00		It is very important to maintain the buffer zone division from the point of view of wildlife and aquatic animals.
37	Payment of compensation for cattle killing, death of human beings and crop loss due to wild animals. District division	16.4 (i)	12.4.3		0	0	0	0	0	15.00	15.00		Immediate relief is required to be provided to the victims of human wildlife conflict incidents. Ex-gratia payments may be made at the earliest to family of the deceased. Besides, farmers will be compensated for crop loss due to wild elephants. Timely payments is must for containing animosity amongst the villagers.
38	Dust mixture and Disposal of carcass Buffer Division.	16.4			0	0	0	0	0	5.00	5.00		Expenditure will be incurred in disposing of the carcass of dead scheduled animals of per SVP for pest/disease, honorarium and other expenses of doctors, transportation and treatment of severely injured animals etc will be met.
39	20 Nos Maintenance of old buildings in following ranges 1. Corapur, Bharuzah Range 2. Jangal Gaharya, Dharawan Range 3. Boinya, North Nighawan 4. Nijina, North Nighawan 5. Panipur, Palla 6. Jajpura, Malani 7. Satapur, Malani 8. Baur gawan, Malani	16.2 (i)	15.1.9		0	0	0	0	0	1.00	20.00		Old buildings need repair for safety and security of staff along with ensuring cleanliness and sanitation work will be done.
40	Maintenance of old buildings of Ministerial staff of DTR, FD Office & DD office existing in forest colony at Lakhanpur	16.2 (i)	15.1.9		0	0	0	0	0	2.00	10.00		These buildings are very old and badly need repair to ensure safety and security of staff along with ensuring cleanliness and sanitation.
41	Maintenance of STP's Residence at Lakhanpur	16.2 (i)	15.1.9		0	0	0	0	0	3.00	3.00		
42	Repair of Old building, account section Toilet, flood office of Buffer division Lakhanpur	16.2 (i)	15.1.9		0	0	0	0	0	0.00	0.00		Old buildings need repair for safety and security of staff along with ensuring cleanliness and sanitation.
43	Maintenance and repair work FD residence	16.2 (i)	15.1.9		0	0	0	0	0	5.00	5.00		It's a 10th century building and regular maintenance is must. Some of the repair work could be completed with amount sanctioned during last financial year. Proposal is for undertaking remaining work.



HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय,
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S. No.	Item of work	Dwg. No.		Previous Year Details		Current Year Progress		Justification				
		CSE-PT indicators	TCP	Physical Achievements	Physical Target	Unit Cost	Amount (Previous Year)					
1	2	3	4	6	7	8	9	10	11	12	14	
44	Renovation of Forest Rest House, Buffer Division	16.2 (0)	15.19	0	0	0.00	0.00	28.594078 80.443150	0	0.00	0.00	For efficient patrolling and night shift forest officials on duty. These rest houses are the only camping places for the officers on night patrolling. In addition to their heritage value, hence need regular maintenance
45	1. Sampurnagar			0	0	0.00	0.00	28.262397 80.350785	1	2.00	2.00	
46	2. Dhira			0	0	0.00	0.00	28.179460 80.368538	0	0.00	0.00	
47	1. Mohlani			0	0	0.00	0.00	28.179033 81.3876556	0	0.00	0.00	
48	1. Mahana			0	0	0.00	0.00	28.16368 80.28124 80.29561 28.10488 80.22883 80.2977 80.22374	105	0.25	26.25	Though the area administratively falls under Buffer Zone but quality wise it is akin to any grassland in core area which has a number of prey species. A sizeable population of tigers also visit these areas quite frequently. Hence, grassland development in forest ensures presence of herbivores within the forest thus maintaining the carnivore movement out of forest boundaries thereby minimizing human-wildlife negative interface incidence.
49	Grassland Management in Bhira and Mahana Range 100 ha	16.2 (H)	12.41	0	0	0.00	0.00	28.0486111 80.3336111 80.31713A 80.32723D 80.33823E 80.34933F 80.36043G 80.37153H 80.38263I 80.39373J 80.40483K 80.41593L 80.42703M 80.43813N 80.44923O 80.46033P 80.47143Q 80.48253R 80.49363S 80.50473T 80.51583U 80.52693V 80.53803W 80.54913X 80.56023Y 80.57133Z 80.58243AA 80.59353AB 80.60463AC 80.61573AD 80.62683AE 80.63793AF 80.64903AG 80.66013AH 80.67123AI 80.68233AJ 80.69343AK 80.70453AL	250	0.06	15.00	For the safety of woody blocks and grasslands against fire hazards to conserve the biodiversity of tiger reserve, maintenance of firelines is essential. Moreover, the same also assists in prevention of fire
51	150 km fireline of 6 mtrs width distributed in Buffer division			0	0	0.00	0.00	28.07416667 80.31944444 28.12722222 80.30750000 27.93865556 80.40333333 80.31666667 80.33333333	150	0.03	4.50	
52	BUFFER DIVISION-25 ha Removal of Laranea sibs	16.2 (H)	7.24 (C)	0	0	0.00	0.00	28.0975000 81.12222222 28.2600000 81.05633333	25	0.50	12.50	Laranea is a opportunistic species weed which spreads rapidly and degrades the grassland in a quick succession. No wildlife feeds on it. It also degrades the forest ecology and makes the forest more prone to fire. It has to be removed by uprooting and destroying completely as it propagates both vegetatively as well as through seeds.

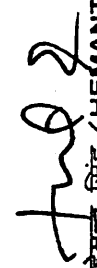
हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S. No	Item of work	Para No.		Physical			Financial			Current Year Proposed			Justification	
		CSP/1	ICP	Days	Man-days	Forest	Man-days	Man-days	Physical Target	Unit Cost	Amount (Proposed Target)			
53	250 Km Annual Maintenance forest road (entire Division)	3	4	0	0	0.00	0.00	9	10	11	12	12	14	All the forest roads in Dudhwa TR gets damaged due to high rainfall, flood, deep fragile soil and heavy growth during monsoon season necessitates the repair of forest roads every year immediately after rainy season to keep them ready and accessible. Regular maintenance of all the roads is necessary for effective surveillance and monitoring of illegal activities inside the forest through patrol vehicle conveniences.
54	Buffer division: 02 Range, (Dhaurahar & Watehri) & Division Office - (Watehri Forest)	16.2 (ii)	7.63	0	0	0.00	0.00	0.00	27,966,136 8,111,167 28,247,833 80,86,670 80,78,844	3	1.50	4.50	North Kheri Buffer Zone Division is now induction to the Dudhwa Tiger Reserve. The wireless system is non-functional at the Divisional HQ as well as at Range HQs of Dhaurahar and South Nigahra. For efficient monitoring and rapid communication, establishment of wireless system is very much required. It will help in rapid exchange of intelligence & thus will help in effective control on poaching activities.	
55	DPW for all patrolling vehicles in buffer Division including vehicle of DD office (Bullec) & Field Director, Dudhwa TR	16.2 (vii)	7.91	0	0	0.00	0.00	0.00		1	30.00	30.00	For efficient patrolling and rapid mobility of forest staff to curtail any attempt of illicit killing and poaching (All Vehicle-55)	
56	Maintenance of all patrolling vehicles in buffer Division including vehicle of DD office (Bullec) & Field Director, Dudhwa TR	16.2 (viii)	7.91	0	0	0.00	0.00	0.00		1	7.50	7.50	For efficient patrolling and rapid mobility of forest staff to curtail any attempt of illicit killing and poaching (All Vehicle-55)	
57	Hardware and software: DD office (Bullec) & Field Director's office, Dudhwa TR	16.2 (t)	14.1	0	0	0.00	0.00	0.00		3	1.00	3.00	For efficient monitoring and compilation of data and periodic reports.	
58	Office Expenditure, Stationary etc. DD office (Bullec) & office of Field Director, Dudhwa TR (in L.S.)	16.2 (viii)	7.91	0	0	0.00	0.00	0.00		1	2.00	2.00	In order to address day to day correspondence with different offices, stationary and other office expenditure has to be made from the proposed amount, both for the office of DD Bullec.	
59	Telephone bill DD office (Bullec) & its sub-office, FRIL and Office of Field Director, Dudhwa TR (in L.S.)	16.2 (i)	7.91	0	0	0.00	0.00	0.00		0	0.00	0.00	Telephone bill payable need to be paid timely to ensure the smooth and uninterrupted communication.	


हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S. No	Item of work	Para No		Previous Year Details			Current Year Proposed			Justification			
		CSCRT Guidelines	ICP	Location / GPS coordinates	Target	Physical Achievements	Location / GPS coordinates	Physical Target	Unit Cost		Amount (Physical Target)		
1	Maintenance of View line of 50 Km	1617	7.5.1	5	6	7	8	9	10	11	12	14	
60													
61	Capacity building and training of staff in monitoring adoption, M-STIPES, species conservation, wildlife forensic, jurisprudence, eco-development, grassland management, park interpretation etc Buffer division	168 (i)	7.8.1		0	0	0.00	0.00	10 N211720 N211432 N211434 N211436 N211438 N211440 N211442 N211444 N211446 N211448 N211450 N211452 N211454 N211456 N211458 N211460 N211462 N211464 N211466 N211468 N211470 N211472 N211474 N211476 N211478 N211480 N211482 N211484 N211486 N211488 N211490 N211492 N211494 N211496 N211498 N211500	24	0.50	12.00	Training / workshops will be organized for the staff of Division to enhance their capacity and efficiency in discharge the conservation duties effectively
62	Study tours for appraisal of good practices in other tiger reserves Buffer Division	168 (iv)	7.8.1		0	0	0.00	0.00		2	2.00	4.00	To create awareness among the staff & enabling them to learn various best practices being undertaken in other Tiger Reserves
63	Orientation workshops Buffer Division	168 (iv)	7.8.1		0	0	0.00	0.00		0	0.00	0.00	Dissemination workshops will be organized so that trained officers and staff could share their knowledge and learnings with staff and other stakeholders
64	Training, Workshop and Skill Development Training of EDC For Buffer Division	1610	12.2.4		0	0	0.00	0.00		10	1.00	10.00	
65	Publicity and extension works in the Buffer Division	1617	7.4.6 12.8.2		0	0	0.00	0.00		1	5.00	5.00	Extension and publicity work are an important component of tiger reserve management. Dissemination of information among the masses including students will be done on important days like Wildlife Week, Conservation Week, etc. Through posters, brochures, books and any such material that helps in dissemination of message and awareness among people about wildlife conservation, will be accomplished.
66	Maintenance of Signage and Display Boards (Buffer Division) in L.S.	1617	7.5.1		0	0	0.00	0.00		1	2.00	2.00	For proper publicity and extension work in DTR, uniformity in signage and display board needs to be maintained throughout the Reserve to help the visitors and to create awareness among people.
	Total Recurring (Core and Buffer)				Total	Total	371.6312	391.4605			Total	562.09	2116.15
	Grand Total						645.836	691.4605				2498.34	
	APO FOR OUTSIDE LANDSCAPE (Adjoining Tiger bearing areas- South Kherdi Division, Lakhimpur Kherdi)												
1	NON-RECURRING	1610 1610 (i)			0	0	0.00	0.00		0	0.15	0.00	Expenditure will be incurred in disposing of the carcass of dead scheduled animals as per SOP for post-mortem, humarium and other expenses of donors, transportation and treatment of severely injured animals etc will be met.
2	Procurement of Computer & printer and Scanner for Mohammedi Range Office	1610 1610 (i)			0	0	0.00	0.00		0	0.50	0.00	For better information networking & smooth functioning of office.

S. No.	Item of work	Paid No.		Previous Year Details				Current Year Proposed				Justification
		CSO/PI Crackdown	ITP	Location / GPS coordinates	Trips	Physical Addresses	Pages	Advertises	Location / GPS coordinates	Physical Pages	Unit Cost	
1	2	3	4	5	6	7	8	9	10	11	12	14
3	Procurement of Tranquilizing Gun & Accessories	16.10.1 (ii)			0	0	0.00	0.00		1	4.00	4.00
4	Procurement of Tranquilizing drugs	16.10.1 (iii)			0	0	0.00	0.00		1	0.50	0.50
5	Procurement of Camera Trap	16.10.1 (iv)			0	0	0.00	0.00		10	0.30	3.00
6	Procurement of Camera Trap Battery				0	0	0.00	0.00		10	0.00500	0.05
7	Mobile Phone				0	0	0.00	0.00		0	0.12	0.00
8	Maintenance of FRIL in Mohanmadi & Gola Range	16.10.1 (iii)			0	0	0.00	0.00		0	0.00	0.00
	Total Non Recurring				0	0	0.00	0.00		1	0.50	0.50
1	RECURRING Maintenance of vehicle	16.10.1 (iv)			0	0	0.00	0.00		1	0.80	0.80
2	DPOA				0	0	0.00	0.00		15	0.11553	1.70
3	Fire fighting squad (12 Bore, 1 Labour 4 months, 11 April 2021 to 15 June 2021, 16 February 2022 to 31 March 2022)				0	0	0.00	0.00		0	0.00000	0.00
4	Maximum Penning (12 bore, 2 labour 4 months 16 June 2021 to 15 October 2021)				0	0	0.00	0.00		0	0.00000	0.00
5	Wheat sowing (12 bore, 2 labour 4 months, 1 November 2021 to 15 February 2022)				0	0	0.00	0.00		0	0.00000	0.00


हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

S. No	Item of work	Para No.		Location / CPS conditions	Previous Year Details				Current Year Proposed			Justification	
		CSS-PT Conditions	ICP		Physical Targets	Physical Achievements	Targets	Achievements	Location / CPS conditions	Physical Targets	Unit Cost		Amount (Physical Target)
1		3	4	5	6	7	8	9	10	11	12	14	<p>Drivers are engaged on daily wages for the vehicles of range officers patrolling vehicles and for driving the vehicle of data collection team.</p> <p>Since they are working in the forest day and night, in an extremely difficult and tough conditions, without being concerned about their daily hours and as they are trained in the skill of driving vehicles benefits being quite abundant of the behaviour of wildlife as well as the terrain, creating them as skilled labour, a fixed remuneration of Rs. 12715/month keeping in mind the minimum wages of forest department, including 20% gratuity, 12% provident fund, 5% contribution of employees and 3.25% contribution of employer for ESIC, has been proposed.</p> <p>Stipulated wage rate for skilled labour as per letter no. 395-61 Pranam, (MWY 15 dated 11.05.2021 of Office Labour Commissioner, U.P., Rs. 1185/- (for a month taking 26 days of actual day in a month with D.A. commensurate) is being proposed. Rather than going for variable rates every six months, for the sake of convenience, we are proposing a fixed monthly remuneration of Rs. 11200/- including employee's share for EPF and ESIC. Besides, employee's share of EPF and ESIC would be added over and above the said amount. The employee's remuneration (Remuneration in hand) = 12% employee's share of EPF + 0.75% of employee's share of ESIC (11200+12*1200/100+0.75*1200/100=12715/-)</p> <p>Employee's share of EPF @12% of remuneration amount in hand i.e. 11200*12/100= Rs. 1344/-</p> <p>Employee's share of ESIC @3.25% of remuneration amount in hand i.e. 11200*3.25/100= Rs. 364/-</p> <p>Total amount of remuneration (including Service charges and GST) = 12681+1344+364=14389/-</p>
6		0	0	0	0	0	0	0.00	10	12	0.11353	1.36	
7	Service agency charges (5%)				0	0	0	0.00	0	0	0.00	0.153	<p>As per the UP Govt order no- 8201920191-KA/2019 dated 18/12/2019 circulated through letter number 2746/1-3-20 dated 12/2/2020 of Environment Forest & CC section-3, man power in department has to be sanctioned through GOM panel developed by CCI. A tentative 5% service charges (including EPF and ESIC) with contribution from both employer and employee of such man power has been proposed. The service provider would be selected from the GOM panel through competitive bidding. Therefore, the service charges may vary.</p>
8	GST 18%	18.10	(Nil)		0	0	0	0.00	0	0	0.00	2.207	<p>It's a statutory requirement.</p>
9	Computer Operator 02 salary 12 month				0	0	0	0.00	0	24	0.15376	3.68	<p>For completion of Data, MSTRIPES Periodic reports and monitoring of range level activities. Analysis, Data entry/computer operation has been engaged.</p> <p>Computer Operator (letter no. 385-61 Pranam, (MWY 15 dated 11.05.2021) of Office Labour Commissioner, U.P., Rs. 1185/- (for a month taking 26 days of actual day in a month with D.A. rate to be revised every 6 months). However, computer operators have been working previously on a fixed monthly remuneration of Rs. 13500/- without being concerned about extra working hours beyond their usual stipulated duty hours. The same fixed remuneration has been proposed for this year also including employee's share for EPF and ESIC. Besides, employee's share of EPF and ESIC would be added over and above the said amount. The remuneration (Remuneration in hand) = 12% employee's share of EPF + 0.75% of employee's share of ESIC (11972+12*11972/100+0.75*11972/100=13503/-)</p> <p>Employee's share of EPF @12% of remuneration amount in hand i.e. 11972*12/100= Rs. 1436.64/-</p> <p>Employee's share of ESIC @3.25% of remuneration amount in hand i.e. 11972*3.25/100= Rs. 389.12/-</p> <p>Total amount of remuneration (including Service charges and GST) = 13503+1436.64+389.12+15129.86 = 16868.62/-</p>
10	Service agency charges (5%)				0	0	0	0.00	0	0	0.00	0.184	<p>As per the UP Govt order no- 8201920191-KA/2019 dated 18/12/2019 circulated through letter number 2746/1-3-20 dated 12/2/2020 of Environment Forest & CC section-3, man power in department has to be sanctioned through GOM panel developed by CCI. A tentative 5% service charges (including EPF and ESIC) with contribution from both employer and employee of such man power has been proposed. The service provider would be selected from the GOM panel through competitive bidding. Therefore, the service charges may vary.</p>
11	GST 18%				0	0	0	0.00	0	0	0.00	0.653	<p>It's a statutory requirement.</p>
12	Maintenance of fire lines and firebreaks South Kanara/09 to South Kanara/03	16.10	(*)	28.04/81111 60.32333333	0	0	0	0.00	0	7	0.02	0.15	<p>For the safety and prevention against fire hazard, the fire lines and firebreaks maintenance of firelines is required.</p> <p>हेमन्त सिंह HEMANT SINGH Assistant Inspector, General of Forests (Project Tiger & Elephant) परापुराण, चण्डी एवं जलवायु परिवर्तन मंत्रालय</p>
13	South Kanara/05 to South Kanara/03			28.07/16657 60.31366667	0	0	0	0.00	0	8	0.02	0.17	
14	North Kanara/14			60.30722222	0	0	0	0.00	0	5	0.02	0.11	


S. No	Item of work	Part No.	Previous Year Details				Current Year Proposed				Justification	
			ESR #1 (units)	FCP	Location / GPS coordinates	Physical Targets	Physical Targets	Leads / GPS coordinates	Unit Cost	Amount (Financial Target)		
1	2	3	4	5	6	7	8	9	10	11	12	14
15	Yashwanthi 4 & 5			72.9377778 80.42805556	0	0	0.00	0.00		7	0.02	0.14
16	South Kara 13 to 10			82.05205556 80.33136889	0	0	0.00	0.00		8	0.02	0.18
17	South Kara 14 & 15			82.0848333 80.21368889	0	0	0.00	0.00		5	0.02	0.10
18	Maintenance of road network South Kara09 to South Kara01	16.10.1 (v)		82.04861111 80.32333333	0	0	0.00	0.00		5	0.06	0.28
19	South Kara03 to Chelipar Rest House			28.07416667 80.31916667	0	0	0.00	0.00		5	0.06	0.28
20	South Kara05 to Chelipar Rest House			28.05777778 80.29722222	0	0	0.00	0.00		3	0.06	0.14
21	North Kara014			28.12694444 80.30722222	0	0	0.00	0.00		5	0.06	0.28
22	Vidohard01			73.08777778 81.42865556	0	0	0.00	0.00		3	0.06	0.14
23	Vidohard04			73.08888889 80.41972222	0	0	0.00	0.00		1	0.06	0.06
24	Vidohard04 & 5			27.93083333 80.40722222	0	0	0.00	0.00		3	0.06	0.17
25	South Kara014 & 15			28.01722222 80.33688889	0	0	0.00	0.00		3	0.06	0.14
26	South Kara014A			28.08583333 80.33688889	0	0	0.00	0.00		2	0.06	0.11
27	South Kara014 to 10			28.02136889 80.33861111	0	0	0.00	0.00		8	0.06	0.44
28	Addressing multi-thal conflict	16.10.1 (i)			0	0	0.00	0.00		2	0.25	0.50
29	Specialized training in management planning for field staff	16.10.1 (ii)			0	0	0.00	0.00		1	0.25	0.25
30	Maintenance of Generator and DPOL	16.10.1 (iii)			0	0	0.00	0.00		2	0.25	0.50
31	Office Expenses, Stationary etc			28.03916667 80.35416667	0	0	0.00	0.00		1	0.00	0.00
	Total (A)				6.00	6.00	0.00	0.00				15.26
	Grand Total				6.00	6.00	0.00	0.00				22.31
	Grand Total Dudhwa TR, Karandiyghat (Cover/Bultery) North Kheri (Bultery)-Adjoining area (South Kheri) (NCR-8)				645.006	581.461						232.25

Roads are necessary for patrolling & inspection. The Total area receives good rain fall which leads to Soil erosion thereby making the forested forest roads unroadable. Therefore, its maintenance is must.

By meeting and workshops in villages people will be encouraged to appreciate the concerns of Wildlife which will foster the cause of conservation and will be helpful in containing human wildlife negative interface related incidences.

Some resource person will be called to train the field staff for better planning exercise. Specialized training will be provided to the forest staff on wildlife monitoring, data collection and compilation and subsequent analysis which helps in preparing the better management plans.

Required for smooth functioning of office.


हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (राघ एव् हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Annual Plan of Operations (PLANTING TOSS RESERVE - PUNBITH) under Centrally Sponsored Scheme - Project Tiger for 2023-24

Sr. No.	Item	Par & No.		Location/OPS Coordinates		Previous Year Detail			Physical Target	Unit cost	Amount (Y/Monetary Target)	Justification		
		CCE PT	TCP	Longitude (E)	Latitude (N)	Target	Achievement	Remarks						
													Target	Achievement
1	Use Patroling vehicle	16.1.19	7.2.2.1			1	1	4.86	4.86		4.86	4.86	4.86	Use of patroling vehicle for day to day patrolling. Vehicle will be hired on need basis.
2	Purchase of MFT boat	16.1.19	7.2.2.1			0	0	0.00	0.00		0.00	0.00	0.00	Use of MFT boat for patrolling in the reserve.
3	Uniform, patrolling kit for DV Manager, Forester, Forest Guard. All over the reserve	16.1.21	7.2.2.1			100	0	0.00	0.00		100	0.00	0.00	Provision of uniform and patrolling kit for DV Manager, Forester, Forest Guard.
4	Repair of Office Building			29 28 51.81	79 49 31.20	1	1	7.00	7.00		1	7.00	7.00	Repair of Office Building.
5	Central control room (which will include log book, laptop, printer, scanner, fire control room, necessary equipment) at TH HQ with necessary equipment	7.2.1.7, 7.2.2.5		29 28 51.81	79 49 31.20	1	0	18.00	0.00		1	18.00	0.00	Provision of central control room with necessary equipment.
6	Field survey & research	8.2				0	0	0.00	0.00		0	0.00	0.00	Field survey & research.
7	Purchase of prefabricated portable cabin for field research	8.2				0	0	0.00	0.00		0	0.00	0.00	Purchase of prefabricated portable cabin for field research.
8	Installation of CCTV network for control room	7.2.2.7				0	0	0.00	0.00		0	0.00	0.00	Installation of CCTV network for control room.
9	Long distance patrolling	16.1.3	7.2.2.1			1	0	2.00	0.00		1	2.00	0.00	Long distance patrolling.
10	Anti-poaching squads, including vehicle maintenance & logistic support	16.1.6	7.2.2.1			10	6	10.00	5.00		10	10.00	5.00	Anti-poaching squads, including vehicle maintenance & logistic support.
11	Creation of new boundary road in Pilibhit Tiger reserve Phase - I Km	16.2.5	7.2.2.1	29 28 51.10	80 01 56.25	0	0	0.00	0.00		0	0.00	0.00	Creation of new boundary road in Pilibhit Tiger reserve.
12	Workshop meetings and providing kits to staff	16.2.14	7.2.2.5	29 28 51.10	80 01 56.25	5	0	1.00	0.00		5	1.00	0.00	Workshop meetings and providing kits to staff.
13	Purchase of MOTOES Smart phones	16.2.27	7.2.2.2			25	0	3.75	0.00		25	0.00	0.00	Purchase of MOTOES Smart phones.
14	Establishing e-surveillance	16.2.29	7.2.2.1	29 28 51.80	79 59 51.75	1	0	5.00	0.00		1	5.00	0.00	Establishing e-surveillance.
15	Prevention traps to catch conflict animals	16.4.3	7.2.2.5			1	0	1.00	0.00		1	1.00	0.00	Prevention traps to catch conflict animals.
16	Purchase of tranquilizing drugs and accessories	16.4.5	7.2.2.5			10	10	1.00	0.00		10	1.00	0.00	Purchase of tranquilizing drugs and accessories.
17	Purchase of Camera Trap and accessories	16.7.1	7.2.2.2			0	0	7.00	0.00		0	7.00	0.00	Purchase of Camera Trap and accessories.
18	Purchase of mobile cabin hand set	16.7.1	7.2.2.2			0	0	0.00	0.00		0	0.00	0.00	Purchase of mobile cabin hand set.
19	Provision of mobile cabin hand set	16.7.1	7.2.2.2			0	0	0.00	0.00		0	0.00	0.00	Provision of mobile cabin hand set.
20	Provision of mobile cabin hand set	16.7.1	7.2.2.2			0	0	0.00	0.00		0	0.00	0.00	Provision of mobile cabin hand set.
21	Provision of mobile cabin hand set	16.7.1	7.2.2.2			0	0	0.00	0.00		0	0.00	0.00	Provision of mobile cabin hand set.

Hemant Singh
 Hemant Singh
 सहायक वन महानिरीक्षक (राज एव आर्य पशुपतिना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार नई दिल्ली / Govt. of India, New Delhi

Sl. No.	Name	Part No.	Landholding/Compensation		Production Year Detail		Current Financial Year 2013-14	
			Area	Value	Area	Value	Area	Value
1	From District to District...	
2	From District to District...	
3	From District to District...	
4	From District to District...	
5	From District to District...	
6	From District to District...	
7	From District to District...	
8	From District to District...	
9	From District to District...	
10	From District to District...	
11	From District to District...	
12	From District to District...	
13	From District to District...	
14	From District to District...	
15	From District to District...	
16	From District to District...	
17	From District to District...	
18	From District to District...	
19	From District to District...	
20	From District to District...	
21	From District to District...	
22	From District to District...	
23	From District to District...	
24	From District to District...	
25	From District to District...	
26	From District to District...	
27	From District to District...	
28	From District to District...	
29	From District to District...	
30	From District to District...	
31	From District to District...	
32	From District to District...	
33	From District to District...	
34	From District to District...	
35	From District to District...	
36	From District to District...	
37	From District to District...	
38	From District to District...	
39	From District to District...	
40	From District to District...	
41	From District to District...	
42	From District to District...	
43	From District to District...	
44	From District to District...	
45	From District to District...	
46	From District to District...	
47	From District to District...	
48	From District to District...	
49	From District to District...	
50	From District to District...	
51	From District to District...	
52	From District to District...	
53	From District to District...	
54	From District to District...	
55	From District to District...	
56	From District to District...	
57	From District to District...	
58	From District to District...	
59	From District to District...	
60	From District to District...	
61	From District to District...	
62	From District to District...	
63	From District to District...	
64	From District to District...	
65	From District to District...	
66	From District to District...	
67	From District to District...	
68	From District to District...	
69	From District to District...	
70	From District to District...	
71	From District to District...	
72	From District to District...	
73	From District to District...	
74	From District to District...	
75	From District to District...	
76	From District to District...	
77	From District to District...	
78	From District to District...	
79	From District to District...	
80	From District to District...	
81	From District to District...	
82	From District to District...	
83	From District to District...	
84	From District to District...	
85	From District to District...	
86	From District to District...	
87	From District to District...	
88	From District to District...	
89	From District to District...	
90	From District to District...	
91	From District to District...	
92	From District to District...	
93	From District to District...	
94	From District to District...	
95	From District to District...	
96	From District to District...	
97	From District to District...	
98	From District to District...	
99	From District to District...	
100	From District to District...	

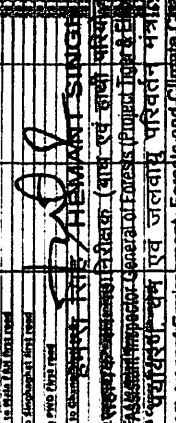
Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Handwritten signature and name: **Dr. S. SINGH**

Joint Forest Officer (Tiger & Elephant)

Joint Forest Officer (Tiger & Elephant)

Sr. No.	Item	Page No.	Location/ID/Coordinates	Previous Year detail		Current Financial Year 2013-14	
				Area	Volume	Area	Volume
1	Subsidy to Bhawanipur			12	14	12	14
2	Subsidy to Bhawanipur			12	14	12	14
3	Subsidy to Chakri Gul			7	7	7	7
4	Subsidy to Chakri Gul			8	8	8	8
5	Subsidy to Chakri Gul			12	12	12	12
6	Subsidy to Chakri Gul			12	12	12	12
7	Subsidy to Chakri Gul			12	12	12	12
8	Subsidy to Chakri Gul			12	12	12	12
9	Subsidy to Chakri Gul			12	12	12	12
10	Subsidy to Chakri Gul			12	12	12	12
11	Subsidy to Chakri Gul			12	12	12	12
12	Subsidy to Chakri Gul			12	12	12	12
13	Subsidy to Chakri Gul			12	12	12	12
14	Subsidy to Chakri Gul			12	12	12	12
15	Subsidy to Chakri Gul			12	12	12	12
16	Subsidy to Chakri Gul			12	12	12	12
17	Subsidy to Chakri Gul			12	12	12	12
18	Subsidy to Chakri Gul			12	12	12	12
19	Subsidy to Chakri Gul			12	12	12	12
20	Subsidy to Chakri Gul			12	12	12	12
21	Subsidy to Chakri Gul			12	12	12	12
22	Subsidy to Chakri Gul			12	12	12	12
23	Subsidy to Chakri Gul			12	12	12	12
24	Subsidy to Chakri Gul			12	12	12	12
25	Subsidy to Chakri Gul			12	12	12	12
26	Subsidy to Chakri Gul			12	12	12	12
27	Subsidy to Chakri Gul			12	12	12	12
28	Subsidy to Chakri Gul			12	12	12	12
29	Subsidy to Chakri Gul			12	12	12	12
30	Subsidy to Chakri Gul			12	12	12	12
31	Subsidy to Chakri Gul			12	12	12	12
32	Subsidy to Chakri Gul			12	12	12	12
33	Subsidy to Chakri Gul			12	12	12	12
34	Subsidy to Chakri Gul			12	12	12	12
35	Subsidy to Chakri Gul			12	12	12	12
36	Subsidy to Chakri Gul			12	12	12	12
37	Subsidy to Chakri Gul			12	12	12	12
38	Subsidy to Chakri Gul			12	12	12	12
39	Subsidy to Chakri Gul			12	12	12	12
40	Subsidy to Chakri Gul			12	12	12	12
41	Subsidy to Chakri Gul			12	12	12	12
42	Subsidy to Chakri Gul			12	12	12	12
43	Subsidy to Chakri Gul			12	12	12	12
44	Subsidy to Chakri Gul			12	12	12	12
45	Subsidy to Chakri Gul			12	12	12	12
46	Subsidy to Chakri Gul			12	12	12	12
47	Subsidy to Chakri Gul			12	12	12	12
48	Subsidy to Chakri Gul			12	12	12	12
49	Subsidy to Chakri Gul			12	12	12	12
50	Subsidy to Chakri Gul			12	12	12	12
51	Subsidy to Chakri Gul			12	12	12	12
52	Subsidy to Chakri Gul			12	12	12	12
53	Subsidy to Chakri Gul			12	12	12	12
54	Subsidy to Chakri Gul			12	12	12	12
55	Subsidy to Chakri Gul			12	12	12	12
56	Subsidy to Chakri Gul			12	12	12	12
57	Subsidy to Chakri Gul			12	12	12	12
58	Subsidy to Chakri Gul			12	12	12	12
59	Subsidy to Chakri Gul			12	12	12	12
60	Subsidy to Chakri Gul			12	12	12	12
61	Subsidy to Chakri Gul			12	12	12	12
62	Subsidy to Chakri Gul			12	12	12	12
63	Subsidy to Chakri Gul			12	12	12	12
64	Subsidy to Chakri Gul			12	12	12	12
65	Subsidy to Chakri Gul			12	12	12	12
66	Subsidy to Chakri Gul			12	12	12	12
67	Subsidy to Chakri Gul			12	12	12	12
68	Subsidy to Chakri Gul			12	12	12	12
69	Subsidy to Chakri Gul			12	12	12	12
70	Subsidy to Chakri Gul			12	12	12	12
71	Subsidy to Chakri Gul			12	12	12	12
72	Subsidy to Chakri Gul			12	12	12	12
73	Subsidy to Chakri Gul			12	12	12	12
74	Subsidy to Chakri Gul			12	12	12	12
75	Subsidy to Chakri Gul			12	12	12	12
76	Subsidy to Chakri Gul			12	12	12	12
77	Subsidy to Chakri Gul			12	12	12	12
78	Subsidy to Chakri Gul			12	12	12	12
79	Subsidy to Chakri Gul			12	12	12	12
80	Subsidy to Chakri Gul			12	12	12	12
81	Subsidy to Chakri Gul			12	12	12	12
82	Subsidy to Chakri Gul			12	12	12	12
83	Subsidy to Chakri Gul			12	12	12	12
84	Subsidy to Chakri Gul			12	12	12	12
85	Subsidy to Chakri Gul			12	12	12	12
86	Subsidy to Chakri Gul			12	12	12	12
87	Subsidy to Chakri Gul			12	12	12	12
88	Subsidy to Chakri Gul			12	12	12	12
89	Subsidy to Chakri Gul			12	12	12	12
90	Subsidy to Chakri Gul			12	12	12	12
91	Subsidy to Chakri Gul			12	12	12	12
92	Subsidy to Chakri Gul			12	12	12	12
93	Subsidy to Chakri Gul			12	12	12	12
94	Subsidy to Chakri Gul			12	12	12	12
95	Subsidy to Chakri Gul			12	12	12	12
96	Subsidy to Chakri Gul			12	12	12	12
97	Subsidy to Chakri Gul			12	12	12	12
98	Subsidy to Chakri Gul			12	12	12	12
99	Subsidy to Chakri Gul			12	12	12	12
100	Subsidy to Chakri Gul			12	12	12	12



HEMANT SINGH


 Joint Director, Forests and Environment, New Delhi

भारत सरकार, नई दिल्ली / Govt. of India, New Delhi


Sr. No.	Item	Para No.	Location/PPS Code/Cluster		Previous Year Detail		Current Financial Year 2023-24		Remarks
			Area	Volume	Area	Volume	Area	Volume	
37	Purchase of power taker with equipment as per schedule of cost control.	16.2.16			1	0	0.00	0.00	0.00 per fire prevention basin
38	Condition of water pump (Meh-01, Meh-02, Meh-03, Meh-04)	7.2.2.4	79.33 24.90		0	0	0.00	0.00	
39	40	16.2.13	14.2.13		0	0	0.00	0.00	
41	Monitoring of water amount.	16.2.3	16.2.3		14	0	1.00	1.00	
42	43	16.2.4	16.2.4		0	0	0.00	0.00	
43	Contract wages for C. Veterinary Doctor (Meh-01 to 05 Lakh) Consolidated	7.2.2.8			1	1	7.00	7.00	
44	Contract wages for Mid-level cum Senior Assistant (Meh-01 to 05 Lakh) Consolidated	7.2.2.8			0	0	0.00	0.00	
45	46	16.2.3	16.2.3		10	0	2.00	2.00	
46	47	16.2.4	16.2.4		5	2	3.00	3.00	
47	48	16.2.4	16.2.4		1	0	0.50	0.00	
48	Ward eradication	16.2.1	28.28 06.07	86.03 04.87	130	0	7.15	0.00	2.2.2.4 Theme Plan for habitat conservation/management to engage voluntary factors for habitat protection and other like projects to give this species the probable grant to give. This operation is necessary to prevent the spread of disease and to maintain the already established. To sustain healthy population Water Hyacinth in water bodies of PPT.
49	Removal of gregarious plant growth from Grasslands	16.2.2	28.27 04.30	86.02 04.50	150	0	8.25	0.00	2.2.2.4 Theme Plan for habitat conservation/management to engage voluntary factors for habitat protection and other like projects to give this species the probable grant to give. This operation is necessary to prevent the spread of disease and to maintain the already established. To sustain healthy population Water Hyacinth in water bodies of PPT.

हेमन्त सिंह / HEMANT SINGH
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Sr. No.	Item	Part No.	Location/RS Code/Books	Previous Year detail		Current Financial Year 2023-24	Remarks
				1	2		
1	18.1.1	18.1.1		1	1.00	0.00	0.00
2	18.1.2	18.1.2		2	1.00	0.00	0.00
3	18.1.3	18.1.3		3	1.00	0.00	0.00
4	18.1.4	18.1.4		4	1.00	0.00	0.00
5	18.1.5	18.1.5		5	1.00	0.00	0.00
6	18.1.6	18.1.6		6	1.00	0.00	0.00
7	18.1.7	18.1.7		7	1.00	0.00	0.00
8	18.1.8	18.1.8		8	1.00	0.00	0.00
9	18.1.9	18.1.9		9	1.00	0.00	0.00
10	18.1.10	18.1.10		10	1.00	0.00	0.00
11	18.1.11	18.1.11		11	1.00	0.00	0.00
12	18.1.12	18.1.12		12	1.00	0.00	0.00
13	18.1.13	18.1.13		13	1.00	0.00	0.00
14	18.1.14	18.1.14		14	1.00	0.00	0.00
15	18.1.15	18.1.15		15	1.00	0.00	0.00
16	18.1.16	18.1.16		16	1.00	0.00	0.00
17	18.1.17	18.1.17		17	1.00	0.00	0.00
18	18.1.18	18.1.18		18	1.00	0.00	0.00
19	18.1.19	18.1.19		19	1.00	0.00	0.00
20	18.1.20	18.1.20		20	1.00	0.00	0.00
21	18.1.21	18.1.21		21	1.00	0.00	0.00
22	18.1.22	18.1.22		22	1.00	0.00	0.00
23	18.1.23	18.1.23		23	1.00	0.00	0.00
24	18.1.24	18.1.24		24	1.00	0.00	0.00
25	18.1.25	18.1.25		25	1.00	0.00	0.00
26	18.1.26	18.1.26		26	1.00	0.00	0.00
27	18.1.27	18.1.27		27	1.00	0.00	0.00
28	18.1.28	18.1.28		28	1.00	0.00	0.00
29	18.1.29	18.1.29		29	1.00	0.00	0.00
30	18.1.30	18.1.30		30	1.00	0.00	0.00
31	18.1.31	18.1.31		31	1.00	0.00	0.00
32	18.1.32	18.1.32		32	1.00	0.00	0.00
33	18.1.33	18.1.33		33	1.00	0.00	0.00
34	18.1.34	18.1.34		34	1.00	0.00	0.00
35	18.1.35	18.1.35		35	1.00	0.00	0.00
36	18.1.36	18.1.36		36	1.00	0.00	0.00
37	18.1.37	18.1.37		37	1.00	0.00	0.00
38	18.1.38	18.1.38		38	1.00	0.00	0.00
39	18.1.39	18.1.39		39	1.00	0.00	0.00
40	18.1.40	18.1.40		40	1.00	0.00	0.00
41	18.1.41	18.1.41		41	1.00	0.00	0.00
42	18.1.42	18.1.42		42	1.00	0.00	0.00
43	18.1.43	18.1.43		43	1.00	0.00	0.00
44	18.1.44	18.1.44		44	1.00	0.00	0.00
45	18.1.45	18.1.45		45	1.00	0.00	0.00
46	18.1.46	18.1.46		46	1.00	0.00	0.00
47	18.1.47	18.1.47		47	1.00	0.00	0.00
48	18.1.48	18.1.48		48	1.00	0.00	0.00
49	18.1.49	18.1.49		49	1.00	0.00	0.00
50	18.1.50	18.1.50		50	1.00	0.00	0.00
51	18.1.51	18.1.51		51	1.00	0.00	0.00
52	18.1.52	18.1.52		52	1.00	0.00	0.00
53	18.1.53	18.1.53		53	1.00	0.00	0.00
54	18.1.54	18.1.54		54	1.00	0.00	0.00
55	18.1.55	18.1.55		55	1.00	0.00	0.00
56	18.1.56	18.1.56		56	1.00	0.00	0.00
57	18.1.57	18.1.57		57	1.00	0.00	0.00
58	18.1.58	18.1.58		58	1.00	0.00	0.00
59	18.1.59	18.1.59		59	1.00	0.00	0.00
60	18.1.60	18.1.60		60	1.00	0.00	0.00
61	18.1.61	18.1.61		61	1.00	0.00	0.00
62	18.1.62	18.1.62		62	1.00	0.00	0.00
63	18.1.63	18.1.63		63	1.00	0.00	0.00
64	18.1.64	18.1.64		64	1.00	0.00	0.00
65	18.1.65	18.1.65		65	1.00	0.00	0.00
66	18.1.66	18.1.66		66	1.00	0.00	0.00
67	18.1.67	18.1.67		67	1.00	0.00	0.00
68	18.1.68	18.1.68		68	1.00	0.00	0.00
69	18.1.69	18.1.69		69	1.00	0.00	0.00
70	18.1.70	18.1.70		70	1.00	0.00	0.00
71	18.1.71	18.1.71		71	1.00	0.00	0.00
72	18.1.72	18.1.72		72	1.00	0.00	0.00
73	18.1.73	18.1.73		73	1.00	0.00	0.00
74	18.1.74	18.1.74		74	1.00	0.00	0.00
75	18.1.75	18.1.75		75	1.00	0.00	0.00
76	18.1.76	18.1.76		76	1.00	0.00	0.00
77	18.1.77	18.1.77		77	1.00	0.00	0.00
78	18.1.78	18.1.78		78	1.00	0.00	0.00
79	18.1.79	18.1.79		79	1.00	0.00	0.00
80	18.1.80	18.1.80		80	1.00	0.00	0.00
81	18.1.81	18.1.81		81	1.00	0.00	0.00
82	18.1.82	18.1.82		82	1.00	0.00	0.00
83	18.1.83	18.1.83		83	1.00	0.00	0.00
84	18.1.84	18.1.84		84	1.00	0.00	0.00
85	18.1.85	18.1.85		85	1.00	0.00	0.00
86	18.1.86	18.1.86		86	1.00	0.00	0.00
87	18.1.87	18.1.87		87	1.00	0.00	0.00
88	18.1.88	18.1.88		88	1.00	0.00	0.00
89	18.1.89	18.1.89		89	1.00	0.00	0.00
90	18.1.90	18.1.90		90	1.00	0.00	0.00
91	18.1.91	18.1.91		91	1.00	0.00	0.00
92	18.1.92	18.1.92		92	1.00	0.00	0.00
93	18.1.93	18.1.93		93	1.00	0.00	0.00
94	18.1.94	18.1.94		94	1.00	0.00	0.00
95	18.1.95	18.1.95		95	1.00	0.00	0.00
96	18.1.96	18.1.96		96	1.00	0.00	0.00
97	18.1.97	18.1.97		97	1.00	0.00	0.00
98	18.1.98	18.1.98		98	1.00	0.00	0.00
99	18.1.99	18.1.99		99	1.00	0.00	0.00
100	18.1.100	18.1.100		100	1.00	0.00	0.00


HEMANT SINGH
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Sr. No.	Item	Para No.	Location/Block	Previous Year detail		Current Financial Year 2023-24	Remarks
				Quantity	Rate		
24	Grassland management by double burning and burning method in Bahliho Forest Block	12.3		20	1.00	0	To support herbicide intervention in grassland management. Double burning method is used to control weeds and grasses. The cost of herbicide is Rs. 1.00 per liter. The cost of double burning is Rs. 1.00 per acre. The cost of burning method is Rs. 1.00 per acre. The cost of grassland management is Rs. 1.00 per acre.
25	Other Administrative expenditures (Parts)			15	1.00	15	
26	Procurement traps to catch problematic animals	16.4.3	1	15	1.00	15	
27	Monitoring of wild animals	16.10.3		15	1.00	15	
28	Monitoring of wild animals	16.10.3		15	1.00	15	
29	Monitoring of wild animals	16.10.3		15	1.00	15	
30	Monitoring of wild animals	16.10.3		15	1.00	15	
31	Monitoring of wild animals	16.10.3		15	1.00	15	
32	Mudro	16.1.20		15	1.00	15	
33	Mudro	16.1.20		15	1.00	15	
34	Mudro	16.1.20		15	1.00	15	
35	Mudro	16.1.20		15	1.00	15	
36	Fire fighting equipment 12 months @ 12 best Rs. 2000000001 April 2023 to 30 June 2023, 16 February 2024 to 31 March 2024.	16.1.5		36121426	4.82	0	
37	Fire fighting equipment 12 months @ 12 best Rs. 2000000001 April 2023 to 15 June 2023.			231121430	4.09	0	
38	Fire fighting equipment 12 months @ 12 best Rs. 2000000001 April 2023 to 15 June 2023.			41121448	7.06	0	
39	Fire fighting equipment 12 months @ 12 best Rs. 2000000001 April 2023 to 15 June 2023.			41121448	6.56	0	
40	Fire fighting equipment 12 months @ 12 best Rs. 2000000001 April 2023 to 15 June 2023.			121121466	19.81	0	
41	Fire fighting equipment 12 months @ 12 best Rs. 2000000001 April 2023 to 15 June 2023.			121121466	19.81	0	
42	Fire fighting equipment 12 months @ 12 best Rs. 2000000001 April 2023 to 15 June 2023.			121121466	19.81	0	
43	Fire fighting equipment 12 months @ 12 best Rs. 2000000001 April 2023 to 15 June 2023.			121121466	19.81	0	
44	Fire fighting equipment 12 months @ 12 best Rs. 2000000001 April 2023 to 15 June 2023.			121121466	19.81	0	
45	Fire fighting equipment 12 months @ 12 best Rs. 2000000001 April 2023 to 15 June 2023.			121121466	19.81	0	
46	Fire fighting equipment 12 months @ 12 best Rs. 2000000001 April 2023 to 15 June 2023.			121121466	19.81	0	
47	Computer Operator salary 12 months @ 10000 per month	16.2.19		2	4.50	2	
48	SPS tracking machine	16.1.7		6	1.00	0	
49	PAJ 15 00 Htr (with) R/o Line	16.2.15		118	0.16	0	
50	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
51	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
52	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
53	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
54	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
55	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
56	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
57	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
58	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
59	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
60	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
61	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
62	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
63	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
64	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
65	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
66	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
67	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
68	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
69	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
70	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
71	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
72	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
73	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
74	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
75	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
76	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
77	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
78	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
79	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
80	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
81	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
82	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
83	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
84	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
85	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
86	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
87	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
88	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
89	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
90	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
91	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
92	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
93	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
94	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
95	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
96	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
97	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
98	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
99	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	
100	PAJ 15 00 Htr (with) R/o Line			118	0.16	0	


HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं कीची परियोजना)
 Assistant Inspector General of Forests (Project Tiger)
 पर्यावरण, वन एवं जलवायु परिवर्तन विभाग
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Sr. No.	Item	Area No.		Location/GPS Coordinates	Previous Year detail		Current Financial Year 2022-23		Remarks
		Area No.	Area No.		Quantity	Rate	Quantity	Rate	
	Scholarship boat			29 21 04.31 29 21 04.31 29 21 04.31 29 21 04.31 29 21 04.31					
23	Repair and renovation of wooden watch towers	18 2 9	13 4	29 21 04.00	1	0.00	0	0.00	The wooden watch towers are built on mud and are damaged due to elephants which are causing a lot of trouble to the forest guards working on them. It is important for the safety of the forest guards.
33	Restoration of fishing traps	18 2 1	13 1	29 21 04.00	1	0.00	0	0.00	Restoration of fishing traps is important for the safety of the forest guards working on them. It is important for the safety of the forest guards.
34	Restoration of traps, cages to catch problematic animals	18 4 4	2		2	1.20	0	0.00	Restoration of traps, cages to catch problematic animals is important for the safety of the forest guards working on them. It is important for the safety of the forest guards.
35	Payment of compensation for cable lifting, due to wild animals.	18 4 1	0 2		15	3.00	0	0.00	Payment of compensation for cable lifting, due to wild animals, is important for the safety of the forest guards working on them. It is important for the safety of the forest guards.
36	Field staff Special training in management planning	18 8 8	13 3		1	1.00	0	1.00	Field staff Special training in management planning is important for the safety of the forest guards working on them. It is important for the safety of the forest guards.
<p>37. Location Macleod Ghat 38. Location Tiger Reserve, Noida SP 39. Location Tiger Reserve, Noida SP 40. Location Tiger Reserve, Noida SP 41. Location Tiger Reserve, Noida SP 42. Location Tiger Reserve, Noida SP 43. Location Tiger Reserve, Noida SP 44. Location Tiger Reserve, Noida SP 45. Location Tiger Reserve, Noida SP 46. Location Tiger Reserve, Noida SP 47. Location Tiger Reserve, Noida SP 48. Location Tiger Reserve, Noida SP 49. Location Tiger Reserve, Noida SP 50. Location Tiger Reserve, Noida SP</p>									
					1082.00	264.54			1078.52

हेमन्त सिंह / HEMANT SINGH
 सहायक वन मछानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

107

ANNUAL PLAN OF OPERATION (Ranipur Tiger Reserve, Karni, Chitrakoot) Under Centrally Sponsored Scheme - Project Tiger for 2023-24

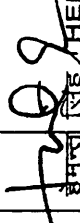
Sl No	Item	CSS-PT Guidelines	Para No.	TCF	Previous Year Details			Current Year Proposal			Justification		
					Location/GPS coordinates	Physical Target	Financial Achievement	Location/GPS coordinates	Physical Target	Unit Cost			
1	Patrolling kits for Daily wagers of Ranipur Tiger Reserve	16.1 (XV)	Under preparation	4	5	7	8	9	10	11	12	13	14
					34	34	0.00	0.00	0.00	100	0.02	2.00	Necessary for equipping the staff and workforce for effective monitoring, surveillance and patrolling. The daily wage staff of RTR core area will be provided with torches, shoes, fiber sticks & mosquito nets etc for efficient patrolling.
2	Purchase of wireless base set with accessories Ranipur Tiger Reserve Division Office Karwi Chauri FRH Ranipur FRH	16.1 (V)	Under preparation			10	0	2.50	0.00	3	0.32	0.96	Purchase of new wireless base sets & Repeater set. It will strengthen the communication in Ranipur Tiger Reserve.
3	Purchase of Repeater set with accessories Ranipur Tiger Reserve Manikpur-1 Range Office	16.1 (V)	Under preparation			2	0	5.00	0.00	1	3.50	3.50	
4	Installation of Wireless & Repeater tower (120feet) with base set, solar panel, battery, cable and other accessories.	16.1 (V)	Under preparation			2	0	5.00	0.00	4	1.20	4.80	Installation of wireless system with all accessories and equipments is required for smooth communication exchange. Wireless tower one at Division Office Karwi, Chauri FRH & Ranipur FRH and Repeater tower one at Manikpur-1 Range Office.
5	Purchase of GPS Machine (Accuracy 50 to 60 cm)		Under preparation			0	0	0.00	0.00	1	3.50	3.50	GPS is most essential equipment for measuring, bearing, polygon creation.
6	Purchase of Binoculars		Under preparation			0	0	0.00	0.00	10	0.15	1.50	Binoculars is essential for birds & wild life census along with having a vigil eye on poachers and illicit takers.
7	Purchase of Spotting scopes		Under preparation			0	0	0.00	0.00	4	0.50	2.00	These items shall be purchased for proper monitoring & census activity. Also inclusive of refraining the man animal conflict.
8	Purchase of high voltage LED search light		Under preparation			0	0	0.00	0.00	10	0.05	0.50	
9	Purchase of Perimeter for area calculation, survey & demarcation equipment		Under preparation			0	0	0.00	0.00	1	1.00	1.00	
10	Purchase of High Resolution Still Camera with high speed lens, tripod etc.		Under preparation			0	0	0.00	0.0000	1	1.00	1.00	
11	Purchase/making of Squeeze cage for Leopards		Under preparation			0	0	0.00	0.00	2	1.50	3.00	It is most essential tool due to man animal conflict and sporadic incidences of wildlife getting injured due to inner fight. It has been seen that many a time wildlife killers at the villagers thus creating chaos within the villagers. To check these type of situation of wild life, these cages are very important for wild life management.
12	Purchase/making of Trap cages for Leopards for RTR.		Under preparation			0	0	0.00	0.00	2	1.00	2.00	
13	Purchase/making of Trap cages for Tigers for RTR.		Under preparation			0	0	0.00	0.00	1	1.50	1.50	
14	Purchase of Trapping nylon net for rescue of wild life.		Under preparation			0	0	0.00	0.00	3	0.50	1.50	
15	Purchase of medical first aid kit for core area in Manikpur-1 & Markundi-1		Under preparation			0	0	0.00	0.00	4	0.25	1.00	Medical attention is an important in gradient as field forest staff of RTR are working in remote areas deep into the forest where there is no proper mobile network & dispensary is too far.

हेमन्त सिंह हेमन्त सिंह
 महानिरीक्षक (बाघ एवं हाथी परियोजना)
 सहायक निरीक्षक-जनरल-ऑफ-फॉरेस्ट (Project Tiger & Elephant)
 आसिस्टांट निरीक्षक-परिवारन मंत्रालय
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Sl. No	Item	CSC-PT Guidelines	Para No. TCP	Previous Year Details				Current Year Proposal				Justification			
				Location/GPS coordinates	Physical Target	Physical Achievement	Financial Target	Financial Achievement	Location/GPS coordinates	Physical Target	Physical Achievement		Financial Unit Cost	Amount (Financial)	
1				3	4	5	6	7	8	9	10	11	12	13	14
16	Purchase of Camera traps (50 pairs) with accessories etc. (Ranipur Tiger Reserve)	16.2 (X)	Under preparation				50	23	12.50	5.7125		80	0.25	20.00	Procurement of 100 nos. of camera traps in Ranipur Tiger Reserve will augment the existing wild life stock within the RTR for effective monitoring of wildlife. Further, camera traps are necessary for full fledged routine annual and county level tiger estimations.
17	Purchase of Mobile Smart Phones for M-STRIPEs based patrolling, Data Collection 20 Nos. for RO's & below staff	16.2 (XV)	Under preparation			25	0	3.00	0.00	0.00	20	0.25	5.00	New assets for newly created tiger reserve for collection of patrolling data under M-STRIPEs. The price quoted is for mobile phones having specifications as suggested by WI	
18	Purchase of Dome Camera Model DJI Mini 3 Pro with RC Smart Remote for aerial survey of RTR.	16.2 (XV)	Under preparation			0	0	0.00	0.00	0.00	2	1.20	2.40	This new asset will help in viewing the dense forest as well as the fire infested areas during summer season.	
19	Park allowance is given to FD@ 2000Rs., SD@ 1500Rs., SDO@ 300, Rangers, Steno, SR, Assistant @ 1000Rs. Deputy Ranger, Forester, Driver, Junior Assistant @ 900Rs., Rest lower staff @ 700Rs. Per month. Rs. (in L.S)	16.15	Under preparation			173	0	1.57	0.00	0.00	74		7.48As	As per the NITCA guidelines, project allowance is admissible to all frontline staff and ministerial staff. (List being enclosed)	
20	Ration allowance is given @ 860 per month to Forester & below level staffs. Ranipur Tiger Reserve buffer- all over the reserve. Ration allowance to all the field staff. Rs (In L.S)		Under preparation			146	0	1.26	0.00	0.00	56		5.78As	As per the NITCA guidelines, ration allowance is admissible to all frontline staff. (List being enclosed)	
21	Installation of Solar light System of 5 KVA for Rest House in Core area Chauri Rest House in Markundi-1 Range.		Under preparation			0	0	0.00	0.00	0.00	1	5.00	5.00	Chauri FRH Ranipur FRH are the remotest rest house of Ranipur Tiger Reserve, where water supply and electric supply will be carried out with the help of 5 KVA solar light system.	
22	Construction of one Earthen Checkdam in Donda forest beat of Markundi-1 range with in core area of RTR	16.2(X)	Under preparation			0	0	0.00	0.00	0.00	0	5.00	0.00	Construction of 01 Earthen Checkdam is necessary to enhance its water retention capacity and for recharging ground water level. This will cater the water need for wildlife during pinch period.	
23	Purchase of Tranquilizing gun, the medicine and dart.		Under preparation			0	0	0.00	0.00	0.00	1	7.00	7.00	Ranipur Tiger Reserve is new sanctioned Tiger Reserve so a Tranquilizing gun is very important for redressal of man-animal conflict.	
24	Purchase of diesel/patrol operated 03 Leaf Blower, 5 Fire fighting kit (rake, shovel, axe, spade) & 5 Fireball		Under preparation			0	0	0.00	0.00	0.00		LS	2.00	07 Leaf Blower, 10 Fire fighting kit (rake, shovel, axe, spade) & 10 Fireball has been provided for pinch period fire menace.	
25	Purchase of 03 Snake catching equipment kit for all ranges.		Under preparation			0	0	0.00	0.00	0.00		LS	0.50	Snake catching kit will contain Snake hook, Snake Tong, Snake Bag, Anti Snake Blue Gloves & Shoes.	
26	Map Digitisation for management & planning of RTR		Under preparation			0	0	0.00	0.00	0.00		LS	5.00	Map Digitisation for management planning.	
27	Engagement of one Research Scholar/Biologist/Environmentalists for field studies of Ranipur Tiger Reserve	16.14	Under preparation			0	0	0.00	0.00	0.00	6	0.40	2.40	RTR is the newly established Tiger Reserve. It will be proper to engage one Research Scholar/Biologist/ Environmentalist for field studies of Ranipur Tiger Reserve.	
28	Purchase of medical first aid kit for buffer area in RTR Manikpur-1 & Markundi-1		Under preparation			0	0	0.00	0.00	0.00	2	0.25	0.50	Medical attention is an important in gradient as field forest staff of RTR are working in remote areas deep into the forest where there is no proper mobile network & dispensary is too far.	

हेमन्त सिन्हा HEMANT SINGH
 सहायक एवं सहायक (राज्य एवं राष्ट्रीय परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi


Sl. No	Item	Purs. No.	Previous Year Details			Current Year Proposal			Justification						
			CSF/PT Guidelines	TCP	Locations/PS coordinates	Physical Target	Financial Achievement	Locations/PS coordinates		Physical Target	Unit Cost	Amount (Financial Target)			
29	Purchase of Hardware and software for Computers in Ranipur Tiger Reserve Division & Field Director offices		16.2(X)	Under preparation	5	1	0	0.50	0.00	10	11	12	13	4.00	Needed for data compilation of tiger estimation and other day to day activities.
					SubTotal Non Recurring					96.83					
NON-RECURRING (Buffer) (Central share 60% & State share 40%)															
1	Patrolling Kits for Daily wagers Ranipur Tiger Reserve		16.1 (XV)	Under preparation	24	24	0.48	0.48	0.02	150	150	0.02	3.00	3.00	Necessary for equipping the staff and workforces for effective patrolling, surveillance and patrolling. The daily wage staff will be provided with uniforms, torches, shoes, mosquito nets etc for efficient patrolling.
2	Installation of Solar light System of 5 KVA for Rest House in Buffer area Markundi-2 & Barghan Range.			Under preparation	0	0	0.00	0.00	5.00	2	2	5.00	10.00	10.00	Rest House in Markundi-2, Markundi-2 & Barghan Range FRH are situated in the buffer area of Ranipur Tiger Reserve, where water supply and electric supply will be carried out with the help of 5 KVA solar light system.
					Sub Total Non Recurring					13.00					
					Total					109.83					
RECURRING (Core) (Central share 60% & State share 40%)															
1	Daily wage watcher would be deployed in all 17 beats of Ranipur Tiger Reserve Division (17x1x12)		16.1 (i)	Under preparation	35	35	17.17	4.1575	0.12	204	204	0.12	24.48	24.48	Due to paucity of regular staff these watchers are deployed on daily wages for the safety of forest area.
2	Watchers for Fire Season from 16 Feb to 15 June 2023 (17 Beats in Ranipur Tiger Reserve Division @2 Watcher per beat. (17x2x4)		16.1 (i)	Under preparation	51	0	6.74	0.00	0.12	136	136	0.12	16.32	16.32	During fire season RTR is very prone to forest fire as the whole area is surrounded by villages. Watchers are often deployed in the RTR for collection of Mahua for fire and very often it ground fire which some times engulf the forests.
3	Chaukidar for 2 Forest rest houses & 2 Kshetra Sahayak for Ranges & 2 Range Chaukidars etc. (6x12)		16.1 (i)	Under preparation	0	0	0.00	0.00	0.12	72	72	0.12	8.64	8.64	Due to paucity of regular staff these watchers are deployed on daily wages for the safety of forest area.
4	Data entry operator and computer operator for Range offices, Ranipur Tiger Reserve (2x12)		16.1 (i)	Under preparation	0	0	0.00	0.00	0.15	24	24	0.15	3.60	3.60	There are daily field Data entry operator and computer operator engaged in all core ranges of RTR for proper digitalisation of various information etc.
5	Deployment of manpower for Maintenance of Barriers Ranipur Tiger Reserve Division(4x12)		16.1 (i)	Under preparation	0	0	0.00	0.00	0.12	48	48	0.12	5.76	5.76	New Barriers are being established at Kalyanpur, Maljagan, Alaha, Shanker Tirahe.
6	Annual Maintenance of Core area main kachcha forest roads within the geographical area of Ranipur Tiger Reserve. Length 35km Width 3 mtr		16.2 (i)	Under preparation	0	0	0.00	0.00	0.20	35	35	0.20	7.00	7.00	All the forest roads within Ranipur Tiger Reserve gets damaged due to rainfall, flash flood in forest nallah, fragile soil and heavy grass growth during monsoon season necessitates the repair of forest roads every year immediately after rainy season to keep them ready and motorable for staff patrolling.
7	Maintenance of core area fire lines of 6 meters width. Under entire Ranipur Tiger Reserve Core area.		16.2 (ii)	Under preparation	0	0	0.00	0.00	0.02	209	209	0.02	4.18	4.18	Before the start of fire season, fire breaks are created on all the firelines, by cleaning the undergrowth, cutting the shrubs and removing dry grass through control burning. This is a crucial operation to prevent and control the spread of fire in forest area.


HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परियोजना मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi


Sl No	Item	CSS-PT Guidelines	Part No. TCP	Previous Year Details			Current Year Proposal			Justification			
				Location/GPS coordinates	Physical Target	Financial Achievement	Location/GPS coordinates	Physical Target	Unit Cost		Amount (Financial)		
1				5	6	7	8	9	10	11	12	13	14
8	Office Expenditure for Stationary etc FD & DD offices. (in L.S.)	16.2 (vii)	Under preparation		1	0	1.60	0.00					2.00 In order to address day to day correspondences with different offices, stationary and other office expenditure has to be made from the proposed amount, both for the office of DD Ranipur Tiger Reserve Division.
9	Fuel & Maintenance of various vehicles (Two four-wheelers & eight two-wheelers) Ranipur Tiger Reserve Division	16.2 (vii)	Under preparation		0	0	0.00	0.00	10	0.20		2.00 Ranipur Tiger Reserve Division is spread across a vast area in Bundelkhand region. Vehicular patrolling is main component of protection efforts. Maintenance of all the patrolling vehicles is must to ensure that all vehicles are fit for patrolling and attending to emergency situations. This area is also very sensitive due to its proximity with MP border.	
10	Removal of unwanted weed and woody succession, Ranipur Tiger Reserve Core, Markundi-1	16.2 (ix)	7.7.1	N 24 58 48.7 E 81 04 47.0 N 24 58 34.4 E 81 03 24.9 N 24 58 60.2 E 80 52 8.68	28.57	28.57	2.00	2.00		0.07		2.00 Unwanted weed and woody succession within Ranipur Tiger Reserve Core area was removed in year year. It has to be maintained for current year also so as to not allowing the unwanted weeds to germinate in future.	
11	Development of Grassland, Ranipur Tiger Reserve Core, Markundi-1 (Chanda Pokhar, Donda Beat)	16.2 (ix)	Under preparation		0	0	0.00	0.00	40	0.25		10.00 Development of Grassland Nihl Beat 25 Ha. in Markundi-1 Range & Chanda Pokhar 25 ha. in Donda Beat of Markundi-1 range for feeding of herbaceous wild animals.	
12	Maintenance of Grassland, Ranipur Tiger Reserve Core, Markundi-1 (Nihl Beat)	16.2 (ix)	Under preparation		0	0	0.00	0.00	20	0.25		5.00 Maintenance of Grassland Nihl Beat 10 Ha. in Markundi-1 Range & Donda Beat 10 ha. of Markundi-1 range for feeding of herbaceous wild animals.	
13	Maintenance of Water holes Ranipur Tiger Reserve Core area	16.2 (x)	Under preparation		8	0	1.50	0.00	0	0.00		0.00	
14	Construction of water holes Ranipur Tiger Reserve Core area, Markundi-1 (Kalyanpur & Nihl)	16.2 (x)	Under preparation		0	0	0.00	0.00	6	0.60		3.60 Construction of Kuchha water holes is necessary to enhance its water retention capacity so as to cater to the water needs of wildlife during summer pinch period.	
15	Old buildings of forest rest houses- maintenance (Core Area) Markundi-1	16.2(i)	Under preparation		1	0	1.00	0.00	0	4.00		0.00 Ranipur & Chauri forest houses premises is in a very pily condition. Lot of construction work has to be done for the improvement of buildings around FRH campus.	

हेमन्त सिंह / HEMANT SINGH
 सहायक एवं महानिरीक्षक (गण एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Sl No	Item	CSS-PT Guidelines	Para No. TCP	Previous Year Details			Current Year Proposal			Justification
				Location/GPS coordinates	Physical Target	Financial Achievement	Location/GPS coordinates	Physical Target	Unit Cost	
16	Removal of Obnoxious weeds e.g. Lantana, parthenium, cassia tora, Van Tulsi etc. in Core area Manikpur-1 Range Markundi-1 Range	16.2 (ix)	4	5	0	0.00	10	15	0.60	7.50 parthenium, cassia tora, Van Tulsi etc. are obnoxious weeds which spread rampantly and kills the forest ecology and makes the forest more prone to fire. It has to be removed by uprooting and destroying completely as it propagates from vegetatively as well as through seeds. After removal of weed ploughing will be done and legume seeds alongwith bamboo plants will be sprinkled in the area.
17	Installation & Maintenance of Signages and Display Boards on the main road leading to Ranipur Tiger Reserve. Iron barricading and route diversion structures will be installed.	16.17	Under preparation	1	0	2.00	0.00	15	LS	2.00 For proper publicity and extension work in RTR, uniformity in signages and display boards needs to be maintained throughout the Reserve to facilitate visitors and to create awareness among people.
18	Capacity building and training of staff in technology adoption, M-STRIPES, GPS, Drones, Rescue operations, Monitoring, species conservation, Wildlife Forensics, Jurisprudence, eco-development, grassland management, park interpretation, books, magazines, journals, DVD's along with field tour etc for RTR staff.	16.8 (i) 16.8 (ii) 16.8 (vi)	Under preparation	2.5	0	1.00	0.00	15	LS	2.25 Training/workshop will be organized for the staff of Ranipur Tiger Reserve to enhance their capacity and efficiency to discharge the conservation duties effectively. Under this scheme staff will be taken to nearby National Park & other Research Institute.
				RECURRING (Buffer) (Central share 50% & State share 50%)			Sub Total Recurring (Core)			108.33
1	One daily wage watchers would be deployed in 24 beats of Ranipur Tiger Reserve Division (24x12)	16.1 (i)	Under preparation	83.33	0	10.00	0.00	288	0.12	34.56 Due to paucity of regular staff these watchers are deployed on daily wages for the safety of forest area.
2	Watchers for Fire Season from 15 Feb to 15 June 2023 (24 Beats in Ranipur Tiger Reserve Division @ 1 Watcher per beat, (24x12x4)	16.1 (ii)	Under preparation	63	0	8.32	0.00	96	0.12	11.52 During summer season temperature in this Bundelkhand region shoots up above 45° C, which ignites forest fire in the forest of buffer area. Where people from nearby villages come to collect the Mahua flowers & Tendu leaves.
3	Data entry and computer operators for range offices, Ranipur Tiger Reserve (5x12)	16.1 (ii)	Under preparation	0	0	0.00	0.00	60	0.15	9.00 There are daily rated Data entry and computer operators engaged in all buffer ranges of RTR for proper digitalisation of various information etc.
4	Removal of Lantana.	16.2 (ix)	Under preparation	28.57	28.57	10.00	10.00	0	0.00	0.00
5	Post mortem and Disposal of wildlife carcass within the buffer area.	16.4	Under preparation	0	0	0.00	0.00	1	1.00	1.00 Expenditure will be incurred in disposing of the carcass of dead scheduled animals as per SOP, for postmortem, honorarium and other expenses of doctors, transportation and treatment of severely injured animals etc will be met.

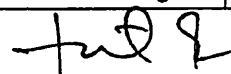

ANANT SINGH
 Assistant Director of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Sl. No	Item	Form No.	Previous Year Details				Current Year Proposal				Justification	
			Location/GPS coordinates	Physical Achievement	Target	Financial Achievement	Location/GPS coordinates	Physical Target	Unit Cost	Amount (Financial)		
		CP	5	6	7	8	9	10	11	12	13	14
1												
6	Payment of compensation for cattle lifting, death of human beings and crop deprivation due to wild animal.	16.4 (i)	Under preparation	0	0	0.00	0.00	0.00	2	0.50	1.00	Immediate relief is required to be provided to the victims of human wildlife negative interface incidences. Ex-gratia payments may be made at the earliest to family of the deceased. Besides, farmers will be compensated for crop loss due to wild animals. Timely payments is must for containing animosity amongst the villagers.
7	DPLO for all patrolling vehicles (Four four-wheeler & fifteen two-wheelers) of RTR buffer ranges.	16.2 (vi)	Under preparation	4	0	2.00	0.00	0.00	10	0.25	4.75	For efficient patrolling and rapid mobility of forest staff to prevent any attempt of illicit felling and poaching.
8	Electricity bill of DD office (Buffer) & its sub-ordinate offices, FRH and Office of FD & DD, RTR (in L.S.)	16.2 (i)	Under preparation	1	0	0.50	0.00	0.00	0	0.00	0.00	
						31.62	10.00	Sub Total Recurring (Buffer)			61.03	
						64.03	16.39	Total (Recurring)			166.19	
						97.15	21.03	GRAND TOTAL			277.99	


हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Item Proposed for release during 2023-24

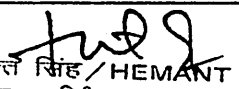
Items of Activities	(Rs. in lakhs)
Dudhwa Tiger Reserve Division, Palia-Kheri	
Fire Protection Measures	
Operational cost of vehicles (including cost of petrol/diesel etc)	2.00
Veterinary care for injured animals, purchase of medicines & supplements	1.00
Procurement of accessories for camp elephants 8 No @ Rs.0.60 lac each	4.80
Strengthening of Infrastructure	
Purchase of solar lights	0.44
i. Range office, Kishanpur 2 No @ Rs.0.22 lac each 25 ⁰ 23'18.6 80 ⁰ 24'29.2	
ii. Kataiya chouki, Kishanpur 1 No @ Rs.0.22 lac each 28 ⁰ 21'59.1 80 ⁰ 27'29.1	0.22
iii. Range office, North Sonaripur 2 No @ Rs.0.22 lac each 28 ⁰ 31'27.7 80 ⁰ 45'48.4	0.44
iv. Strengthening of Infrastructure 1 no 2 Rs.0.22 lac each 28 ⁰ 29'29.0 80 ⁰ 38'43.1	0.22
v. Mailani range office 2 No @ Rs.0.22 lac each 28 ⁰ 17'30.1 80 ⁰ 20'59.1	0.44
vi. South sonaripur range and salukap 2 No @ Rs.0.22 lac each 28 ⁰ 27'40.3 80 ⁰ 44'16.5	0.44
vii. Belraya range office 2 No @ Rs.0.22 lac each 28 ⁰ 22'53.5 80 ⁰ 54'48.2	0.44
viii. Bankati range 2 No @ Rs.0.22 lac each 28 ⁰ 37'34.0 80 ⁰ 36'08.4	0.44
ix. Range campus, Gauriphants 1 No @ Rs.0.22 lac each 28 ⁰ 40'54.2 80 ⁰ 33'22.4	0.22
Management of Man-Elephant Negative Interface	
Ex-gratia payment for human life/crop damage by wild elephant	5.00
Publicity & Awareness	
Installation of hoardings along fringe areas for awareness 8 No @ Rs.0.50 lac each	4.00
Katerniaghat Wildlife Division, Bahraich	
Fire Protection Measures	
Operational cost of vehicles (including cost of petrol/diesel etc)	1.50
Veterinary care for injured animals, purchase of medicines & supplements	1.00
Management of Man-Elephant Negative Interface	
Engaging depredation & monitoring squad 12 No @ Rs.0.114 lac each	1.368
Purchase of solar lights to be installed in sensitive areas to protect assets/fields of villagers	2.50



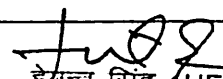
T SINGH

Asstt. Inspector General of Forests (Project Tiger & Elephant)
पर्यावरण, वन एवं हाथी परियोजना
Ministry of Environment, Forests and Climate Change
भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

10 No @ Rs.0.25 lac each	
Purchase of solar troch 10 No @ Rs.0.01 lac each	0.10
Purchase of dragon torch 10 No @ Rs.0.05 lac each	0.50
Crackers	0.25
Barricade 4 No @ Rs.0.50 lac each	2.00
Elephant proof trench Katarniaghat range 28°28'19.35 81°13'78.08 28°27'39.33 81°13'45.05 28°29'01.83 81°13'60.43 28°27'84.82 81°12'44.85 28°28'17.2 81°09'29.3 28°18'46.2 81°09'9.3 28°19'5.7 81°08'42.	2.85
Publicity & Awareness	
Installation of hoardings along fringe areas for awareness 3 No @ Rs.0.50 lac each	1.50
Strengthening of Infrastructure	
Repair of elephant shed which includes rubber flooring, tarpaulin, dyeing painting and fencing etc (Motipur & Katarniaghat 1 each) 2 No @ Rs.1.00 lac each 28°17'29 81°08'3 28°02'17 81°21'52.1	2.00
Buffer Zone, DTR Division, Lakhimpur-Kheri	
Fire Protection Measures	
Operational cost of vehicles (including cost of petrol/diesel etc)	1.00
Purchase of solar lights i. Bharigwan Nursery Campus 1 No @ Rs.0.22 lac each 28°09'53.8 80°19'48.6	0.22
ii. Chak barrier 1 No @ Rs.0.22 lac each	0.22
Management of Man-Elephant Negative Interface	
Engaging depredation & monitoring squad 10 No @ Rs.0.114 lac each	1.14
Ex-gratia payment for human life/crop damage by wild elephant	2.00
Elephant proof trench at vulnerable points (Mailani, Palia, North Nighasan, South Nighasan & Sampuranagar Ranges) 28°13'30.0 80°25'05.2 28°24'19.0 80°29'14.4 28°16'41.0 80°57'55.6 28°31'01.0 80°33'24.0 28°29'32.0 80°31'34.0 28°40'48.17 80°17'31.94 28°41'20.25 80°17'12.95 28°42'07.15 80°18'38.18 28°40'50.68 80°19'16.21 28°43'16.43 80°14'36.97 28°43'44.71 80°15'25.55 28°44'36.72 80°12'41.82 28°44'03.95 80°11'23.12	7.60
Mega phone 7 No @ Rs.0.08 lac each	0.56
Crackers	0.50
Publicity Awareness	
Installation of hoardings along fringe areas for awareness 6 No @ Rs.0.50 lac each	3.00
South Kheri Forest division, Lakhimpur-Kheri	
Management of Man-Elephant Negative Interface	
Engaging depredation & monitoring squad 10 No @ Rs.0.116 lac each	1.16
Ex-gratia payment for human life/crop damage by wild elephant	4.00
Purchase of solar lights to be installed in sensitive areas to protect assets/fields of villagers 4	1.00


 हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi


No @ Rs.0.25 lac each	
Publicity Awareness	
Installation of hoardings along fringe areas for awareness 2 No @ Rs.0.50 lac each	1.50
Bijnor Forest Division	
Habitat Improvement	
Aided natural regeneration 10 ha @ Rs.20000/- per ha	2.00
Advance soil work 20 ha @ Rs.30600/-	6.12
Soil and moisture conversion structure provision of vegetative check dams 15 No @ Rs.0.25 lac each	3.75
Habitat Restoration Measures	
Improvement of CHAURS including eradication of weeds shrubs etc 50 Ha @ Rs.15000/- lac each	7.50
Creation of Salt Licks	
Creation of salt licks with foundation 35 No @ Rs.2000/- each	0.70
Fire Protection Measures	
Uprooting, cutting, cleaning & burning of fire lines 56 km @ Rs.2500/- per km	1.40
Control burning along roads on both sides 64 km @ Rs.2500/- per km	1.60
Operational cost of vehicles (including cost of petrol/diesel etc) to extent, vehicles are used for fire protection works (patrolling transportation of drinking water fire-fighting team etc)	1.00
Cost of vehicle hire used for patrolling and transportation of drinking water fire-fighting team etc	1.00
Purchase of local help for fire protection and operational cost for fire-fighting during project period LS	0.20
Strengthening of Anti-poaching Infrastructure	
Purchase and repair of arms	0.50
Repair & maintenance of existing watch towers	2.90
Publicity Awareness	
Training on tranquilizing of wild animals behavior, veterinary care and census preparation 4 No @ Rs.40000/- each	1.60
Training on Wildlife Protection Act (legal procedure) and intelligence gathering for preventing of wild life crimes	0.50
Purchase of books on wild life and its habitat management	0.20
Publication of written materials through booklets, pamphlets, folders etc	1.411
Installation of hoardings including written materials	9.00
Training on weapons and wireless	0.50
Purchase of GPS machine	1.20
Training of field staff for elephant census	0.50
Establishment of CCTV cameras	1.30



हेमन्त सिंह / HEMANT SINGH

सहायक वन प्रशासकीय अधिकारी (बाघ एवं हाथी परियोजना)
Assistant Inspector General of Forests (Project Tiger & Elephant)
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Ministry of Environment, Forests and Climate Change
भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Pilibhit Tiger Reserve	
Habitat Improvement	
Live bee fencing 50 No @ Rs.5000/- each	2.50
Fire Protection Measures	
Uprooting, cutting, cleaning & burning of fire lines 50 km @ Rs.6000/- per km	3.00
Grassland management 30 ha @ Rs.15000/- per ha	4.50
Road maintenance 50 km @ Rs.6000/- per km	3.00
Operational cost of vehicles (including cost of petrol/diesel etc) to extent, vehicles are used for fire protection works (patrolling transportation of drinking water fire-fighting team etc)	1.00
Strengthening of Anti-poaching Infrastructure	
Repair of forester quarters	0.75
Repair of forest guard chowki	1.00
Crackers	0.25
Solar lights/street light 4 No @ Rs.25000/- each	1.00
Management of Man Animal Conflict	
Injured elephant treatment medicine, lab pm charge	0.50
Ex-gratia payment for human life/crop damage by wild animals	1.00
Dram	0.25
Publicity Awareness	
Training on wild life Protection Act (legal procedure) and intelligence gathering for preventing of wild life crimes	0.50
Publication of written material through booklets, pamphlets, folders etc	0.50
Installation of hoardings including written material	1.20
Grand Total (Central Share and State Share)	125.399
Central Share (60% of the total amount)	75.2394
Release 1st installment 25% of Central Share	18.80985
Less unspent balance (2022-23)	0.00
Net release 1st installment (after adjustment of unspent balance)	18.80985


 हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

No. 4-I(57)/2023-PT&E
Government of India
Ministry of Environment, Forest and Climate Change
Project Tiger & Elephant Division

B-1 Wing, 7th Floor,
Pt. Deendayal 'Antyodaya' Bhawan,
CGO Complex, Lodhi Road,
New Delhi-110003.
Email: aig3-ntca@nic.in
Tel (EPABX): 011-2436 7837-39

Dated: 22.02. 2024

To

**The Pay & Accounts Officer,
Ministry of Environment, Forest and Climate Change,
New Delhi.**

Sub: Centrally Sponsored Scheme 'Project Tiger & Elephant' Administrative Approval for funds release to Government of Uttar Pradesh, during 2023-24 – 2nd installment – reg.

Sir,

In continuation of this office letter of even number dated the September 19, 2023 on the subject mentioned above, I am directed to convey the sanction of the president to the payment and release of an amount of **Rs. 518.70985 (Rupees Five Hundred Eighteen Lakhs Seventy Thousand Nine Hundred Eighty Five Only)** being the 2nd installment of the Annual Plan of Operation to central share towards the Grants-in-aid to Government of **Uttar Pradesh** during the current financial year 2023-24, as per Annexure.

2. The grants-in-aid will be regulated in accordance with the provisions contained in the memorandum of the Centrally Sponsored Project Tiger Scheme. The Grants-in-Aid is also subject to the Chapter 9 of the General Financial Rules 2017, as amended from time to time, read with the Government of India's decision incorporated there-under, and any other guidelines which may be issued in this regard, and in particular to the following conditions:-

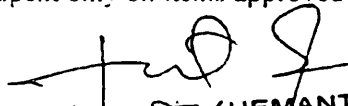
- i. All relevant information and documents/certificates as required under GFR 209(I) have been received.
- ii. The pattern of assistance of rules governing such grants-in-aid have received the approval of the Ministry of Finance, as required under Government of India decision No. (1) Under DFPR-Rules 20.
- iii. Terms and conditions of the service of the employees employed under the **Project Tiger and Elephant Scheme** are not higher than those applicable to similar categories of employees of Central Government and where it is not in accordance with above, the relaxation of Ministry of Finance have been obtained for such discrepancies as required under GFR 230(12)(I).
- iv. Assets acquired wholly or substantially out of Government Grants shall not be disposed off without obtaining the prior approval of the sanctioning authority of Grants-in-aid.
- v. The **Government of Uttar Pradesh** agrees to make reservations for Scheduled Castes and Scheduled Tribes or OBC in the posts or services under its control on the lines indicated by Govt. of India.



हेमन्त सिंह / HEMANT SINGH

सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
Assistant Inspector General of Forests (Project Tiger & Elephant)
पर्यावरण, वन एवं जलवायु परियर्तन मंत्रालय
Ministry of Environment, Forests and Climate Change
भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

- vi. The accounts of the **Project Tiger and Elephant Scheme** shall be audited by C&AG or by any person authorized by him on his behalf in accordance with the provisions laid down in Section 14 of the C&AG (DPC) Act, 1971 as amended from time to time.
- vii. The accounts of the **Project Tiger and Elephant Scheme** shall be open for inspection by the sanctioning authority and audit, both by the Comptroller & Auditor General of India under the provision of C&AG (DPC) Act, 1971 and internal audit party by the Principal Accounts Office of the Ministry whenever it is called upon.
- viii. The Utilization Certificate against the earlier funds released under Grants-in-aid have been received and accepted by the competent authority.
- ix. Government of **Uttar Pradesh** in respect of **Project Tiger and Elephant Scheme** may furnish their performance-cum-achievement report on or before 31.03.2024.
- x. **Tiger/Elephant Reserves** will spend Grants-in-aid exclusively in pursuance of the objectives envisaged in rules/memorandum of the Centrally Sponsored Scheme 'Project Tiger & Elephant' and for the purpose it is being sanctioned.
- xi. Grants-in-aid to **Government of Uttar Pradesh** is subject to the Economy Instructions issued from time to time by the Ministry of Finance or by the Competent Authority.
- xii. Grants-in-aid shall be utilized before the end of the current financial year 2023-24 and unspent balance, if any, will be refunded by **Government of Uttar Pradesh** to the **Govt. of India**.
- xiii. Government of **Uttar Pradesh** in respect of **Project Tiger and Elephant Scheme** will maintain a separate account and will present their annual accounts in the standard format as required under GFR 230(5).
- xiv. Grants-in-aid shall be utilized for **Dudhwa, Pilibhit and Ranipur Tiger Reserves** strictly as per the Memorandum of Understanding (MOU) between the Ministry of Environment, Forests and Climate Change, acting through the National Tiger Conservation Authority, Field Director (**Dudhwa, Pilibhit and Ranipur Tiger Reserves**) and **Government of Uttar Pradesh**.
- xv. Monitorable outcomes on the item of works contained in the sanction letter both in physical and financial terms are required to be furnished in the monthly report regularly. Compliance status on Tripartite Memorandum of Understanding is required before submission of additional or ensuing year's Annual Plan of Operation (APO).
- xvi. The expenditure should be limited to the amount released and in no case should be done in anticipation of further release by the Ministry.
- xvii. The payments of daily wagers should be done through account transfer / account payee Cheques only duly linked with Aadhar Number.
- xviii. It may please be ensured that there is no duplication of nature and items of work being proposed in the same area under the **Centrally Sponsored Scheme of Project Tiger and Elephant** and other Centrally Sponsored Schemes such as Eco-development and IDWH Schemes etc.
- xix. The cost estimates worked out by the Field Director should be based on approved schedule of rates of the State Government, with due approval of the competent authority.
- xx. Approval of the competent authority be obtained and acceptance of UC may be ensured by PD.
- xxi. The expenditure is incurred as per the allocation of funds.
- xxii. Payments are made by bank transfer and no cash payment is to be made.
- xxiii. Funds for POL / maintenance of vehicles would be admissible only for the vehicles purchased from CSS funds.
- xxiv. Funds will not be diverted for any item other than specified herein.
- xxv. Funds to be spent only on items approved in Tiger Conservation Plan (TCP)/CSS Guidelines.


हेमन्त सिंह / HEMANT SINGH
 सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली Govt. of India, New Delhi

- xxxi. All measurable outcome of this grant must be mentioned in the sanction order and UC is to be submitted as prescribed in GFR 2017 – Form GFR 12-C.
- xxxii. If the implementing agency does not use the fund for the purpose for which it was given, it has to refund the same with interest.
- xxxiii. There should not be any overlapping of activities under the projects with the activities of ongoing schemes under CSS/CS/State Government Scheme.
- xxxiv. The sanction order must mention measurable physical parameters and all measurable parameters are to be adhered to.
- xxxv. The fixed asset created out of this grant shall not be disposed off without concurrence of this Ministry.
- xxxvi. All guidelines under the project is to be followed scrupulously.
- xxxvii. The UC with physical progress report and satellite photo with physical deliverable with date and latitude – longitude coordinates before and after completion of work be obtained of each tiger reserve and uploaded on the website of the implementing agency as well as the Ministry for public access.
- xxxviii. The measurable outcome under the project (quantified) in terms of number of tigers/elephants in reserves, eco-tourism in tiger/elephant reserves, %age decrease in man-animal conflict etc., may also be submitted in the progress report.
- xxxix. All labour payments strictly by Direct Benefit Transfer (DBT).
- xl. The guidelines of Project Tiger and Elephant Scheme are followed by **Tiger/Elephant Reserves** and Expenditure Evaluation Report on the expenditure incurred vis-à-vis proposed activities and result achieved may be furnished.

3. As the annual budget of the Scheme is approved by the Central Government, the Government of **Uttar Pradesh** is not required to furnish bond and sureties, in accordance with the Ministry of Finance O.M. No. 14(1)-EII (A)/64 dated 23.06.1965.

4. The terms and conditions of the payment are as under:

(a) The grant is in accordance with the pattern of financial assistance approved by the Ministry of Finance.

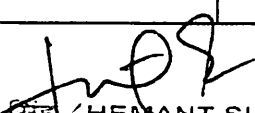
(b) The grant sanctioned is subject to the adjustment on the basis of the terms and conditions approving the scheme.

5. No deviation from the approved items of expenditure as enumerated in the annexure shall be made without prior concurrence of the Government of India. The guidelines of National Tiger Conservation Authority should be fully adhered to. The Chief Wildlife Warden and the Principal Chief Conservator of Forests of the State Government should be directed to ensure that the field works are in accordance with the Tiger Conservation Plan and the Annual Plan of Operation by the field inspections from time to time.

6. In accordance with the revised procedure, the Central Accounts Section, Reserve Bank of India, Nagpur, may kindly be advised to pass on credit to the books of the State Government of **Uttar Pradesh** under intimation to this Department.

7. The expenditure incurred is adjustable to the Demand No. 28 (Ministry of Environment, Forest and Climate Change) under the following heads during the Financial Year 2023-24:

Scheme	Budget Head	Tiger	Elephant	Total Amount (Rs. in lakhs)
Centrally Sponsored Scheme of Project Tiger & Elephant	3601.06.101.02.05.31 (Grant-in-Aid General)	399.92	18.80985	418.72985


 हेमन्त सिंह / HEMANT SINGH
 सहायक वन मंडलनिरीक्षक (बाघ एवं हाथी परियोजना)
 Assistant Inspector General of Forests (Project Tiger & Elephant)
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forests and Climate Change
 भारत सरकार, नई दिल्ली / Govt of India, New Delhi

Centrally Sponsored Scheme of Project Tiger & Elephant	3601.06.789.02.05.31 (Special Component Plan for Scheduled Castes)	49.99	0.00000	49.99
Centrally Sponsored Scheme of Project Tiger & Elephant	3601.06.796.02.05.31 (Tribal Area Sub Plan/STC)	49.99	0.00000	49.99
Total		499.90	18.80985	518.70985

8. This issues under the powers delegated to the Ministry and with the concurrence of Integrated Finance Division vide Unique No.34/IFD/2024 dated. 21.02.2024 Compliance of all the guidelines/instructions regarding release of funds under Centrally Sponsored Schemes (CSS) and monitoring utilization of funds released, Issued by Dept. of Expenditure (Ministry of Finance) vide OM No 1(13)PFMS/FCD/2020 dated 23.03.2021 must be ensured.

Yours faithfully,


(Hemant Singh)

Assistant Inspector General of Forests (PT&E)

हेमन्त सिंह / HEMANT SINGH

सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)

Assistant Inspector General of Forests (Project Tiger & Elephant)

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय

Ministry of Environment, Forests and Climate Change

भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

Copy to:-

1. The Secretary, Ministry of Environment, Forests and Climate Change, New Delhi.
2. The Secretary (Forests), Govt. of Uttar Pradesh. A copy of the detailed sanction letter issued by the State Government in respect of this scheme for 2023-24 may kindly be furnished to this Ministry immediately.
3. The Secretary (Finance), Govt. of Uttar Pradesh.
4. The Principal Chief Conservator of Forests / Chief Wildlife Warden, Govt. of Uttar Pradesh.
5. The Field Director (s), Dudhwa, Pilibhit and Ranipur Tiger Reserves, Uttar Pradesh
6. The Accountant General, Uttar Pradesh.
7. The Director of Audit, Scientific Department, AGCR Building, IP Estate, New Delhi.
8. The IGF, PT&E, MoEF&CC, New Delhi
9. The IGF/AIGF, NTCA (Hqrs), New Delhi.
10. Forest Finance Division, MoEF&CC, New Delhi.
11. Plan Finance Division (PF-II), Ministry of Finance, New Delhi.
12. Guard file/Spare copies.


(Hemant Singh)

Assistant Inspector General of Forests (PT&E)

हेमन्त सिंह / HEMANT SINGH

सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)

Assistant Inspector General of Forests (Project Tiger & Elephant)

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय

Ministry of Environment, Forests and Climate Change

भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

**Annual Plan of Operation 2023-24
(2nd Installment)
Government of Uttar Pradesh**

I. PROJECT TIGER & PROJECT ELEPHANT

S. No.	Subject	Contents	Project Tiger			Project Elephant	Total Rs. in lakhs)
			Dudhwa	Pilibhit	Ranipur		
1	Total cost of APO	A	2522.250	1070.82	277.99	125.39900	3996.45900
2	Central Share in APO	B	1300.000	549.63	149.98	75.23940	2074.84940
3	Amount to be released in 1st installment (25% Central Share)	C=25% of B	325.000	137.41	37.49	18.80985	518.70985
4	less unspent balance of previous year	D	5.443	0.00	0.00	0.00000	5.44300
5	Net release as 1st installment	E=C-D	319.557	137.41	37.49	18.80985	513.26685
6	Net release as 2 nd installment	F=25% of B	325.000	137.41	37.49	18.80985	518.70985



हेमन्त सिंह / HEMANT SINGH
सहायक वन महानिरीक्षक (बाघ एवं हाथी परियोजना)
Assistant Inspector General of Forests (Project Tiger & Elephant)
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Ministry of Environment, Forests and Climate Change
भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

736

कार्यालय प्रधान मुख्य वन संरक्षक, वन्यजीव, उत्तर प्रदेश, लखनऊ।

पत्र संख्या-
सेवा में

/7-4 (पी०एफ०११०१२०). लखनऊ दिनांक, माघ 14 2024

करिष्ठ लेखाधिकारी/स्टेट नोडल अधिकारी,
पी०एफ०११०१२० डिजीजन,
केन्द्रीय भवन, अलीगंज-लखनऊ।

विषय-

वित्तीय वर्ष 2023-24 में केन्द्र पुरोनिर्धारित "प्रोजेक्ट टाइगर एंड एलीफैंट" योजनान्तर्गत
द्वितीय किस्त अतमुक्त किये जाने के सम्बन्ध में

महोदय,

वित्तीय वर्ष 2023-24 में केन्द्र पुरोनिर्धारित "प्रोजेक्ट टाइगर एंड एलीफैंट" योजनान्तर्गत
भारत सरकार द्वारा अवमुक्त एवं पुनर्वध की गयी प्रथम किस्त की केन्द्रीय सहायता रु 5,18,75,000.00 के
सापेक्ष राज्यांश रु 4,80,41,000.00 कुल रु 9,99,12,000.00 मात्र की धनराशि का योजनान्तर्गत 08/01/2024
खातों में हस्तान्तरित किया गया है परन्तु लेखा शीर्षकों/ग्रान्ट गलत की कतिपय कारणों से डिजिटल
त्रुटि वश भेजिग को सापेक्ष न होने के कारण एफ०एन०ए०-01 में हस्तान्तरित की गयी पूर्ण धनराशि प्रदर्शित
नहीं हो रही है। उक्त त्रुटि को सुधार हेतु प्रदेश स्तर पर तर्क प्रयत्न किये गये परन्तु त्रुटि का निराकरण अभी
तक नहीं हो पाया है।

उक्त प्रकारण में कोषागार निदेशालय, उत्तर प्रदेश लखनऊ द्वारा अवगत कराया है कि
उपरोक्त त्रुटि को उनके स्तर से सही नहीं किया जा सकता है एवं उनके द्वारा परामर्श दिया गया है कि
उक्त त्रुटि का निराकरण भारत सरकार के सम्बन्धित मंत्रालय के स्तर से ही किया जा सकता है। अतः
अनुरोध है कि कृपया उक्त त्रुटि को नजरअंजक करते हुए योजनान्तर्गत द्वितीय किस्त जारी किये जाने हेतु
आवश्यक कार्यवाही करने का कष्ट करें।

अवगत करना है कि योजनान्तर्गत कार्यरत क्षेत्रिक क्रमिकों को मजदूरी का भुगतान जो
लगभग 10 से 15 माहों का बकाया है, किया जाना निश्चित आवश्यक है। अतः आपसे अनुरोध है कि कृपया
उक्त योजनान्तर्गत भारत सरकार से द्वितीय किस्त जारी किये जाने हेतु आवश्यक कार्यवाही किये जाने का
कष्ट करें।

अवधीय,

(संजय श्रीवास्तव)

प्रधान मुख्य वन संरक्षक, वन्यजीव,
उत्तर प्रदेश, लखनऊ।

पत्रांक-2288 /-उक्त दिनांकित।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. अपर वन महानिदेशक, नेशनल टाइगर कंजर्वेशन अथॉरिटी (प्रोजेक्ट टाइगर एंड एलीफैंट), भारत
सरकार पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, पी-1 सातवां बल, पी० टी० नगर, अखण्डेश्वर भवन,
सी०जी०ओ० कामलेक्स, लोधी रोड, नई दिल्ली-110003
2. संयुक्त महालेखा नियंत्रक, भारत सरकार पी०एफ०११०१२०, वित्त मंत्रालय, व्यय विभाग, शिवाजी
स्टेडियम, कर्नाट प्लेस, नई दिल्ली-110001
3. फील्ड डायरेक्टर, दुधवा टाइगर रिजर्व, लखीमपुर-खीरी को सूचनार्थ एवं इस आधार से प्रेषित कि कृपया
भारत सरकार के कार्यालय से समन्वय स्थापित कर आवश्यक कार्यवाही करवायें।

(संजय श्रीवास्तव)

प्रधान मुख्य वन संरक्षक, वन्यजीव,
उत्तर प्रदेश, लखनऊ।